

[Shri Alagasan]

- (i) a copy each of the following papers under sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1953:
- (a) Certified Accounts of the Oil and Natural Gas Commission for the year 1959-60 together with the Audit Report thereon.
- (b) Certified Accounts of the Oil and Natural Gas Commission for the year 1960-61 together with the Audit Report thereon. [Placed in Library See No. LT-1489|63].
- (ii) a statement explaining the reasons for delay in laying the papers at (i) above. [Placed in Library. See No. LT-1490/63].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-THIRD REPORT

Shri Hem Raj (Kangra): I beg to present the Twenty-third Report of the Committee on Private Members' Bills and Resolutions.

12.24 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—
Contd.

Mr. Deputy-Speaker: We will now proceed with the further discussion of the motion moved by Shri J. B. Kripalani that this House expresses its want of confidence in the Council of Ministers.

Shri Hari Vishnu Kamath (Hosangabad): Before you proceed, Sir,

I request that in view of the tremendous interest that this motion has raised not merely inside Parliament but also outside in the country, you may be so good as to extend the time allotted for this discussion by one day, that is to say, the discussion will go on tomorrow also and the Prime Minister will be kind enough to reply on Friday morning. That is my request and, I am sure, the request of my colleagues also in this matter.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I may tell you, Sir, on behalf of the Government that the Government wants that this debate should go on until tomorrow, and the Prime Minister will try to speak at about 4 o'clock tomorrow; the hon. Member will then reply and after that we take the vote.

Shri Hari Vishnu Kamath: A good *via media*.

श्री यशपाल सिंह (कैराना): उपाध्यक्ष महोदय, मैं आप की रूनिंग चाहता हूँ। जिन पाटियों ने इस में एस्टेन किया है और नो-कांफिडेंस मोशन में हिस्सा नहीं लिया है, क्या उनको हक हासिल है कि वे इस समय में से समय ले सकें ?

Mr. Deputy-Speaker: There are non-party members also who are anxious to speak. I will try to accommodate the major parties and also as many Members as possible. But the House will have to co-operate with me and the speeches will have to be short. Much of what has got to be said has already been said.

श्री रामेश्वरानन्द (करनाल): उपाध्यक्ष महोदय,.....

उपाध्यक्ष महोदय: आर्डर, आर्डर। माननीय सदस्य बैठ जायें।

श्री रामेश्वरानन्द : उपाध्यक्ष महोदय मैं आप के कृपे से अनेक बार बैठ जाता हूँ। आप मेरी बात ही नहीं सुनना चाते। मेरा निवेदन है—मैं ज्यादा समय नहीं लूंगा—कि यह हाउस जिन के ऊपर बैठा हुआ है, जिन लोगों का प्रतिनिधित्व करता है, इसको चनने वाले जनता के लोग आप के द्वार पर पड़े हुये हैं अपने स्त्री बच्चों के साथ। आप कृपा करके उनकी बात सुनिये : जो लोग अनाज उगाया करते हैं, वे अपने घर बार छोड़ कर यहां पड़े हुये हैं। वे यहां पर भूखे पड़े हुये हैं और वर्षा में नंग हो रहे हैं। आप सब लोग कोठियों में रते हैं। गाजियाबाद के आसपास के गांवों के पचासों आदमी यहां पर पड़े हुये हैं। कम से कम आप उनकी बात को सुन लें।

उपाध्यक्ष महोदय : आर्डर, आर्डर।

श्री रामेश्वरानन्द : आप मेरी प्रार्थना को सुन लें।

सरकार ने उनकी जमीन जबरन ले ली है और उस के लिये उन को कोई पैसा नहीं दिया गया है, ताकि वे कहीं और काम करें।

उपाध्यक्ष महोदय : आर्डर, आर्डर। माननीय सदस्य बैठ जायें।

श्री रामेश्वरानन्द : यह क्या पार्लियामेंट है ? यह कैसा न्याय है ? यह क्या आर्डर है ?

Mr. Deputy-Speaker: Order, order. It is a State matter. It does not arise here. It concerns the Government of Uttar Pradesh.

श्री रामसेवक यादव (बाराबंकी) : उपाध्यक्ष महोदय, मैं आप से एक जानकारी चाहता हूँ। आज से तीन दिन पहले बाढ़ और गाजियाबाद के किसानों के संबंध में हम ध्यान आकर्षित नोटिस दे चुके हैं। हम को हमेशा यह इत्तिला मिलती है कि वे विचाराधीन हैं। मैं यः जानना चाहता हूँ कि वे कब तक विचाराधीन रहेंगे। न हम को कोई सूचना

मिलती है और न उनको उठाने की आज्ञा मिलती है। किसान चार दिन से पड़े हुये हैं।

Mr. Deputy-Speaker: Shri Yadav, it is a State subject. The U.P. Government is concerned with it. This Parliament is not concerned with it.

श्री बागड़ी : उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

Mr. Deputy-Speaker: Order, order. That adjournment motion has been disallowed.

श्री रामेश्वरानन्द : मैं निवेदन करना चाहता हूँ कि यू० पी० गवर्नमेंट ने उन को निकाल दिया है और अब वे लोग आप के द्वार पर आकर पड़े हुये हैं। यह बड़ी सरकार है, लेकिन वह उनकी बात को सुनना ही नहीं चाहती है। आखिर वे कहां चले जायें ? क्या वे पाकिस्तान चले जायें। या कहीं और चले जायें ?

उपाध्यक्ष महोदय : आर्डर, आर्डर।

श्री बागड़ी : मेरा व्यवस्था का प्रश्न है।

Mr. Deputy-Speaker: I am not allowing any discussion on that matter nor any point of order. It does not arise.

श्री बागड़ी : मैं डिस्कशन नहीं कर रहा हूँ। मैं प्वायंट आफ आर्डर उठाना चाहता हूँ।

उपाध्यक्ष महोदय : आर्डर, आर्डर। I am not allowing you.

श्री बागड़ी : मेरा व्यवस्था का प्रश्न है। प्रधान मंत्री ने उनको विश्वास दिलाया था।

श्री रामेश्वरानन्द : चूँकि उन किसानों की बात नहीं सुनी जाती है, इसलिये मैं विरोधस्वरूप सदन को छोड़ कर जाता हूँ।

(*Shri Rameshwaranand then left the House*)

श्री बागड़ी : प्रधान मंत्री ने उन लोगों को विश्वास दिलाया था, इसलिये वे वापस चले गये। इस वजह से यह सेंटर का विषय बन गया है। चूँकि उस पर बात करने की इजाजत नहीं दी जाती है, इसलिये मैं वाक आउट करता हूँ।

(*Shri Bagri then left the House*)

Shri Bhagwat Jha Azad (Bhagalpur): Mr. Deputy-Speaker, Sir, once more, and very definitely, the Opposition groups in the Indian Parliament have failed, and failed miserably, and have demonstrated to the country and to the outside world that they are not capable in the art of democracy or in handling the nation's affair. Mr. Deputy-Speaker, you see it every day. Even now we have seen, after the appeal of the Prime Minister to the Opposition groups of this country, that they cannot behave properly even in the day to day functioning of the Parliament. It is our good luck that the Congress Party and the Prime Minister who is the leader of the Congress Party was given the chance in this country at the very beginning when we were infants in the art of democracy to work upon it. But we are very sorry that while this democracy is functioning so well in this country the Opposition groups in this country are not able to behave in a democratic fashion. I will quote one instance. The House of Commons, which is the Mother of Parliaments, in the whole of its life up till now has moved only one motion of no confidence. His Majesty's Opposition, even in the worst crisis in the British history, even in the worst days of British history when they were shouting

against Chamberlain's appeasement policy, when Britain was reduced to debris, did not move a motion of no confidence because they know what is a vote of no confidence. A vote of no confidence means that the Opposition party should be in a position to take over the reins from the Government. But they do not understand this, or if they understand this, they cannot agree on one point so that they can move a vote of censure. The vote of censure requires agreement at least on one particular issue by the Opposition parties. Here what we find is tiny groups of three, four, ten or twenty members who cannot agree even on one issue. One is for Hindi, another is against it; one advocates the policy of *laissez faire* and another wants nationalisation of all industries. Therefore, there is no unity among the opposition groups. As was very rightly stated by some hon. Members, it is only a marriage of convenience. Therefore, I say, and I say it very deliberately and with a full sense of responsibility, if they look at the working of democracy in the whole world, they will find that even in the worst days of the House of Commons the Opposition in England did not behave in the way in which the opposition groups here are behaving today. So, I am very sorry indeed for my country, because when we are trying to work for the preservation and strengthening of democracy in our country, we are not getting any sympathy or support from the opposition which other democratic countries are getting from their opposition parties.

As the Prime Minister has very correctly stated, there are fascist tendencies among some of the opposition parties, which by their Hitler-like tactics are trying to devour an infant democracy like India. As I was saying, they have not come to any agreement even on one particular issue. It has been very rightly stated in a leading article in one of our papers. *The Statesman*, that "the opposition parties could not select

for their attack any single act of the Government or its policy. Instead, they presented a blank form of no-confidence, leaving each party to fill up the blank as it likes. That is how they have come to this House and to this country with a vote of no-confidence."

What are the things that are common between them? There are three things in common between them. One is their lure for power. They are very much attracted towards the treasury benches though they are not yet capable of running it. The second thing in common between them is their hatred for Congress, arising naturally as a corollary of the first. The third and most important thing in common between them is their desire to weaken the authority of the Central Government.

Here I want to remind this House and the country the consequences of weakening the authority of the Central Government. In 325 BC Ambhi gave a foothold to Alexander and our north-western frontier was run over by Alexander. Then, Jaichand wanted to weaken the authority of Prithvi Raj and in came the Ghori. Mir Jaffar invited the British and got us and himself governed by them. Then, after that, we have the example of Acharya—not Acharya Kripalani but Acharya Kalak—who invited the Shakas because he had differences with the king of Ujjain. Here is another Acharya leading the attack when the monstrous Chinese are at our frontiers. They do not need any invitation from Jaichand, Mir Jaffar or Acharya Kalak.

Here is an opposition, supposed to be a responsible opposition, giving a handle to the propaganda of foreign countries, trying its level best to weaken the authority of the Central Government. In that way, it wants to hit the Government and create conditions favourable to the enemy, like

Marshal Petain who created conditions in France which were favourable to the handing over of that country to Hitler.

Now the opposition parties want to censure the Government because they have no confidence in this Government. But they have no leader. They want to displace this Government and run the administration themselves, but they have no leader. Who is their leader? Since they had no leader themselves, they handed over the reins to a desperate, dejected, disappointed and frustrated free lance politician of this country to lead the attack.

Shri H. P. Chatterjee (Nabadwip): We shall accept you as our leader.

Shri Bhagwat Jha Azad: Therefore, such things can never help the working of democracy (*Interruptions*). Let the opposition have patience. I have heard them without interrupting them. If they have any questions to ask at the end, I am prepared to reply to them and hit them back on their own ground. But they must permit me to have my say.

The members of the opposition have taken this as a God-sent opportunity to attack our policies. They attack our economic policy, our foreign policy and then say there is corruption in the country. Referring to our economic policy, Acharya Kripalani said that there are shortfalls in the achievement of the Plan. Why did you drop the petro-chemical industry, he asks. Why did you take up the construction of big dams when you had no money, he asks. Then he wants to know why the iron ore project was not taken up in Kerala. If one hon. Member cannot resist the temptation of coming to the Lok Sabha by spending lakhs of rupees, we plead guilty to the charge that we could not resist the temptation of overplanning for the welfare of the people of this country. When we fall short of our resources, we drop it and we shall drop them in future but

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we shall again frame more and more plans in the coming days in the Fourth Plan and in the Fifth Plan. Therefore what is this criticism of Shri Kripalani?

The big dams are an eyesore to him. I would request him very humbly to have a joy trip to Bhakra Nangal and to Mayurakshi and see that the dams which are an eyesore to him are a source of inspiration to the millions and millions of farmers of our country.

Shri Masani who led the attack on our economic policy on behalf of the vested interests in this country has said, "What is this State monopoly? What is this State capitalism?" He has got the ghost of nationalisation and the phobia of State monopoly always haunting him even in his sleep. He says that there is no progress in the country. Who is that bold man in this House who can say that there is no progress in anything? I say, there has been progress in everything. What do you want to take up? You want to take up industrial production? It has increased hundred per cent. Do you want to take up food production? Shri Patil yesterday told you very brilliantly that from 47 million tons it has come up to 83 million tons. You want houses? There are more houses in the country. You want roads? I say, if not a pucca road at least a kutcha road is today leading to and is connecting almost every village in this country. If you want wells, there are wells for irrigation as also for drinking purposes. If you want other things... (*Laughter*). Only laughing will not reply. I have heard Shri Shastri's attack yesterday and I am prepared to pay him back now. He talked of corruption.

I particularly mention three things—steel, cement and sugar—because they are very much talked of in this country. I know, there are difficulties and short supplies in the

country, but what we maintain is this: Can you say that there has been no increase in production of steel or of sugar or of cement? Yes, there has been. But there has been increase in the demand also because of our First Five Year Plan, Second Five Year Plan and the Third Five Year Plan. We are having a large number of projects which every day demand from us more steel and more cement. Therefore, naturally, we are almost lagging behind the pace of demand. But we want to catch up with it.

We are a democratic party and we discuss things amongst ourselves very frankly. But we want to know who is that man who can say boldly in this House that there is no improvement in the economic field. There is one thing in which there has been no increase. I ask the Opposition to say what is that and also my hon. friends to my left. My partymen can say that. There is one thing in which there has been no increase and that is the thinking of the Opposition parties in this country. They still live in the Sixteenth Century. They again talk with the same brief in the same brief bag. Shri Masani comes to the House after the lapse of 1½ years with the same brief bag. He quotes again the same figures. I know, he is a student of economics; so am I. I want to know what is State monopoly and State capitalism. He says that the hon. Prime Minister has said and so also the hon. Labour Minister that the poor have become poorer and the rich have become richer. I say, we are correct in saying that because we are a party who say things openly and admit our defects. What is the meaning of the poor becoming poorer and the rich becoming richer? It is not that there has been no increase or no progress in the country. Shri Masani quoted figures the other day.

Dr. M. S. Aney (Nagpur): I want to know from the hon. Member the meaning of the rich becoming richer and the poor becoming poorer.

Shri Bhagwat Jha Azad: Have patience at least for a minute. I will tell you. Shri Masani says that the Congress Party should realise that the sacrifice of Rs. 50 is more than 50 per cent of Rs. 10,000 sacrifice. I want to say that Rs. 20 to a family of five in the course of the three Plans is there but when it becomes Rs. 100 to a family of twenty it certainly becomes less as to a family of five Rs. 10,000 and to the family of 15 Rs. 1,00,000 becomes more. That is the meaning of the poor becoming poorer and the rich becoming richer. That means that in this country there has been no stagnation. The economy is growing. A poor person with a family of five members who was getting Rs. 20 is now getting Rs. 100 and so also the rich person who was getting a thousand rupees has got Rs. 1 lakh. What happens is that the population is growing so fast that a person who had Rs. 20 before and now even if he had Rs. 100, because he multiplies from 5 to 20, he becomes poorer.

Shri Nambiar (Tiruchirapalli): It is a bad arithmetic that you are doing.

Shri Bhagwat Jha Azad: I expect you to cooperate with us in this. Mr. Deputy-Speaker, the Opposition knows only one thing. They feel that it is their responsibility only to spread discontentment in this country. It is not their responsibility to teach the public at large what are our difficulties. We have shortfalls. It is not for them to say to the people that we are short of cement, steel and sugar, and therefore, consume less. Their only duty is to stand up every day and put an adjournment motion and say, "I get only half a kilo in my village." Why do you want to have half a kilo? In the worst days in Britain when there was no sugar and eggs available, they did not rush to the shops to collect these things; rather, they refused to have it. Are you saying the same thing to them? No. You want to run there—those treasury benches—and, therefore, you want to multiply, over-multiply, a

thousand-fold to show the smallest difficulties as the bigger ones. Therefore, this is the difficulty. So, I feel Mr. Deputy-Speaker—this House as well as the country outside I want to convince—that charges on economic front are baseless, absolutely baseless. There is no ground to stand for those charges. I challenge that. And I still say that there is not even one item in this country, let it be *per capita* income, let it be *per capita* consumption of cloth, of foodstuffs, of anything, on which there has been no increase. I say, excepting the thinking on their behalf, everything else has increased. Therefore, the charges of my hon. friends led by the great Acharya and Mr. Masani, representing the vested interests in this House, are absolutely false and baseless.

They have talked very much of corruption. For four months we are hearing a charge of corruption by a responsible Member, the leader of the P.S.P. Party. He says, if a man takes a few thousands of rupees from somebody for election, that amount is not entered into the account book of the Party. This is the ground he is holding. I now charge Mr. S. N. Dwivedy upon the same fault and count. Here, Mr. S. N. Dwivedy who went to one of his friends in the Congress Party in Orissa—and he has accepted it in the Press Conference—accepted thousands and thousands of rupees from that Congressman.

An Hon. Member: What for?

Shri Bhagwat Jha Azad: That is the truth. Now, that friend of his. Mr. Patnaik says, "I lent money to Mr. S. N. Dwivedy when he was sick, when he was ill, when he had family troubles." But here is a man saying, "No, no. I did not accept it for that purpose. I accepted the money from Mr. Patnaik to defeat the Congressman." I want to point out to this country: Can there be any type of corruption higher than this?

Several Hon. Members: Shame, shame. (*Interruption*).

Shri Bhagwat Jha Azad: He accepted the money knowing fully well that this money..

Shri Surendranath Dwivedy: Sir, on a point of personal explanation. (*Interruptions*).

Mr. Deputy-Speaker: You can explain it after he has finished. Let him go on.

Shri Bhawat Jha Azad: My specific point is this. Even if it is true that Mr. Patnaik was a corrupt man and that he lent money to this gentleman against the Congress candidate, if that is so, I want to know is he not the greatest corrupt man in the country who accepted the money from a Congressman to defeat the Congressman? (*Interruption*).

Some Hon. Members: Shame, shame.

Shri Bhagwat Jha Azad: Is that the morality, is that the ethics that he wants to establish in this country?

Mr. Deputy-Speaker, then I ask another thing. For the last four months, as the whole world knows, as the whole country knows, Mr. S. N. Dwivedy has been saying that if a Minister accepts ten thousand rupees and does not deposit the sum in the account book of the Congress Party, he is a corrupt man. I say, here is a man who charged the Congress with it and who himself accepted the money, thousands and thousands. And he admitted it to the press correspondent. Questioned by a correspondent as to whether it was a lakh of rupees, he said that he does not remember the exact amount, but it was in thousands.

Shri Ansar Harvani (Bisauli): A very innocent person!

Shri Bhagwat Jha Azad: He said that he took this amount to utilise it against some Congress candidates. He

said "No" when questioned whether the amount taken from Shri Patnaik has been shown in the account of the P.S.P. Party. He said, "No". Here is a man who accepted the money for such an immoral thing, for such a wrong thing. (*Interruptions.*) I say that. It is not a question of laughing. Is the truth so pleasant to laugh at? Here is a man who took the money and he laughs over it. Here is a man who took the money and did not deposit in the account books of the P.S.P. Party; the same charge which he brings against us.

Shri Tyagi (Dehra Dun): He did not return it.

Shri Bhagwat Jha Azad: I think this is the greatest type of corruption ever practised by the leader of any political party in the world. Let him reply.

Shri Tyagi: They must return the money.

Shri Bhagwat Jha Azad: Mr. Deputy-Speaker, you will be kind enough to remember that day before yesterday there was a charge levelled against a Congressman, the Deputy Chief Minister of Orissa. I do not want to take the brief of the Deputy Chief Minister of Orissa. The Chief Minister of Orissa has referred this case to the leader of the Opposition there. But he, the leader of the Opposition, refused. Why? Now the Chief Minister has openly challenged; examine it, investigate it by the Public Accounts Committee of the Orissa Assembly. Here is the leader who asks the Party Member of the Public Accounts Committee, "No, no; do not take it up." Why? It is because the charges are frivolous, false and absolutely baseless. If they are not, I challenge to accept the investigation and examination of this charge by the Public Accounts Committee. Here are Members who bring charges and they do not stand by them. They

are not prepared to examine them. And he himself commits the corrupt practices.

Now, I will give another example. . .
(*Interruption*)

Shri Rajeshwar Patel (Hajipur):
On a point of order. Sir.

The hon. Member has been levelling a very serious charge against Mr. Patnaik who is not here, the charge that he was a party to this corrupt practice. (*Interruptions*).

Shri Bhagwat Jha Azad: What a wonderful understanding! (*Interruptions*) I never said this. I said, here is a good leader of mine who was generous enough to lend the money to a friend in trouble. I said only this. I never levelled any charge against him. I will now go on to another point. (*Interruptions*).

Shri Rajeshwar Patel: I am not giving in. (*Interruptions*)

Mr. Deputy Speaker: Order, order.

Shri Rajeshwar Patel: It was said by the hon. Member that it was with a very charitable disposition that he gave some money. But all the same it is a very serious matter that a high Congress dignitary, the Chief Minister of a State about whom it is being said that he was guilty of giving money to an Opposition Member to get a Congress candidate defeated: . . . (*Interruptions*) This is what he has said.

Mr. Deputy Speaker: There is no point of order.

Shri Bhagwat Jha Azad: Well, Mr. Deputy-Speaker, I sympathise with the anxiety of my friend of my Party. I again make it clear that here is a good man and there are many good men in the Congress Party who have a little money to give to friends of the Opposition who are in trouble. What is wrong about it?

Now, I may say another thing. Here is a news item from Ratlam:

"A Socialist M.P. has sent a threatening letter to a forest ranger asking the ranger to send him wooden door pairs and some other material of household use failing which the M.P. would ask a barrage of questions in Parliament about it.

Disclosing this to newsmen here yesterday, Mr. Gulshan Ahmad, Madhya Pradesh Deputy Minister for Finance and Law, said the letter was in his possession and that he would produce it before the State Legislature."

Here is a Socialist friend who writes a threatening letter to the forest ranger saying that if he does not send him wooden door pairs and other material, he would ask a barrage of questions. What a wonderful type of clean and honest man. And that is socialism!

We are very often told, "You spend huge amounts in your elections". I want to know, wherefrom did the Dada of North Bombay fame get lakhs and lakhs of rupees which he spent in the Amroha constituency. Is it not the worst type of corruption, the worst example that has been set by him before the country?

By citing these examples I do not want to minimise the social evil. It is a social evil. And it is a credit to the Congressmen who have aroused the conscience of this country against corruption. The most important point is this that the people have grown impatient and therefore when there is a cry and louder noise they always say that it is multiplying.

Another point and I will finish in five minutes. (*Interruption*). I am getting it from my party, I will never get it from your party. On the next point, namely non-alignment, I will not dwell, because most of my friends have spoken on it, and spoken very

[Shri Bhagwat Jha Azad]

elaborately that this policy of non-alignment has been supported all over the world. In the international world all the new-rising and free nations are today supporting the policy of non-alignment and having an independent foreign policy. Just recently, in Addis Ababa all the Foreign Ministers of Africa gathered together and said, "we can adopt this policy". Sir, I cannot do anything more than to say this that all over the world we are finding that there is great force for this policy. Only one thing I will quote and it is this. Even a paper like the *Manchester Guardian*, whose sympathies are very well known, published what the following quotation of Lord Altrincham:

"We have heard much in recent years of the German miracle, the Italian miracle, the Japanese miracle. But there has been all too little talk of the Indian miracle, whereby a vast, illiterate and undernourished community has been led forward on the democratic road. The man who has worked this miracle is Jawaharlal Nehru."

And then he goes on to say:

"His achievement would have been impossible but for the policy of non-alignment."

So we find everywhere the policy of non-alignment is gaining favour, but there are a few deaf, dumb and blind in this country who cannot see things.

There was then the great fallacy introduced by Mr. Masani that in the general elections if they had had proportional representation they would have got 316 seats to their credit. I want to ask him only one simple question and it is this, that in the general elections the Communists got 9 per cent, his party got 7 point some per cent, the Jan Sangh got 6 per cent. He knows the principle in

proportional representation, namely, that when it comes to more than the required number of candidates the last man is eliminated. So the first party to be eliminated will be Mr. Masani's party! I want to ask him, where would he give his preference, to the Communists or to the Congress.

Shri Ansar Harvani: To the Communists.

Shri Bhagwat Jha Azad: He would not say. Under proportional representation the Congress Party would be in an overwhelming majority. All of them would have come, not they. Nowhere will they be seen.

Therefore, I refute the allegations of the opposition parties on the economic ground, on the corruption ground and on the non-alignment ground, and I say that they have miserably failed in their attempt. It is pure and rank opportunism as a result of which they have gathered together with no common ground but hatred. But they forget that hatred does not pay. Therefore I say, in these circumstances, this motion of no-confidence is a motion of no-confidence amongst themselves, not in the Government. The 1962 general elections have amply demonstrated that all the policies for which the Congress stands have been supported by the people.

Shri Surendranath Dwivedy rose...

Mr. Deputy-Speaker: Only one or two things, on that point.

Shri Surendranath Dwivedy: Sir, you should not obstruct me. He has raised two points and I think I have a right to explain myself fully.

I am very grateful to the hon. Member that he has raised this question here, because I do not want that anything regarding any public worker should be kept in the dark. I demand, and it has been my demand since

many years, that let there be an enquiry even about the private affairs of men holding high public positions. Therefore I have welcomed this particular reference made by the hon. Member.

I shall read out from the report of the Press Conference, published by the Government of Orissa, given by the Chief Minister of Orissa on the 28th June, 1963 for the benefit of this House.

Mr. Deputy-Speaker: The hon. Member may come to his explanation.

Shri Surendranath Dwivedy: That will explain. If you don't want I will not speak. Some grave charges have been made against me and when I am explaining my position you should not interrupt me like this. This is not the way. (*Interruption*).

Mr. Deputy-Speaker: Order, order.

Shri Surendranath Dwivedy: This question was asked of the Chief Minister:

"Surendra Dwivedy has raised this hue and cry about public leaders accepting money. Have you given some money to P.S.P.?"

The Chief Minister replies:

"Well, I know Mr. Surendra Dwivedy has taken large sums of money from me personally from time to time—for his personal affairs—for his sickness."

then question is put by the pressmen:

"Personal difficulties?"

The Chief Minister says:

"Well, whether he used it for personal difficulty or for public or party purpose, I do not know." (*Interruptions*) Just hear me.

"But just because one happens to be a member of the opposition party, like the P.S.P., it does not

mean that our personal friendship is completely deleted."

Shri Tyagi: Generous man.

Shri Surendranath Dwivedy: Very generous.

"If it is so then it is not democracy. We might have a party Government like the Communist Party."

Sir, these allegations were made.

Shrimati Renu Chakravartty (Barrackpore): What has the Communist Party got to do with it?

Shri Surendranath Dwivedy: He has said that, I have not said.

Sir, these remarks were made when I was in America. And when I came back, as my friends said, in a press conference this question was put to me and I said—I did not say that I did not take money; I could have said that—but I admitted, "Yes, I have taken money".

Shri Tyagi: How much?

Shri Surendranath Dwivedy: How much? It is about five to seven thousand.

Shri Tyagi: Only?

Shri Surendranath Dwivedy: If you are concerned with more, I do not know.

And that I have taken on two occasions. I do not know whether he has mentioned two or three—there is no mention. I say, I stand by it (*Interruptions*). Because, we are personal friends, probably he wanted to have this done. Therefore he asked me, as a personal friend, "What are you going to do about these two candidates"—particular candidates he mentioned—"In your election? Have you sufficient resources etc.? Will you be able to defeat them?" Necessarily I told him, "There are certain difficulties. The party has no resources and we require. . ." (*Interruptions*). You have made a charge and you

[Shri Surendranath Dwivedy]

must hear the reply. I said "and we require some more money".

श्री प्रिय गुप्त (कटिहार) : पंडितजी,
अपने आर्दाभियों को संभालिए ।

Shri Surendranath Dwivedy: This money was given to me, and it is a lie to say that this is not shown in the party's accounts. I have made it perfectly clear in the press conference that every pie collected by any member of the party is in the accounts book of the Praja Socialist Party, and I said audited accounts of the party's funds were placed before the conference and adopted. I asked the pressmen that they may go and see it in the account books whether there is entry or not about money. So it is a lie to say, it is false to say that in the press conference I said anything like that.

Mr. Deputy-Speaker: Order, order. He may say that it is not true or not correct. "Lie" is unparliamentary.

Shri Hari Vishnu Kamath (Hoshanabad): Wholly untrue (*Interruptions*).

Mr. Deputy-Speaker: Order, order. When your leader is speaking, you are going on talking.

Shri Surendranath Dwivedy: It is very untrue to say this. I am prepared to admit, if you consider it from the highest moral point of view or ethical point of view, then probably it was wrong of him to suggest that; it may be wrong of me to take money from a person who wanted it to be utilised against his own party men. If you consider it from that point of view, from that highly moral or ethical point of view, I am guilty of the charge that when this money was offered to me for a purpose which was immoral, I accepted it. That is so far as the first charge is concerned. There is also another charge levelled by him. Shri Bhagwat Jha Azad has also made another charge against me. As regards that, I would say that it is there in the press conference of

the Chief Minister. Nobody knew it earlier. (*Interruptions*) It is there in the press conference to which I made a reference, and it is this. It was in this press conference that the Chief Minister said this. At the press conference, when people asked him whether Mr. Biren Mitra who was the Deputy Chief Minister had taken money from Serajuddin etc., he explained that; he explained and said 'No, no'. I shall read out what he said about Mr. Biren Mitra, for the benefit of the House...

13 hrs.

Mr. Deputy-Speaker: The hon. Member may confine himself to the remarks made against him.

Shri Surendranath Dwivedy: I am confining myself to the charge which he has made. He has made a charge about Rs. 16 lakhs. You probably did not hear him properly.

Mr. Deputy-Speaker: The hon. Member is explaining something else.

Shri Surendranath Dwivedy: He has made a reference about Rs. 16 lakhs, and he wants that I should be prepared to have an enquiry into this...

Shri Bhagwat Jha Azad: That is not the point. The point is whether he and his party are prepared to have their accounts investigated into or not. (*Interruptions*).

Mr. Deputy-Speaker: Order, order. I have allowed him to explain his position. Let him go on, but let him be brief.

Shri Surendranath Dwivedy: I shall finish by saying what I have to say about this. He made a reference to it. We did not know actually how much money Mr. Biren Mitra had taken from Serajuddin or how much profit he had earned in the course of three or four years. In this press conference, the Chief Minister disclosed that during 1959-62, he had

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put this Mr. Mitra into business, and that within those four years, he had earned a profit of Rs. 16 lakhs; and there was a demand for an inquiry... (Interruptions)... in respect of which probably the Chief Minister told the Prime Minister, and he said then that he was referring this matter to the Public Accounts Committee of Orissa and asking them to go into the entire affairs of Orissa Agents. Now, the charge against me is this... (Interruptions)... that the PSP Member in the Public Accounts Committee did not want to go into the question. I may tell you that when this request was made to the Leader of the Opposition in the Orissa Assembly, who is the chairman of the Public Accounts Committee, he accepted it first. We do not know what happened. He did not refer it to the Public Accounts Committee. He rejected it then. Then, again, the Chief Minister came and probably met the Prime Minister. I do not know what he did. Again, he had written a letter to the chairman of the Public Accounts Committee of Orissa asking him to go into this question.

In the meeting of the Public Accounts Committee, Members said—and it is not only the Member from my party who is represented there, but even Congress Members are there represented in the Public Accounts Committee.....

An Hon. Member: What happens in the Public Accounts Committee is secret. How does my hon. friend know it?

Shri Surendranath Dwivedy: I do not know. The Public Accounts Committee's records are secret. So, I do not know what he said. But I know it for a fact that what he said was this. I do not know what he said actually, but he said, let us inquire into this, and let us also make a demand that any such transactions undertaken by other companies also should come within the purview of the Public Accounts Committee. When

he made that demand, then the other Members, who were the Members of the Congress Party, in a large majority, decided that the Public Accounts Committee should not take up this matter. Therefore, it was written to the Chief Minister that the Public Accounts Committee at its sitting had decided not to take up the matter.

Therefore, the demand is made that let this matter be judicially inquired into. That is the demand that has been made...

Mr. Deputy-Speaker: That is a different matter altogether.

Shri Surendranath Dwivedy: I am very happy that this matter has come up here, and I hope the Prime Minister will take note of it and the entire affairs will be sent for a judicial probe.

Shri Hari Vishnu Kamath: Let there be an open judicial inquiry.

डा० राम मनोहर लोहिया (फर्रुखाबाद):

उपाध्यक्ष महोदय, अचरज होगा कुछ लोगों को कि इस सरकार को आजादी के ३, ४ महीनों तक मेरे ऊपर भी मोह रहा। लेकिन कई कारण हुये जिन में से कि एक का उदाहरण मैं आप को देता हूँ। गांधी जी से एक बार मैं अन्न सेना द्वारा नई जमीन को तोड़ कर खेती करने के लायक बनाने के बारे में बात कर रहा था। इतने में प्रधान मंत्री आये और उन्होंने मुझ से बड़े ताव से पूछा कि क्ा हैं यह जमीनें ? जिस तरीके से कल यहां पर खाद्य मंत्री ने यही सवाल पूछा था तब मैंने जवाब दिया था कि वः खुद अपनी किताबें देख लें और कम से कम तब भी और अब भी १७-१८ करोड़ एकड़ जमीन ऐसी है जिस पर खेती हो सकती है। उस में से ३, ४ करोड़ एकड़ जमीन ऐसी है कि बिना खर्चा किये हुये खेती आसानी से हो सकती है। लेकिन ऐसे

[डा० राम मनोहर लोहिया]

रास्ते न जाकर प्रधान मंत्री ने देश को क्या क्या नुस्खे दिये गमले में खेती करो, मकान की छत पर खेती करो। यह नुस्खे उन्होंने एक बार नहीं बल्कि कई बार दिये हैं। इसका नतीजा है (Interruptions).

Shri Surendranath Dwivedy: May I submit that a maiden speech is usually never interrupted.

डा० राम मनोहर लोहिया : अब इस तरह से अगर वे हल्ला मचाते हैं तो मुझे उस में कोई आपत्ति नहीं है हालांकि मैं आप से एक निवेदन करूंगा कि जो कुछ इस तरीके का हल्ला हो उसका समय मेरे समय में न गिना जाये।

उपाध्यक्ष महोदय : आप का समय २५ मिनट का है। पांच मिनट आप और अधिक ले सकते हैं। आपको आध घंटे में अपना भाषण समाप्त कर देना चाहिये।

डा० राम मनोहर लोहिया : यहां पर यह मेरा पहला भाषण है इसलिये कृपया आप मुझे कुछ अधिक समय दीजिये।

मैं बतला रहा था कि प्रधान मंत्री जी ने क्या क्या नुस्खे दिये। गमले में खेती, मकान की छत पर खेती जिसका कि नतीजा हुआ कि कुछ असें पहले पुरलिया जिले में फकीर मृतो जोकि कई बार अंग्रेजों के खिलाफ लड़ाई लड़ते हुये जेल गये और जिनकी बदौलत हज़ूर प्रधान मंत्री आज इस गद्दी पर बैठे हुये हैं उन के पिता की मौत बिन खाये हो गयी। इसी तरह राजस्थान के कई इलाकों में और हिसार तहसील में बिना चारे के जानवरों की हालत बिगड़ी। कुछ लोग कहेंगे कि गमलें में खेती करना केवल शिक्षित

दिमाग का सबूत है लेकिन मैं ऐसा नहीं मानता। यह सबूत इस बात का है कि कोई आदमी शब्द जोश के द्वारा अपनी जनता को मोह ले। यह बात इतनी हुई है कि कुछ कहना नहीं। सब से पहला आरोप मैं इस सरकार के खिलाफ लगाना चाहता हूं कि यह अज्ञान के आधार पर बांड और परिणामहीन लफ्फाजी तथा शब्द जोश के ऊपर अपना कामकाज चला रही है। इसका नतीजा यह हुआ है कि कल खाद्य मंत्री पाटिल साहब यहां आकर फरमाते हैं कि खेती की पैदावार बहुत बढ़ी है। क्या बढ़ी है? मैं चाहूंगा कि वे अपने आंकड़े सुधारें। ६ करोड़ टन से ८ करोड़ टन तक पैदावार बढ़ी है लेकिन आबादी उसी समय में कितनी अधिक बढ़ गयी है उसको भी तो उन्हें रखना चाहिये था। उस के हिसाब से कोई सवा सात करोड़ एकड़ होनी चाहिये। (Interruptions).

अगर कोई तर्क हो तो बतलाइये आप को जवाब सीधे मिल जायेगा। व्यर्थ का हो हल्ला मत मचाइये। कोई तर्क है क्या आप के पास? कोई तर्क नहीं है न? ६ करोड़ से सवा ७ करोड़ आबादी के हिसाब से बढ़ना चाहिये था। तो क्या बढ़ती हुई अनाज की पैदावार में?

इसी के साथ साथ मैं आपको बतलाना चाहता हूं कि जिस चीन से आज हम लड़ रहे हैं उस के अनाज की पैदावार २४ करोड़ टन है। वह तो खुद ३०-४० करोड़ टन की पैदावार का दावा करते हैं लेकिन जैसा कि २४ करोड़ टन की पैदावार उनकी आंकी गई है तो हमारे अनाज की पैदावार १६ करोड़ टन होनी चाहिये। इसके अलावा मैं आपको यह बतला दू कि हम दुनिया के सब से भूखे देश हैं। १५००-१६०० कैलोरीज में रहते हैं। मुझे बड़ी लज्जा होती है जब कोई खाद्य मंत्री यहां आकर अनाज के बारे में इतनी शैली बघारता है।

इसी के साथ-साथ मैं यह भी आप के सामने अर्ज करूँ कि पान के बारे में बड़ा जिक्र किया जाता है। लेकिन वह कौन से दाम हैं? वे कुछ मंडियों के थोक दाम हैं। फुटकर दामों की यह सरकार कभी चर्चा नहीं करती क्योंकि यह सरकार खाली ५० लाख वड़े लोगों की सरकार है और साढ़े तेनालीस करोड़ छोटे लोगों का इससे कोई वास्ता नहीं है। इस तरह से देश के अन्दर इस सरकार की असफलता रही है और एक कुदृष्टि सरकार के अन्दर और देश में फैली है। आज कुशल मंत्री कौन हैं? कुशल मंत्री वह नहीं, जो देश की पैदावार बढ़ाये। कुशल मंत्री वह है, जो रूस से मिग विमान लाये या अमरीका से गेहूँ लाये। देश की और सरकार की दृष्टि इतनी ज्यादा बिगाड़ी गई है कि हम आंतरिक प्रयत्न की जगह पर बाहरी प्रयत्नों पर ज्यादा विश्वास करने लग गये हैं।

विष्णु महाराज की तो कई बाहें हैं और मैं श्री हिरेण मुकर्जी से कहूँगा कि कहीं वह सहस्रबाहु के चपेटे में न आ जायें। न जाने कब कोई बाहु उन पर भी आ सकती है। जहाँ एक तरफ एक मन्त्री अमरीका के साथ चिपटता है, वहाँ दूसरा मन्त्री सोवियट कैम्प के साथ चिपट जाया करता है। यह भी विदेश नीति, बिन लगाव, निरपेक्ष नीति का परिणाम हुआ है। मैं यहाँ जोर के साथ कहना चाहता हूँ कि वर्तमान सरकार की विदेश नीति बिल्कुल ही निरपेक्ष नीति और बिन लगाव की नीति नहीं है, क्योंकि शुरू से ही कोशिश यह की गई है कि कुछ मन्त्रियों को लगा दिया जाये सोवियट कैम्प के साथ और कुछ मन्त्रियों को लगा दिया जाये अटलांटिक कैम्प के साथ और जादूगर ने सोचा कि वह व्यक्तित्व के चमत्कार से न जाने किसी तराजू के दोनों पलड़ों को ठीक रख लेगा। वह निरपेक्ष नीति नहीं है। निरपेक्ष नीति तब होती, जब देश विदेशी मसलों पर एक देश की तरह से सोचता।

आज हम टूटे हुए हैं। मंत्री मण्डल दो हिस्सों में टूटा हुआ है। लोकसभा विदेशी मामलों में दो हिस्सों में टूटी हुई है। अगर देशी मामलों में टूटती, तो समझ सकता। साग देश टूटा हुआ है। देश की आत्मा टूट गई है। मैं जानना चाहता हूँ कि क्या इतिहास में और कोई भी देश ऐसा रहा है, जो किसी विदेशी प्रश्न पर इतना टूटा है, जितना हिन्दुस्तान।

नतीजा यह हुआ है कि हमारे देश में उन्नति नहीं हुई है। मैं कोई गंवार आंकड़े आप को नहीं दूँगा। हालाँकि मैं पढ़ा-लिखा बहुत ज्यादा नहीं हूँ, लेकिन फिर भी इन दोस्तों से तो कुछ बात कर ही सकता हूँ। जहाँ तक उन्नति का प्रश्न है, सबसे पहले हम को दो दृष्टियों सामने रखनी होंगी। एक तो यह कि पड़ीसी के मुकाबले हमारी क्या हालत रही और दूसरे, हमारी खुद की भूत के मुकाबले हालत क्या रही।

जहाँ तक पड़ीसी के मुकाबले में हमारी हालत का सवाल है, घाना अफ्रीका का बिल्कुल कल का देश है, जो अभी आजाद हुआ। वह तीस, चालीस रुपया फ्री आदमी फ्री साल उन्नति कर रहा है, बढ़ रहा है। अमरीका, रूस वगैरह २००, २५०, ३०० रुपये के हिसाब से बढ़ रहे हैं। इनके मुकाबले में हिन्दुस्तान छः सात रुपये के हिसाब से बढ़ रहा है। सैकड़े बाजी के आंकड़े बड़े खराब होंगे, क्योंकि अमरीका और हिन्दुस्तान दोनों दो, ढाई सैकड़ा के हिसाब से बढ़ रहे हैं और इस सरकार की चाल यह रहती है कि सैकड़ा बता दे—ढाई सैकड़ा, लेकिन वह ढाई सैकड़ा अमरीका के लिए ३०० रुपये है और हिन्दुस्तान के लिए रहता है ७ रुपये। यह मैं उन्नति की बात कह रहा हूँ। वर्तमान राष्ट्रीय आमदनी वगैरह की नहीं।

कम से कम पहले दस बरस तक अपने खुद के भूत के मुकाबले में हम थोड़ा बहुत आगे रंग रहे थे। उसी से कुछ लोगों को यह कहने का मौका मिल जाता था कि हम बढ़े। हम

[श्री राम मनोहर लोहिया]

थोड़ा रेंग रहे थे, चाहे कोई कारखाना बन गया सिंदरी का, चाहे कोई चीज हो गई। लेकिन अब हालत यह है कि हम लोग पैदावार बढ़ा रहे हैं डेढ़ सैकड़ा के हिसाब से और आबादी हमारी बढ़ रही है, दो सवा दो, ढाई सैकड़ा के हिसाब से। हम अपने भूत के हिसाब से भी बंध गए हैं। जिस तरह बंधा हुआ पानी सड़ जाता है, उसी तरह से हमारा आर्थिक जीवन भी बंधा चला जा रहा है।

अब मैं इसको एक दूसरे ढंग से भी बताना चाहता हूँ। १९४८ में कोई ८,५०० करोड़ रुपए हमारी राष्ट्रीय आमदनी थी, जो अब उन्हीं दरों के हिसाब से करीब १३,५०० करोड़ हुई है। अब ५,००० करोड़ रुपये के हिसाब से हमारी जो आमदनी बढ़ी है वह गई कहां है, उसके भी आंकड़े मैं आप को बताता हूँ। १९४८ में १,००० करोड़ रुपये खर्च होता था सरकार के द्वारा, जो अब बढ़ कर ५,५०० करोड़ रुपये हो गया है। सरकारी नौकर, जो पहले आबादी का डेढ़ सैकड़ा था, अब बढ़ कर करीब तीन सैकड़ा हो गया है। अगर ये सरकारी नौकर पैदावार बढ़ाऊँ होता, तो मुझे इस में कोई ऐतराज न होता, लेकिन यह कलम-घिसू सरकारी नौकर है, जो कागज भरा करता है, जिससे पैदावार नहीं बढ़ पाती है, लेकिन जिससे खाली दिखाने के लिए चमत्कार सा हो जाता है कि लोग काम-धाम कर रहे हैं।

इस बारे में आप से एक तफ़्सील की बात कहे देता हूँ कि योजना का एक तरीका है कि बरस के आखिर में कितना पैसा खर्च किया गया। इस से योजना कूती जाती है। आदमियों के हिसाब से नहीं, चीजों के हिसाब से नहीं, पैसा कितना खर्च किया गया, इस हिसाब से कूती जाती है। इस का लाजमी नतीजा यह होता है कि जब बरस खत्म होने लगता है, पैसा बच जाता है, तो सरकारी दफ़्तर और महकमे उस पैसे को अंधा धंध

खर्च करने लगते हैं और अपने रिश्तेदारों और जात-विरादरी वालों को नौकरी में रख लेते हैं। कहा जाता है कि विकास-खर्च हुआ, लेकिन वास्तव में वह खर्च हो जाता है अपने खानदान को बढ़ाने के लिए।

उसी तरह से मुझे एक सवाल पूछना है, या जवाब देना है, कि आखिर यह सब हुआ क्यों। बहुत सोचा मैंने। इसका एक ही जवाब मुझे मिला और वह यह है कि जब अंग्रेज यहां से गए, तो सरकार के सामने प्रश्न था कि कैसा राज्य चलायें और बजाये इसके कि वे अंग्रेजों से भिन्न एक राज्य चलाते, उन्होंने सोचा कि शायद उनका बड़प्पन इसी में होगा कि उनका जैसा बढ़िया राज्य हम भी चला सकते हैं। नतीजा यह निकला कि बजाये इसके कि वे बड़े लोगों को ऊंची जगह से पकड़ कर नीचे लाते और सारी जनता के स्तर को उठाते, मंत्रियों ने यह सोचा कि हम भी छलांग मार कर बड़े के साथ बैठ जायेंगे।

जैसा कि हिन्दुस्तान के योजना कमीशन के एक सदस्य ने कहा है, इसका नतीजा यह हुआ है कि ६० सैकड़ा कुटुम्ब २५ रुपये महीना पर निर्वाह करते हैं, यानी २७ करो आदमी तीन आने रोज के खर्च पर जिन्दगी निर्वाह करते हैं। मैं चाहता हूँ कि यह हमेशा याद रखा जाये कि २७ करोड़ आदमी तीन आने रोज के खर्च पर आज जिन्दगी चला रहे हैं, जबकि प्रधान मन्त्री के कुत्ते पर तीन रुपये रोज खर्च करना पड़ता है। यह है आज हमारे हिन्दुस्तान की हालत। (Interruptions) ज्यादा होगा, लेकिन मैं जान-बूझ कर कम कह रहा हूँ, ताकि कोई मेरी जीभ न पकड़े।

इसका नतीजा यह हुआ है कि हमारे देश में गैर-बराबरी जितनी थी, उससे ज्यादा बढ़ती चली जा रही है। मैं खाली यही बताऊं कि हमारे देश में खेत-मजदूर १२ आने रोज कमाता है, क, ख, ग या अलिफ़ बे पे पढ़ाने वाला अध्यापक दो रुपये रोज कमाता है, हिन्दुस्तान का एक व्यापारी खानदान है, जो तीन लाख रुपये रोज कमाता है, जो सबसे अमीर व्यक्ति है हिन्दुस्तान का, वह तीस हजार रुपये रोज कमाता है और जो सरकार में सबसे बड़ा आदमी है, यानी प्रधान मन्त्री उसके ऊपर पच्चीस, तीस हजार रुपये रोज खर्च होते हैं।

एक माननीय सदस्य : क्वस्टियन।

डा० राम मनोहर लोहिया : किताब छप चुकी है।

श्री म० ला० द्विवेदी (हमीरपुर) : माननीय सदस्य ने छापी है।

डा० राम मनोहर लोहिया : मैंने छापी है। नहीं तो क्या माननीय सदस्य छापते? अगर उनमें छापने की हिम्मत होती, तो फिर मामला ही कुछ और हो गया होता। ज्यादा कहोगे, तो मैं ज्यादा बताऊंगा कि प्रधान मन्त्री की क्या क्या हरकतें होती हैं। इसलिए इस बात को छोड़ो।

लोग समझते हैं कि मैं प्रधान मन्त्री से कोई द्वेष करता हूँ। यह बिल्कुल झूठ बात है। है। मेरा उनसे कोई निजी द्वेष नहीं है। मैं माफ़ कर देता, मैं सोचता कि उम्र बढ़ी है, चलो, कुछ तकाजें हुए हैं, लेकिन पचास लाख बड़े लोगों ने उनकी नकल करते हुए आज हिन्दुस्तान को बर्बाद कर दिया है। पचास लाख बड़े लोग डेढ़ खरब रुपये की राष्ट्रीय आमदनी में से पचास अरब रुपये हजम कर लेते हैं और साढ़े ४३ करोड़ लोगों के लिए कुल सौ अरब रुपये बच जाते हैं। इस सबब से पूंजीकरण नहीं हो पाता। क्या कारण है कि हमारा पूंजीकरण इतना खराब

है, खेती खराब है, उद्योग धंधे खराब हैं, सब खराब है, हम आगे नहीं बढ़ पा रहे हैं? चीन ने हमको आ दबोचा है, इसलिए नहीं कि हमारी पल्टन खराब थी—वह भी एक सबब था—बल्कि इसलिए हमारा आर्थिक जीवन बिल्कुल सड़ चुका है और चीन को एक मौका मिल गया हम पर हमला करने का।

इस सम्बन्ध में मैं एक चीज जरूर कह देना चाहता हूँ इस योजना के बारे में। आदमी और चीजों का जो रिश्ता होना चाहिये वह इस योजना ने बिगाड़ दिया है। हम गाय, बकरी, बैल नहीं हैं, बोली के लोग हैं। हमारी बोली नहीं रही। अंग्रेजी के जरिये इस योजना को चलाने की कोशिश की गई है। अगर गाय बैल बकरी का कोई खेत होता तब फिर बोली के बिना काम चल सकता था। और मैं अर्ज करूँ कि मेरा मतलब हिन्दी से बिल्कुल नहीं है, मातृभाषा से है। जिस किसी की जो मातृभाषा हो, उसके जरिये कामकाज चले तो पैदावार बढ़ सकती है। इस सम्बन्ध में मैं द्रविड़ मुन्नेत्र कड़घम की स्तुति करना चाहता हूँ कि उन्होंने बहुभाषी केन्द्र अथवा दो भाषी केन्द्र के सिद्धान्त को अपनाया है और अंग्रेजी को वे हटाना चाहते हैं। प्रधान मन्त्री जी से मैं अर्ज करना चाहता हूँ कि वह द्र० मु० के० के साथ बैठ करके इस अंग्रेजी को जल्दी से जल्दी खत्म करने का रास्ता निकालें।

इस सम्बन्ध में मैं यह भी कहना चाहता हूँ कि संविधान की ३४४ वीं धारा को हम लोग रोज यहां तोड़ रहे हैं। उस में लिखा है कि अंग्रेजी का घटना स्थान होना चाहिये, हिन्दी का बढ़ता स्थान होना चाहिये। मैं स्वयं हिन्दी की जगह मातृभाषा कहूंगा, मातृभाषा का बढ़ता स्थान होना चाहिये। इस लोक-सभा में मैं नहीं चाहता कि कोई भी भाषण अंग्रेजी में हो, सब अपनी मातृभाषा में बोलें और अगर विज्ञान भवन में

[डा० राम मनोहर लोहिया]

कानफून से सब लोग तर्जुमा सुन लेने हैं तो यहां पर क्यों नहीं कानफून से सब तर्जुमा सुना जा सकता है ?

ऐसी चीज जब उठती है तो मैं आप से कुछ व्यापार और राजनीति के सम्बन्ध में भी कहूंगा। वैसे श्री द्विवेदी ताकतवर आदमी हैं, इनको मेरी रक्षा की जरूरत नहीं है। लेकिन मैं दंग रह गया जो सवाल भ्रष्टाचार के बारे में उठा। वह क्या है ? क्या राजनीति और व्यापार का ऐसा सम्बन्ध रहेगा कि राजनीति के जरिये व्यापार फायदा उठाये और व्यापार के जरिये राजनीति फायदा उठाये ? यह सवाल है जिसका जवाब हमें देना है। श्री सुरेन्द्र द्विवेदी जी के पास कौन सी ऐसी चीज थी कि जो बदले में वह किसी को दे सकते थे ? असली सवाल तो यह है कि कि व्यापार और राजनीति का रिश्ता हिन्दुस्तान में इतना बिगड़ गया है कि वे एक ही कुटुम्ब के दो अंग हो जाते हैं और ऐसी जोड़ियां मशहूर हैं अपने देश में, बाप बेटों की जोड़ी, मियां बीबी की जोड़ी आदि। अगर आप चाहें तो बाप बेटों की जोड़ी के बारे में मैं कुछ कहूँ...

श्री त्यागी : कोई भी नसीब न हुई आपको।

डा० राम मनोहर लोहिया : क्या करें त्यागी जी, आपने कभी कोई ऐसा मौका ही मुझे नहीं दिया।

उपाध्यक्ष महोदय, बाप बेटों की जोड़ी के बारे में मैं कुछ कना जाता हूँ। अगर आप चाहें तो मैं सदन के सामने ऐसे कागजात रख सकता हूँ जिन से यह साबित होगा कि बाप तो एक सूबे की मोटर यातायात को चलाता है और बेटा उसी को अपनी मोटरबसें वाँहर बेचा करता है। यह एक ऐसा काम है जो बिलकुल ही भ्रष्टाचार वाला है। एक ही कुटुम्ब के दो अंगों के काम का बंटवारा कर

लिया, एक अंग बन जाता है मंत्री और दूसरा अंग बन जाता है व्यापारी।

इसके प्रलावा एक और मिलसिला भी चला है। कुछ व्यापारी कम्पनियां चाहे चन्दे के रूप में और चाहे मंत्रियों के लड़कों को ऊंची ऊंची नौकरियां दे कर के अपने काम-काज को चलाया करती है, जैसे बर्ड कम्पनी वाला हिसाब है। बिल्कुल साफ है। मैं इस संवध में यह भी कहना चाहता हूँ कि अब तक यह कहा गया है कि अंग्रेज लोग बड़े अच्छे होते हैं व्यापार में, लेकिन अब यह साबित हो गया है कि कम से कम हिन्दुस्तान में अंग्रेज लोग बहुत गन्दा व्यापार चलाया करते हैं और एक पानी के जहाज से जिस में वे क्रोम ले जाया करते थे अस्सी नब्बे लाख रुपया कमाया करते थे। मुझ में इतनी ताकत नहीं है। लेकिन त्यागी जी के एक दोस्त थे। मुझे अफसोस है कि यहाँ नहीं हैं और चाहता हूँ कि वह यहाँ होते क्योंकि सरकारी पार्टी के वह आदमी थे। एक मसला उठा मकता हूँ और वह मसला कानपुर की उस कम्पनी का है जिस में एक मंत्री लुडका। उसी कम्पनी में कुछ ऐसी बातें हो गई हैं, जिस में न जाने और कितने लोग लुडक सकते हैं।

इन सब का नतीजा हुआ है कि दामों की जबर्दस्त लूट चल रही है। कोई भी कारखाने की जरूरी चीज को आप लें तो आगे पता चलेगा कि औसत लागत खर्चा ४० सैंकड़ा होता है और सरकारी कर ३० सैंकड़ा और कम्पनी का मुनाफा २० सैंकड़ा और फिजूलो दस सैंकड़ा। चाहे वह चीनी हो या मिट्टी का तेल हो या कोई भी चीज हो। खाली तपेदिक की बीमारी के खिलाफ जो मुई होती है उसका मैं जिक्र करता हूँ। स्ट्रैप्टो-माइसीन की मुई सरकारी कारखाने में बनती है। दो आने के खर्च में तैयार होती है लेकिन बाजार में वह दो आने के बजाय बारह चौदह आने में बिक रही है। तपेदिक के फेफड़े

से लूट करते हुए सरकार को शर्म नहीं आती है? जरूरी चीजों के दाम में इतनी जबर्दस्त लूट कम्पनियां और सरकार की चल रही है। लेकिन मैं एक बात इस वक्त कह देना चाहता हूँ। यज्ञ सही है कि हम में से कुछ हैं जो सिर्फ कम्पनियों की लूट बन्द करना चाहते हैं, कुछ हैं, जो सिर्फ सरकार की लूट को बन्द करना चाहते हैं लेकिन कम से कम मैं उनमें से हूँ जो दोनों लूटों को बन्द करवाना चाहते हैं।

रूस को बहुत कुछ चिन्ता हम लोगों के बारे में हुई है, और वे कह रहे हैं कि हिन्दुस्तान के कुछ प्रतिक्रियावादियों ने कोशिश की है कि इस सरकार को टूटायें। मैं एक बात बता दूँ कि रूस है शिखर वामपंथी, चीन है दखलअंदाजी वाला राक्षसी और हिन्दुस्तान की सरकार? प्रधान मंत्री साहब वामपंथी कहते हैं अपने को। याद दिखाऊ वामपंथी हैं उन के मुंह में वामपंथ और समाजवाद रहता है लेकिन उन के हाथों में पूँजीवाद भी नहीं, सामन्तवाद रहता है। हिन्दुस्तान में एक नकली और घूसखोर वामपंथ को चलाना चाहते हैं। मुझ जैसे आदमी ने उस पर फँसला दिया है। रूस चाहे जब हम को गलत समझे लेकिन हिन्दुस्तान में हम जनता का तन्दुरुस्त वामपंथ चला करके यहाँ जनता की क्रांति करेंगे।

नीति की तरफ जब हम जाते हैं तो मैं आपका ध्यान चार बंदियों की तरफ खींचना चाहता हूँ, शराब-बन्दी, वैश्या बन्दी, चकबन्दी और अब जो बन्दी चौथी आई है, सोना-बन्दी। हमेशा से ही अब तक मैं शराब बन्दी के ढक में रहा हूँ लेकिन आज नहीं हूँ। ऐसा कोई न समझे कि मुझे अब शराब की आदत पड़ गई है। लेकिन अब मैं शराब बन्दी के ढक में नहीं हूँ क्योंकि मैंने देख लिया कि बारह तेरह वर्ष के लगातार जुल्म, अत्याचार, पुलिस के डंडे के बाद एक प्रान्त जिस ने शराबबन्दी चलाई थी, चीन की लड़ाई के शुरू होते ही उस

ने शराब बन्दी खत्म कर दी। मुझे ऐसा लगता है कि यह सरकार उस बच्चे की तरह है जो झूले में बैठकर के पेंगें मारता है, कभी उधर पेंगे और कभी उधर पेंगे मारता है। विपरीत दिशा में जाती हुई, कभी शराबबन्दी बारह तेरह-बरस तक और कभी फिर शराब खूली, उस से तो मुझे हम वक्त य. भा. उ. ल. ग. र. है कि सोनाबन्दी का भी वही हाल होगा। इतनी और जबर्दस्ती, इतना जुल्म और नतीजा कुछ नहीं निकल पाता क्योंकि जो काम खुल कर होता था वह काम छिपकर होता है। नए धंधे अलबत्ता खुल जाते हैं, नए रोजगार अलबत्ता खुल जाते हैं, पुलिस वगैरह के।

इसका सबब क्या है? सबसे बड़ा सबब है कि सरकार के इरादे बड़े कच्चे हैं, किसी चीज पर यह जम नहीं पाती है। शराबबन्दी भी अगर करती है तो जम करके शराबबन्दी को करें तो शायद कुछ नतीजे हासिल हों, लेकिन जरा सा धक्का लगा, इरादा छोड़ा, शराबबन्दी खत्म कर दी और अब जरा सा धक्का लगेगा तो सोनाबन्दी भी छूट जाएगी। कल या परसों जब वित्त मंत्री को मने यह कहे हुए सुना कि सोने का तस्कर व्यापार अब बन्द हो चला है तो मुझे बहुत आश्चर्य हुआ कि इस तरह का जवाब वह दे सकते हैं। पता नहीं कैसे उन्होंने यह जवाब दे दिया। सोने का तस्कर व्यापार चल रहा है यह भी मैं कह देना चाहता हूँ कि सोने के कर्मचारियों ने, सुनारों ने आश्वासन दिया है सरकार को भी और मैं आपके सामने उस आश्वासन को रख देना चाहता हूँ कि अगर यहाँ पर सरकार तैयार है सब तरह की कानूनी कार्रवाई तस्करों के खिलाफ करने को, च हे वे लोग मंत्रियों के बेटे क्यों न हों, तो सुनार लोग भी तैयार हैं, हिन्दुस्तान से सोने के तस्कार व्यापार को विल्कुल खत्म करवा देने के लिए। इसके लिए सोनाबन्दी की जरूरत नहीं थी।

[डा० राम मनोहर लोहिया]

एक सरकार की और भी नीति है, भला चाहती है शायद आधुनिकता भी। लेकिन कबल-ग्रज-वक्त भला, कबल-ग्रज-वक्त आधुनिकता। इसी के कारण ऐसी नीति चलती है। नतीजा यह हुआ है कि आज हम एक संकट-कानून के बस में हैं। मैं आपका ध्यान यहीं के एक माननीय सदस्य की तरफ खींचना चाहता हूँ, श्री किशन पटनायक। हमारे साथ वे होने चाहिये थे, लेकिन आज वे जेल में बन्द हैं। इस का क्या कारण है? उन्होंने अपने एक भाषण में कहा था कि इस संकट स्थिति में सब को त्याग करना चाहिये, लेकिन सरकारी लोगों के जो बड़े बड़े बंगले हैं, उनमें और एक कमरा बढ़ाने के लिये जो कोशिश करते हैं, उनको गर्दन पकड़ कर के निकाल देना चाहिये। कुछ लोग कहेंगे गर्दन पकड़ कर निकालना या कान पकड़ कर निकालना भाषा अच्छी नहीं है, अपनी अपनी राय है। चंचल साहब इस भाषा को बहुत ज्यादा इस्तेमाल करते हैं। जार्ज फर्नेंडीज चार महीनों से जेल में पड़े हुए हैं। यह जार्ज फर्नेंडीज हैं कौन? इतनी उत्कट राष्ट्रीयता का जो आदमी कि उस के सवाल को ले कर खुद प्रधान मंत्री ने मैं समझता हूँ बड़े अनुचित ढंग से चीन के प्रधान मंत्री से माफी मांगी थी। उस जान फर्नेंडीज को जेल में रख छोड़ा है। वकील अहमद कैफी, दरभंगा, क्या कसूर उनका? १,००० मन मिट्टी खोदने के लिये ११० रु० ठेकेदार को दिया जाता है, सब से बड़ा जो है, मजदूर, उस को जा कर मिलता है ३० रु०। इतनी जबर्दस्त लूट।

इसी तरह से बन्दई की हड़ताल के संबंध में देखिये। इस पर ज्यादा न कह कर इतना मैं बतला दूँ कि वही मेहतर लोग, जो हड़ताल किये हुए थे, जुलाई, १९६२ में ६० रुपये पाने लगे थे और सितम्बर १९६२

के बाद ८५ रु० महीना पाने लगे थे। उन की तन्ख्वाह घट गई, बढ़ी नहीं। कोई यह कहे कि जीवन का खर्च बन्दई में उसी समय में घट गया तो मैं कहूँगा कि फिर यह आंकड़े किसी विश्वास के लायक नहीं। मैं तो यह भी तजवीज रखना चाहूँगा कि अगर मेहतरों की आमदनी खूब बढ़ा ली जाय और ऊंची जाति वाले मेहतरी करने लगे तो इस से जाति पांत टूटने का कुछ मौका आये, कुछ ब्राह्मण और बनिये भी मेहतरी करें तो अच्छा है।

इसी के साथ साथ मैं आप से हिन्दुस्तान के जबर्दस्त अन्दरूनी पतन के साथ साथ चीन के बारे में कुछ कह देना चाहता हूँ। चीन का रहस्य क्या है? क्यों हमने चीन के संबंध में इतनी बुरी नीति अपनाई। मैं इस पर भी सोचता रहा। बरसों सोचता रहा, तब जा कर एक मुझे अन्दरूनी कारण मालूम हुआ, और वह है स्पर्श क्रान्तिकारिता। जब आदमी खुद पीछे देखूँ होता है, प्रतिगामी होता है देश को आगे बढ़ा नहीं पाता, अपने देश की गैरबराबरी दूर नहीं कर पाता, अगर क्रान्ति ला नहीं पाता तो सोचता है कि जो मशहूर है क्रान्तिकारिता के हिसाब से उसे छू लूँगा तो मैं भी थोड़ा बहुत क्रान्तिकारी बन जाऊँगा। मैं बड़ी नम्रता से इस सदन के सामने इस विचार को रखना चाहूँगा क्योंकि मैं सन् १९४८ से देख रहा हूँ कि चीन के संबंध में हिन्दुस्तान की विदेश नीति बिगड़ी, और खुद प्रधान मंत्री के सिद्धान्तों के हिसाब से बिगड़ी, क्योंकि प्रधान मंत्री ने कहा कि संयुक्त राष्ट्र में हर एक देश को, जो अपनी जमीन का मालिक है, जगह मिलनी चाहिये। दो चीन थे। एक कम्युनिस्ट चीन और दूसरा चांग कार्ड शेक वाला कुमिटांग चीन। स्पर्श क्रान्तिकारिता की लालच से प्रधान मंत्री ने चीन को छोड़ा। सोचा शायद उससे क्रान्ति अथवा क्रान्तिकारिता बढ़ जायेगी। लेकिन इसके नतीजे बड़े खराब होते हैं। पूरे अफ्रीका और एशिया

में एशिया के कम्यूनिज्म के बारे में जो विचार चलने चाहिये थे वे चल नहीं पाये। एशिया का कम्यूनिज्म दखलन्दाज होगया, राक्षसी, हो गया क्योंकि उस का सामना करने वाला पूंजीवाद या सामन्तवाद या नकली घूसखोर, बाम पंथ ताकतवर है नहीं योरप में जर्मनी, फ्रांस और अमरीका में यह सब ताकतवर थे, वह रूस का मुकाबला कर सकते थे। चीन का मुकाबला करने की ताकत अभी तक एशिया में नहीं पैदा हुई। मैं समझता हूँ कि सन् १९४८ में वह मौका खो दिया गया जब हिन्दुस्तान ने चीन के प्रति इस प्रकार की नीति अपनाई। और नीतिहीनता कैसी है? चीन हमारे देश पर हमला किये हुए है। युद्ध है, कहते हैं। लेकिन फिर भी हिन्दुस्तान राष्ट्र संघ में चीन की भरती के लिये पैरवी करता है। कोई लड़का अपनी मां के बलात्कारी के साथ अपनी मां की शादी करवाने की इच्छा करे, यह कैसी बात है?

एक माननीय सदस्य : यह उपमा बहुत खराब है।

डा० राम मनोहर लोहिया : बहुत खराब है, लेकिन इस से भी ज्यादा खराब मामले चल रहे हैं, मैंने तो खाली उपमा ही दी है नीतिहीनता की। मैं आप को नीतिहीनता के और भी सबूत दूंगा। मगर मेरा पूरा विश्वास है यह सब चीजें देख कर कि अगस्त, १९६२ में सरकार को चीनियों से कहीं ज्यादा अच्छी शर्तें मिल सकती थीं बनिस्बत उन के जो आज कोलम्बो प्रस्तावों में हैं। क्योंकि तब तो दिमाग ऊंचा था। मैं आप को याद दिलाता हूँ हजरत प्रधान मंत्री का १२ अक्टूबर का बयान और फिर १९ नवम्बर का बयान। १२ नवम्बर को उन्होंने कहा कि चीनियों को खदेड़ बाहर करो, यह शेर की दहाड़ थी और ३७ दिन बाद १९ नवम्बर को जब बोमदीला और वालोंग गिर गये तब रेडियों पर उन्होंने भाषण दिया, घिघुघी बंधी हुई थी, वह बकरी की पुकार थी।

मंत्री का मन बड़ा संयमी होना चाहिये। इतनी जल्दी खुश और इतनी जल्दी दुखी उसे नहीं होना चाहिये। अगर मंत्री का, राज करने वालों का मन संयमी नहीं रहता, तो हिन्दुस्तान की विदेश नीति कभी चल नहीं पायेगी।

फिर इसी सम्बन्ध में मैं आपका ध्यान हवाई जहाज की तरफ ले जाऊंगा। भारत की एक विद्रोही सन्तान है नागा। उनके ऊपर हवाई जहाज से बम वर्षा की गई। भागते हुए पुर्तगाल वालों पर बमवर्षा की गई। अगर हिन्दुस्तान बिल्कुल बम वर्षा न करता तो मैं इस चीज को समझ पाता। बम वर्षा हिन्दुस्तान कर रहा है। लेकिन बढ़ते हुए चीनियों पर कोई बमवर्षा नहीं हुई। लोग कहते हैं कि हमें विश्व शांति बड़ी प्रिय है। सारी दुनिया जानती है कि विश्व की शांति को अगर कोई तोड़ सकता है तो वह है रूस और अमरीका। इन दो के अलावा कोई तीसरा ऐसा नहीं है जो चाहे भी तो विश्व शांति को तोड़ सके क्योंकि कम्यूनिस्ट चीन के पास वह ताकत नहीं है जो विश्व की शांति को खत्म कर सकती है।

उपाध्यक्ष महोदय : अब आप का समय समाप्त हो गया। अब आप शीघ्र ही अपनी बात समाप्त कीजिये।

डा० राम मनोहर लोहिया : मैं कोशिश करूंगा कि जल्दी से जल्दी अपनी बात पूरी कर लूँ, लेकिन यह अविश्वास प्रस्ताव है। आज यहाँ पर मैं ही अकेला ऐसा हूँ इस सदन में जिसको पहले चार महीनों को छोड़ कर पूरे पन्द्रह वर्ष इस सरकार में विश्वास नहीं रहा है।

एक माननीय सदस्य : कृपालानी।

१ हैं

डा० राम मनोहर लोहिया : कृपालानी जी पछतावा कर के अविश्वास प्रकट कर रहे हैं लेकिन मुझे पछतावा नहीं है। प्रधान मंत्री से मेरी कोई निजी लड़ाई नहीं है। मेरी सिर्फ नीति की लड़ाई है। मैं इस सम्बन्ध में आप से एक बात कह दूँ। जब अमरीका में भारतीय राजदूत से पूछा गया कि तुम्हारी सरकार हवाई जहाज का इस्तेमाल क्यों नहीं करती तब उन्होंने सीधा जवाब दिया कि इसलिये कि हमें डर है कि चीनी लोग बदले में अपने हवाई जहाज इस्तेमाल करेंगे। यह है असली बात। मैंने गण सुनी है कि दिल्ली के राजमहलों में अक्टूबर और नवम्बर के महीनों में जब कभी भूरं भूरं की ज्यादा आवाज सुनाई पड़ती थी तब लोग पूछते थे "क्या आ गया" ?

बहुत बातें चलती हैं हथियारों की। हथियारों से और निरपेक्ष नीति से कोई सम्बन्ध नहीं और मैं प्रधान मंत्रों को उनकी बहुत पुरानी एक बात याद दिलाना चाहूंगा जब वह ऐसा कहा करते थे कि जब घोड़ा ही नहीं है तो लगाम किस काम की ? जब हिन्दुस्तान का राष्ट्र ही नहीं बचा रह पाता तो क्या निरपेक्ष नीति, क्या सापेक्ष नीति और क्या कोई नीति ? सब से पहला कर्तव्य यह हो जाता है कि जब देश पर हमला हो तो हम उस की रक्षा करें। अब इस सम्बन्ध में आप नीति देखिए। कभी तो प्रधान मंत्री कहते हैं कि हम नाखून से लड़ेंगे, लाठी से लड़ लेंगे, फिग कहते हैं कि हम हथियार खरीद लेंगे। जब चीनी डंडा जोर से पड़ता है तो कहते हैं कि हम उधार और दान ले लेंगे, जब और जोर की मार पड़ती है तो कहते हैं कि अब हम अपनी हवाई ताकत की शिक्षा के लिए शिक्षक भी ले लेंगे। अगर और मामला जाता तो कहते कि हम सिपाही भी ले लेंगे। निजी जीवन में यह सही हो सकता है,

मोहब्बत करते वक्त, कि उंगली पकड़ो अब आगे मत बढ़ना, पहुंचा पकड़ो अब आगे मत बढ़ना, कोहनी पकड़ो लेकिन अब आगे मत बढ़ना, मगर राष्ट्र के साथ ऐसा नहीं हो सकता।

अब मैं प्रधान मंत्री की एक और बात बतलाऊँ। यहां पर बड़ी चर्चा हुई वायस आफ अमेरिका की। खाली यही कहा न कि मैंने पढ़ा है, लेकिन उसे आप ऐसा ही मानें कि वेपटा है। यह कोई नई बात नहीं है। केरल में मुस्लिम लीफ से जब इन्होंने समझौता किया था, जब उस समझौते के नतीजे निकल रहे थे, कांग्रेस के चुनाव में जीतने की सम्भावना थी, तो कुछ नहीं बोले। जब कांग्रेस जीत गई तो उन्होंने कहा, मैंने मुस्लिम लीग के घोषणापत्र को ठीक तरह से पढ़ा नहीं। मैं हीरेन मुखर्जी साहब से कहूंगा कि याद रखा करो, अपने दोस्त की आदतों को पहचानों कि कैसी हैं।

प्रधान मंत्री होने के पहले की तो मैं नहीं जानता। किसी जमाने में मैं भी थोड़ा बहुत चक्कर में रहा हूँ, लेकिन जब से यह प्रधान मंत्री बने हैं तब से साफ बात कहने की आदत तो बिल्कुल ही नहीं रही। हमेशा गोल बात करते हैं। मैंने ऐसा सुना है कि वाइस आफ अमरीका के समझौते को इन्होंने करीब करीब हर सफेद पर देखा है और टिक लगाई है। लेकिन उसकी भां ज़रूरत नहीं है। आखिर वाइस आफ अमरीका के समझौते का मतलब क्या था ? यही न कि अमरीका भी हिन्दुस्तान की जमीन से अपने भाषण कर दिया करे। उसमें तफसील में जाने की क्या ज़रूरत थी।

इसी तरह से मैं आपका ध्यान एक और बात की तरफ खींचना चाहता हूँ कि चीन पाकिस्तान की सरहद के मामले में सन् १९५७ के पहले प्रधान मंत्री को बिल्कुल चिन्ता नहीं थी। जब हिन्दुस्तान के अफसर चीन के अफसरों से बात करने लगे और इतने मोटे मोटे पोथे छे, उनमें कहीं जिक्र नहीं है। लेकिन अब उनकी चीन पाकिस्तान की सरहद की बहुत ज्यादा चिन्ता होने लगी है।

अब आपको लांगजू के बारे में कुछ कहना चाहता हूँ। लांगजू घाटी है। उसके बारे में प्रधान मंत्री ने अक्सर कहा है कि विवादग्रस्त इलाका है। सब से पहले तो मैं आपके जरिये एक यह प्रार्थना करना चाहता हूँ कि किसी भी देश के प्रधान मंत्री को अपने देश की भूमि के किसी भी अंग के बारे में, खास तौर से लड़ाई के दिनों में, यह नहीं कहना चाहिए कि यह विवादग्रस्त इलाका है। इस तरह के शब्द किसी अच्छे प्रधान मंत्री के नहीं होते। लांगजू के बारे में कई बार इस सदन को प्रधान मंत्री ने गुबराह किया है क्योंकि मैं जानता हूँ कि लांगजू दो तीन वर्गमील का इलाका नहीं सैकड़ों वर्गमील का इलाका है। लांगजू में लोग बसते हैं।

प्रधान मंत्री साहब बहस नहीं चलाना जानते, शायद चाहते नहीं क्या मालम क्या सबब है। दूसरे भी इनकी नकल करने लगते हैं। मैं एक देशी मिसाल लेता हूँ। हमारी तरफ से कई बार कहा गया कि साढ़े छैं एकड़ से कम खेती वाले किसानों का लगान माफ कर देना चाहिए, जो कि वह खुद कहा करते थे। इस पर इन्होंने फरमाया कि लगान खत्म कर दिया जाएगा तो सरकार कैसे चलेगी। मैं आपको बताऊँ कि आज सरकार साढ़े पांच हजार करोड़ रुपया सालाना खर्च

कर रही है और साढ़े ६ एकड़ तक की खेती करने वाले किसानों से केवल ७० या ८० करोड़ रुपया आता है। यानी सौ पैसे में से एक पैसा। यदि सरकार की इच्छा हो तो इस को आसानी से छोड़ सकती हैं। यह ३५-४० करोड़ किसान लोग तीन आने रोज में अपना कपड़ा, लत्ता, खाना पीना, बच्चे की फीस, पढ़ाई लिखाई सब चलाते हैं। लेकिन उनका लगान खत्म करने को कहा जाता है तो क्या तर्क दिया जाता है।

इसी तरह से तिब्बत की हत्या के सम्बन्ध में क्या तर्क दिया है। सब से पहले तो मैं यह कह दूँ कि मैं युद्धवादी नहीं हूँ। न पहले था न आज हूँ। चीन ने हिन्दुस्तान की बहुत सी जमीन पर कब्जा कर लिया है। मैं नहीं चाहता कि हिन्दुस्तान की पल्टनें जाएं और उस जमीन को वापस ले लें, और मैं कहूँ भी किस मुंह से। मैं इस सरकार से किस मुंह से कहूँ, जो पांच दिन तक लगातार ३० मील की रफ्तार से उलटे मुंह भागी हो। क्या मैं उस सरकार से कहूँ कि जाओ उस जमीन को वापस ले लो। मैं सिर्फ यह कह रहा हूँ कि उन कारणों को दूर करो जिन कारणों से हम कमजोर रह गए और तिब्बत के मामले में बिल्कुल साफ बात है। १९४९ में मुझ जैसे लोगों ने कहा था, करो तिब्बत की रक्षा, और रक्षा से मतलब हमेशा लड़ाई से नहीं होता। मेरा कहना था स्वीकारो मत। जो तिब्बत की शिशु हत्या चीन के की थी उसे स्वीकार करके प्रधान मंत्री ने बड़ी भूल की। जब मैंने कहा था कि स्वीकारो मत तो उसका यह मतलब नहीं था कि अपनी फौजें भेज दो। उस समय प्रधान मंत्री ने अपने लिए एक तर्क यह दिया कि तिब्बत के मामले के समय हम बहुत कमजोर थे, अब हम ताकतवर हो रहे हैं। यह तर्क बिल्कुल गलत है क्योंकि चीन उस वक्त कमजोर था। इस

[डा० राम मनोह लोहिया]

सम्बन्ध में आपको एक आंकड़ा देता हूँ। उस वक्त चीन दस लाख टन फौलाद पैदा करता था साल भर में और हम साल भर में ११ लाख टन फौलाद पैदा करते थे। लेकिन आज चीन साल भर में डेढ़ करोड़ टन फौलाद पैदा करता है जब कि हम साल भर में ३५ लाख टन पैदा कर पा रहे हैं। यहां आंकड़े बहुत दिए जाते हैं।

उपाध्यक्ष महोदय : अब आप खत्म करें।

डा० राम मनोहर लोहिया : मुझे इजाजत दें तो जल्दी जल्दी अपनी बात को खत्म कर दूंगा। अगर कोई लोग मुझे पांच पांच मिनट अपने समय में से दें तो मैं अपनी बात खत्म कर सकता हूँ।

श्री बजराम सिंह (बरेली) : मैं देता हूँ।

डा० राम मनोहर लोहिया : उस वक्त आपसी गृह युद्ध के कारण जो कि कुओमिंटंग और कम्युनिस्टों के बीच चल रहा था चीन की स्थिति कमजोर थी और अगर उस वक्त तिब्बत के मामले में हिन्दुस्तान ने स्वीकारोक्ति न की होती तो नतीजा निकल सकता था।

यहां कूटनीति का बहुत जिक्र किया जाता है। कहा जाता है कि हम लड़ाई के मैदान में हार गए लेकिन कूटनीति में हम लोग जीत गए। अगर कूटनीति से ही नतीजा निकालना था तो उस कूटनीति को सन् १९६२ में दिखलाना चाहिए था और चीन के साथ समझौता करके इससे ज्यादा अच्छी शर्तें ले लेनी चाहिए थीं।

प्रधान मंत्री को पछतावा नहीं होता जितली भूलें हों—

श्री कृपालानी (अमरोहा) : कभी होता नहीं।

डा० राम मनोहर लोहिया : जितना भी देश गिरता चला जाता है, लेकिन फिर भी वह पूरी ताकत के साथ कहा करते हैं कि देश तो बढ़ रहा है। मेरा सरकार से कोई सरोकार नहीं रहा। अंग्रेजों ने आठ बार मुझे जेल में रखा, तो प्रधान मंत्री ने भी मुझे दस बार जेल में रखा। फिर भी मेरे मन में ग्लानि होती है, मैं शर्म खाता हूँ कि आज हिन्दुस्तान कमजोर रह गया और हम उसके लिए कुछ न कर पाए। लेकिन प्रधान मंत्री को, कोई शर्म नहीं लगती कि हिन्दुस्तान इतना कमजोर रह गया, और हम चीनियों के मुकाबले में नहीं अड़ पाए और हमारे २७ करोड़ आदमी तीन आना रोज पर अपनी जन्दगी बसर कर रहे हैं।

प्रधान मंत्री हमेशा अपनी गलतियां मानते हैं, बार बार कते हैं कि हम से गलतियां हुईं लेकिन कोई एक गलती नहीं मानते क्योंकि उसको मानें तो उसको सुधारने की जिम्मेदारी आती है। वरुदा कोई एक गलती नहीं मानते।

फिर कहा जाता है कि चीन ने हमको धोखा दिया। यह बात बिल्कुल गलत है। चीन ने शुरू से आखिर तक बिल्कुल साफ बताया है कि जिस पर इतने पोथे लिखे गये हैं। जो हुआ उसमें चीन ने कोई धोखा नहीं दिया। लेकिन अगर थोड़ी देर के लिये मान लिया जाए कि यह तर्क सही है और चीन ने धोखा दिया, तो जो मंत्री इस तर्क को इस्तेमाल करता है उसको क्या कहा जाए। आज से ढाई हजार साल पहले चाणक्य कह गया है कि जो राजा अपने पक्ष में यह बात कहता है कि विपक्ष की तरफ से, दुश्मन की तपक से उसको

घोखा हो गया, उस राजा को एक क्षण में हटा कर बाहर करो ।

अब मैं कुछ ऐसी चीज कहूंगा जिस पर मेरे कुछ पुराने दोस्त तिलमिला उठेंगे । लेकिन मैं यह कह देना चाहता हूँ कि हम सब इसके शिकार हैं, और वह है जाति प्रथा । डेढ़ हजार वर्ष से यह देश रोगी है और १५ वर्ष से इसको कोढ़ हो रहा है । डेढ़ हजार वर्ष का रोग और १५ वर्ष का कोढ़ है । इस जाति प्रथा के कारण अक्सर और योग्यता की निरन्तर, लगातार, सिकुड़न होती रहती है । जिन योग्य लोगों को मौका मिलता है वे बहुत कम तादाद में होते हैं । यह सही है कि मेरे बाप के मेरे सिवा और कोई लड़का या लड़की नहीं थे । मैं अपने लिए कोई बड़ी चीज नहीं कह रहा हूँ । शायद यही एक अकस्मात बात हो गई जिसके सबब से मेरा कोई लगाव बुझाव नहीं है । लेकिन

श्री त्यागी : बड़े बात बाप के लड़के हो ।

डा० राम मनोहर लोहिया : मेरा बाप कहां बड़ा था ।

तो कोई मेरे रिश्तेदार नहीं हैं । और हो सकता है कि मैं भी अगर कहीं किसी जगह पर पहुंच जाता तो मेरी जाति बिरादरी के लोग मेरी तरफ खिंच जाते । और अभी भी मैंने देखा है कि कुछ लोग आ जाते हैं और कहते हैं कि हम तुम्हारे भाई हैं या बहिन हैं । मैं इस को बहुत खराब समझता हूँ । लेकिन मैं यह कहना चाहता हूँ कि इस जाति परस्ती और कुनवा परस्ती का अगर कोई सरदार है तो इस देश में तो वह प्रधान मंत्री हैं । उन के जितने भी मुहकमे हैं आप देख लीजिए केन्द्रीय सरकार के सब मुहकमों में उन की जाति बिरादरी के और उन के रिश्तेदार लोग भरे हुए हैं । मैं उनका नाम यहां नहीं लूंगा । खाली एक

का लेता हूँ । वह सेनापति जिसके कि बारे में उन्होंने गलत बयानी की थी कि उसने लड़ाई के मैदान में लड़ाई देखी थी जो कि बिल्कुल गलत बात है । कभी देखी नहीं थी । उस अफसर को उर्वसीअं का अफसर बना कर भेजा । मैंने कुछ दिनों पहले प्रधान मंत्री से सवाल किया कि क्या दिल्ली से कोई ऐसा सरकुलर भेजा गया है कि जब कोई जगह गिरने वाली हो तो उसको खाली कर दो । उसका अर्थ क्या लगाया गया? जब कोई चीज गिरने वाली हो तो खाली कर दो । बोमडीला में तो गोली वगैरह चली नहीं फिर भी लोगों ने फंसला कर लिया कि यह तो खाली कर देना चाहिए । पतन और खाली करना इन दोनों के सम्बन्ध में जो कुछ हुआ वह किसी से छिपा नहीं है । शब्दों को लेकर एक गलतफहमी हो सकती है लेकिन मैं यह बतला दूँ कि उस वक्त रक्षा मंत्री मेनन साहब नहीं थे बल्कि रक्षा मंत्री खुद प्रधान मंत्री थे ।

बहुत ज्यादा मामले बिगड़ जाया करते हैं । इतने बिगड़ जाते हैं कि पिता बन जाता है सरकार का मालिक और पुत्री बन जाती है जनता की मालिक । योग्यता की अक्सर की इतनी जबरदस्त सिकुड़न होती है । मैं आप से बहुत नम्र निवेदन करना चाहता हूँ कि हिन्दुस्तान की औरतें हरिजन, आदिवासी, पिछड़ी जातियां धार्मिक भी अल्पसंख्यकों की हैं और शुद्र यह जो पांच बड़े वर्ग हैं जिनकी कि आबादी कुल मिला कर ६० सैकड़ा होती है उनको जब तक आप विशेष अक्सर नहीं देंगे तब तक देश का गंदा पानी साफ नहीं हो सकता है । समान अक्सर के सिद्धान्त को लेकर सारे लोग चल रहे हैं, रूस और फ्रांस वाले सिद्धान्त, लेकिन मैं अर्ज करना चाहता हूँ कि विशेष अक्सर के सिद्धान्त को हमें अपनाना पड़ेगा । योग्यता और अक्सर इस समय कुछ ही लोगों में सिकुड़ कर रह गये हैं ।

[डा० राम मनोहर लोहिया]

उपाध्यक्ष महोदय, मैं अपने मन में एक टीस अनुभव करता हूँ और वह यह कि मैं चुनावों वगैरह के चक्कर में पड़ गया क्योंकि मेरे पास साधन नहीं हैं, पैसा नहीं है फिर भी सैकड़ों लोग आते हैं कि हमारा फलाना काम कर दो हमारा डिमाका काम कर दो। सिर्फ राज्य दल के लिए नहीं कह रहा हूँ बल्कि हम सब इस चक्की में पिसे जा रहे हैं। व्यक्तिगत मामलों को लेकर हम लोग इतने फंस जाते हैं कि सार्वजनिक नीति के मामलों के ऊपर पूरा ध्यान नहीं दे पाते। इस में कोई शक नहीं कि हम हम सबगो मिल कर इस चीज का हल निकालना पड़ेगा।

इसी तरीके से मैं आपका ध्यान दिलाऊँ इस बात पर कि अक्टूबर नवम्बर से देश में बड़ा बदलाव हुआ है। यहाँ पर बहुत आंकड़े दिये गये। १९६२ का एक तर्क मैं रखना चाहता हूँ। सन् ६२ के शुरू में शायद स्थिति रही हो कि कांग्रेस सरकार को देश की जनता का समर्थन रहा हो लेकिन अक्टूबर-नवम्बर १९६२ के बाद से यह स्थिति नहीं रह गई है। हिन्दुस्तान की जनता का समर्थन कांग्रेस सरकार को नहीं है यह मैं नवम्बर ६२ के बाद की बात कहना चाहता हूँ। इसलिये मैं यह मांग करता हूँ कि इस बदली हुई परिस्थिति में इस सरकार को इस्तीफा दे कर नये चुनाव कराने चाहिए। मैं आम चुनाव की मांग करता हूँ।

यह सही है कि यहाँ पर कहा गया कि विरोध बड़ा टूटा हुआ है। जरूर टूटा हुआ है हालाँकि कुछ ऐसे हैं जो शायद फिर से जुड़ सकते हैं, लेकिन यह जरूर है कि आज वह टूटा हुआ है। लेकिन ये जरूरत खुद अपने में कितने टूटे हुए हैं? राज्यों के मंत्रिमंडल टूटे हुए हैं। केन्द्रीय मंत्री मंडल टूटा हुआ है। सरकारी बंचों

पर बैठने वालों की बात का तो कहना ही क्या? यहाँ मेरे खिलाफ और भले ही वे सरकार के समर्थन में कितना ही थपथपाते हों लेकिन रात में पहुँच कर घर में जा कर यह कहेंगे कि भाई वाकई लोहिया खूब बोला, जो हमारे मन की बात है वह उसने साफ तौर से रख दी लोहिया ने हमारे मन की बात कह दी है यह वह यहाँ से बाहर निकल कर कहेंगे। मैं इस टूटे हुए बिरोधी पक्ष के बारे में केवल इतना ही कहूँगा कि अभी मसाला गीला है, सांचा बना नहीं, लेकिन सांचा बन रहा है। हो सकता है कि अगले दो, तीन साल में ऐसा कोई सांचा बन जाय कि एक दल तो हो १५ अगस्त १९४७ की सीमा रखने वालों का और दूसरा दल हो नवम्बर, १९६२ की सीमा रखने वालों का।

उपाध्यक्ष महोदय : अब माननीय सदस्य अपनी स्पीच को खत्म करें।

डा० राम मनोहर लोहिया : दो माननीय सदस्यों ने मुझे अपना समय दे दिया है इसलिये थोड़े समय मुझे और बोलने दिया जाय।

हो सकता है कि इस १५ अगस्त १९४७ की सीमा मानने वालों में भी विरोध हो। जैसा कि मैंने शुरू में कहा था कि इनमें वे लोग हैं जो कि कम्पनी लूट और सरकार लूट दोनों के खिलाफ हैं, तो कुछ इसमें ऐसे लोग हैं जो सिर्फ सरकारी लूट के खिलाफ हैं और कम्पनी लूट के खिलाफ नहीं हैं। लेकिन मेरी यह आशा है कि जब सांचा पूरी तरह से बन जायेगा तो हमारे जैसे लोग इस सांचे में बहुसंख्या में रहेंगे और तब मैं आशा करूँगा कि श्री हीरेन मुकर्जी तो शायद इस सांचे में न आयें लेकिन गोपालन साहब इसमें जरूर चले आयेंगे।

श्री त्यागी : आप सारी पार्टियों में फूट डालना चाहते हैं ?

डा० राम मनोहर लोहिया : जी हां, मैं सब पार्टियों में फूट डालना चाहता हूँ।

मेरा धंधा और है क्या ? त्यागी जी भी यदि इधर चले आयें तो बड़ा अच्छा होगा। मैं तो चाहूंगा कि साथ में वे अपने पुराने दोस्तों को भी इधर लेते चले आयें तो बहुत अच्छा होगा।

एक तरीका यह है कि हम लोग हिन्दु-स्तान में आम चुनाव करवा कर जनता की दृष्टि का अंदाजा लगा लें क्योंकि मैं फिर जोर से कहना चाहता हूँ कि यह सरकार राष्ट्रीय शर्म की सरकार है और जनता का इस सरकार को समर्थन प्राप्त नहीं है।

Mr. Deputy-Speaker: You must close now.

डा० राम मनोहर लोहिया : बस एक, दो मिनट में मैं खत्म किये देता हूँ। मुझे खुद बड़ा बुरा लगता है इस तरह बोलना।

प्रधान मंत्री ने एक बार एक जलूस के बारे में कहा था कि वह ढाई सौ आदमियों की हुल्लड़बाजी से इस्तीफा नहीं देंगे। कलकत्ते में २५० आदमियों ने प्रदर्शन किया था। उस प्रदर्शन और जलूस को उन्होंने हुल्लड़बाजी कहा था। बिल्कुल सही बात है। ढाई सौ लोगों की हुल्लड़बाजी से यह इस्तीफा देंगे। लेकिन २०-३० हजार की हुल्लड़बाजी हो गई तब तो इस्तीफा दे देंगे न? मैं कहना चाहता हूँ जोर से कि जब सरकार अपने समर्थन में प्रदर्शन निकालना शुरू कर देती है, जिस सरकार को पलटन, सेना, पैसा, ५ हजार ५०० करोड़ रुपये साल का जिसको खर्चा

करने का मौका मिलता है, जब वह भी अपने पक्ष में प्रदर्शन निकालना शुरू कर दे तब समझना चाहिए कि वह सरकार खुद एक हुल्लड़बाजी सरकार है।

मैं हुल्लड़बाजी पसन्द नहीं करता। मैं शांति पसन्द करता हूँ। शांति के आधार पर विरोध चलाना चाहता हूँ लेकिन मैं आप से अर्ज करूंगा कि पिछले ५-७ दिन में अपने को मैंने दबाया है और जब तक बन सकेगा आखिर तक अपने को मैं दबाता रहूंगा लेकिन हुआ क्या था जिस चीज के लिए मुझ को यहां पर लोगों ने न जाने क्या क्या कह डाला? यह कहा कि इस की शिक्षा नहीं है। इशारे से यह भी का गया कि इसके न जाने किस तरह के मां-बाप रहे हैं। एक हजरत ने ब्रीडिंग का शब्द इस्तेमाल किया था

श्री त्यागी : किसी ने नहीं किया था।

डा० राम मनोहर लोहिया : त्यागी महाराज ऐसा कहा गया था। यह कहा गया कि मुहम्मदअली जिन्ना की इतनी अच्छी ब्रीडिंग थी कि वह निजी हमला नहीं करते थे लेकिन यह हजरत तो निजी हमला कर दिया करते हैं।

श्री त्यागी : मजाक में कह दिया होगा।

डा० राम मनोहर लोहिया : यह खूब रही। जब मैं बड़े लोग वाली बात कह दिया करता हूँ तो इतना क्यों भ्रमा जाते हैं? मजाक वगैरह क्या है।

14 hrs.

यह चीज क्या हुई थी, उपाध्यक्ष महोदय, मैं आपका ध्यान इस बात पर आकषिप्त करूंगा कि मैंने प्रधान मंत्री से प्रश्न पूछा था, इस दिल्ली से भेजे हुए सरकुलर के बारे में प्रश्न पूछा था कि किसी

[डा० राम मनोहर लोहिया]

जगह का पतन हो रहा है तब उसे खाली करेंगे या जैसा कि उसका अर्थ लगा कर खाली किया गया वह अपने इलाके खाली कर दिये गये, वैसा उसका अर्थ है ? क्या सिर्फ पलटन की ही तैयारी हो रही है या मन की भी तैयारी हो रही है ? प्रधान मंत्री ने मेरे उस सवाल का जवाब देने के बदले कहा कि यह सब बहाना है। यह क्या हो रहा है ? तरङ्ग तरङ्ग की बातें कह दीं। मैं निवेदन करना चाहता हूँ कि प्रधान मंत्री बहुत रोब से, बहुत हिम्मत से और घमंड से बोला, करते हैं और व्यंग कसा करते हैं। उसी पर मैं ने कहा था कि प्रधान मंत्री नौकर हैं सदन मालिक है। एक ऐसा शब्द, बढ़िया शब्द, जिस पर कि हर एक को खुश होना चाहिए था लेकिन उसके बजाय मेरे ऊपर न जाने किन किन लोगों ने क्या क्या कह डाला। मैं आपसे अर्ज कर देता हूँ कि मैं कभी भी कोई निजी झगड़ा किसी से नहीं चलाना चाहता, मैंने चलाया नहीं है, चलाऊंगा भी नहीं, जब तक कि मैं मजबूर न कर दिया जाऊंगा। वह अलग बात है। मैंने निजी झगड़ा नहीं किया। अगर कहीं किसी अदालत में जायें, तो यह साबित हो जाये कि मैंने निजी झगड़ा नहीं किया, बल्कि हमेशा प्रधान मंत्री ने मुझे गालियां दीं, कभी गुंडा का है, कभी झूठा का है, कभी बदतमीज का है। यह सही है कि एक जमाना था जब मैं जवाब दे दिया करता था उन के गुस्से का गुस्से से, लेकिन आज वह भी नहीं करता हूँ। रहम आता है। मैं यह कहूंगा कि कुछ देर के लिए मन में होता है कि जब गुंडा कहते हैं, तो उन को गुंडाई कर के दिखलाया जाये।

श्री त्यागी : वह जिस से प्यार करते हैं, उन को कहते हैं।

डा० राम मनोहर लोहिया : यह सही है कि यह चेहरा ऐसा था कि कभी हम ने भी मुहब्बत की थी। (Interruptions) हो सकता है कि बदगुमानी रह जाये। अब मैं मुहब्बत बिल्कुल नहीं करता हूँ, यह बात मैं अच्छी तरह से कह देना चाहता हूँ, ताकि कहीं गलतफहमी न रह जाये।

शायद बहस के दौरान में कहा जाये कि मेरे एक भाषण में कहा गया है कि मैं सरकार के बारे में पूरा इस्तीफा नहीं चाहता हूँ। मैं पहले से साफ़ किये देता हूँ। यह उस समय था जब अगर वे अपनी मर्जी से काम करते, तो पूरा इस्तीफा न होता। मैंने चाहा था कि प्रधान मंत्री जी खुद इस्तीफा दे देते, फूलपुर में फिर से चुनाव लड़ लें, जिस से नवम्बर के बाद जो कुछ भी हुआ है, चीजें हुई हैं, वे साफ़ हो जायें। लेकिन आज यह प्रस्ताव इस्तोफे वाला नहीं है, यह प्रस्ताव है निकालने वाला।

श्री राम सहाय पांडेय (गुना) : उपाध्यक्ष जी, मंत्रि-मंडल के प्रति जो अविश्वास-प्रस्ताव हमारे तथा-कथित गांधीवादी, आचार्य कृपालानी ने इस सदन में उपस्थित किया है, उस का विरोध करते हुए मैं उन से उस को वापस ले की राय देता हूँ।

14.03 hrs.

[SHRI KHANDILKAR in the Chair]

यह एक ऐसा ऐतिहासिक अवसर था, जब कि चीनी आक्रमण की पृष्ठ-भूमि में, चीन के आक्रमण की एक तस्वीर रख कर, इस सदन में हमको, विरोधी दल को, यह निर्णय करना था कि वे सदन के समक्ष किस प्रकार का प्रस्ताव लाना चाहते हैं। जब चीन ने हम पर आक्रमण किया, तो हमारे पास जो भी साधन थे, उनके द्वारा हमने उसका मुकाबला किया। तब एक युद्ध जैसी स्थिति बन गई। अभी हमारे शहीदों का खून भी नहीं सूखा था और उन शहीदों की माताओं के आंसू भी न सूखे थे कि

इस प्रकार का प्रस्ताव सदन में उपस्थित किया गया और हमें यह मौका न दिया गया कि हम प्रतिशोध की भावना लेते और अपनी एक एक इंच धरती को वापस लेने का जो संकल्प हम ने किया था, उस को कार्य रूप में परिणत करने का अवसर प्राप्त करते ।

जो परिस्थिति आक्रमण के बाद उत्पन्न हुई, उस में सारा राष्ट्र एक व्यक्ति के रूप में खड़ा हो गया । हम ने सोचा कि इस ऐतिहासिक परिस्थिति में कम से कम एक बात हुई कि सारा देश एक सूत्र में आबद्ध हो गया । इस सदन के पवित्र कक्ष में अविश्वास-प्रस्ताव पर विरोधी दलों की परस्पर-विरोधी नीतियों, दलीलों, मान्यताओं और दृष्टिकोणों पर दिये गए तर्कों से यह सिद्ध हो गया कि वे दलीलें कितनी थोपी हैं और दृष्टिकोण कितने संकीर्ण हैं ।

आचार्य कृपालानी के द्वारा पेश किया गया प्रस्ताव अविश्वास का प्रस्ताव नहीं, बल्कि उन के थके हुए जीन जीवन की नैराश्यपूर्ण झलक मात्र है । उसी से यह सिद्ध होता है कि उन्होंने अपने भानुमति के कुनवे को एक ऐसे कच्चे धागे से बांध कर सदन के सामने उपस्थित किया, जिस के ७२ टुकड़े होते देर नहीं लगी । यह कैसा अविश्वास का प्रस्ताव है कि जब विरोधी एवं विरोधियों के आक्रमण का उत्तर प्रचंड प्रत्याक्रमण से दिया गया, तब कुछ विरोधी तो अपनी सीटों पर धराशायी हो गए और कुछ आनन्द से विभोर हो कर समर्थन में तालियां पीटते देखे गए ।

देश के सोलह वर्ष के संसदीय जीवन में यह एक पहली ऐतिहासिक घटना है कि अनेक दिशाओं में चलने वाले विरोधी दल एक अनहोनी एलायंस के साथ दो शब्दों के अविश्वास का प्रस्ताव लाये, जब कि सत्य यह है कि उन दलों में परस्पर विश्वास की भावना उतनी ही दूर है, जितना दूर हिमालय से रामेश्वरम् है ।

14.06 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

संसार के किसी अन्य राष्ट्र के संसदीय जीवन में ऐसी घटना का इतिहास कम ही मिलता है कि विरोधी दलों की क्षीर्ण और दुर्बल शक्ति होते हुए भी वे ऐसा प्रस्ताव लाये हों, और इस प्रकार बेमौके की शहनाई बजाई हो ।

पंडित जी के नेतृत्व में शासन हमारे हाथ में आया । वह हमारे या हमारी पार्टी के ही नहीं, वरन् सारे राष्ट्र के नेता हैं । प्रधान मंत्री के राष्ट्रीय जीवन के पन्ने खुले हुए हैं, स्पष्ट हैं । इबारत साफ है । ये विरोधी उन को किस भावना और विवेक से पढ़ते हैं, यह उन्हीं पर निर्भर है । विरोधी दल यह समझ लें कि कांग्रेस दल उन की कृपा या मेहरबानी से सत्तास्व नहीं है । हमारा सीधा सम्बन्ध हमारे देश के करोड़ों मतदाताओं से है । जब तक उन की आज्ञा है, तब तक हम गौरव के साथ सेवा के रूप में देश का नेतृत्व करेंगे ।

हमारे राष्ट्रीय जीवन में एक बड़ा परिवर्तन आया और हम शांति से क्रांति की ओर बढ़े । हम शांति भी चाहते हैं और अवसर होगा, तो क्रांति भी । चीन के आक्रमण ने देश को झकझोर दिया । हमें यहाँ यह समझ लेना चाहिए कि हमारी राष्ट्रीय भावना अहंकारी और विस्तारवादी नहीं थी । इतिहास के पन्ने ही क्यों, घटनाओं से सिद्ध है कि विस्तारवादी तानाशाही राष्ट्र अन्त में राख के ढेर हो गए । यह भी सत्य है कि विस्तारवादी आवेश ने राष्ट्र को खोद खोद कर बहाया ही है, जोड़ जोड़ कर बनाया नहीं है । यह उन तानाशाही राष्ट्रों का इतिहास है, जो कि यद्ध में लिप्त हुए ।

विरोधी हम पर यह आरोप लगाते हैं कि हम अपनी उत्तरी पर्वत-मालाओं की सीमाओं की रक्षा में सफल नहीं हुए । यह बात सत्य होते हुए भी जिस तरह कही जाती है, सत्य नहीं है । हमें भूलना नहीं चाहिए कि उत्तरी सीमायें पूरे कान्टिनेंट की सीमाओं के बराबर हैं । पहाड़ियों पर युद्ध करना हमारे लिए एक

[श्री राम सहाय पाण्डेय]

समस्या बन गई थी। यह सत्य है कि आक्रमण के बाद कुछ रिवासिज हुए, लेकिन तुरन्त ही उस के बाद रक्षा की तैयारी हुई। शुभचिन्तक राष्ट्रों से हमें सहायता मिली और हम ने उस को स्वीकार किया। हवाई अभ्यास का एरेंजमेंट हुआ और रक्षा-उत्पादन तेजी से बढ़ा। हमारी सरकार कृत-संकल्प है कि हम अपनी सीमाओं की प्राणपण से रक्षा करेंगे।

आक्रमण के बाद जो भारतीय एक-रूपता के दर्शन हुए थे, जवानों और वीरों पर देश जो कुर्बान होने को तैयार हो गया था, विरोधियों ने दो महीने के बाद आलोचना, प्रहार और झूठे प्रचार से उस एकता के टुकड़े टुकड़े करने में सकोच नहीं किया। नेफा एन्व्वायरी, जूतों और सामान की कमी और धीरे-धीरे नाटकों की चर्चा पर विरोधी मेम्बर मिलिटरी एक्सपर्ट हो गए। साम्यवादियों ने हमारे दल में लेफ्ट और राइट की बात शुरू की, जब कि उनका लेफ्ट विंग चीन के साथ है। जन संघ तो इस देश का ज्योतिषी बन गया। आर० एस०एस० के स्वयंसेवकों ने गांव गांव जा कर यह कहने की घुष्टता की कि उन के गुरु जी ने तो पहले ही पंडित जी से कहा था कि चीन आक्रमण करेगा। पी० एस० पी० इस संकामक काल में, जब कि एमरजेंसी थी, देश की रक्षा व्यवस्था मजबूत करने के स्थान पर सिराजुद्दीन के मामले को महत्व दे रही थी जब कि स्वतंत्र पार्टी के लोग हम को एक कैम्प में घकेल कर युद्ध की विभिन्नता में झोंक देना चाहते थे। इन संकीर्ण कपटपूर्ण विचार और प्रचार ने हमारे वीर नौजवानों का बड़ा अपमान किया। विरोधी दलों के इस फतवे से कि सीमा युद्ध में हम हार गए हैं, उस मां पर क्या बीती होगी जिस का जवान बेटा शहीद हो गया, मातृभूमि की खातिर कुर्बान हो गया। कुछ रिवासिस अगर युद्ध में होती हैं तो उसको युद्ध का अन्त नहीं माना जाता है। फिर हमारे जवानों के प्रति हार का फतवा उन्हें गहरी और गम्भीर

चोट पहुंचाता है। ऐसी बात करके जो शहीद हुए हैं, उनकी आत्मा को हम शांति नहीं पहुंचा रहे हैं। विरोधी दल समझ लें कि कांग्रेस से लड़ने वाला कांग्रेस दल चीनियों से भी लड़ सकता है, एक एक इंच अपनी भूमि इनके कब्जे से वापिस से सकता है। वह रक्षा प्रसाधनों को गठित करेगा।

श्रीमन्, संसदीय प्रणाली के हम और आप सब, विरोधी दल वाले भी, हिस्सेदार हैं। जो निर्णय संसद में होते हैं, उन को मानना सब का धर्म होना चाहिये। लेकिन यह कैसी विडम्बना है कि जिस रक्षा के नाम पर हम ने बजट उपस्थित किया, उस में टैक्स लगाने की बात कही और टैक्स लगाये और उन पर हमारे भाइयों ने बोट दिया, लेकिन ठीक संसद के बाहर जाने के बाद उन्होंने विद्रोह की भावना, वगावत की भावना, फैलाई, लोगों के जज्जबात को भड़काने वाली बातें कहीं।

मैंने अभी माननीय लोहिया जी का जो भाषण हुआ है, उसको सुना है। संसदीय प्रणाली के अनुसार जब उन्होंने हमारे प्रधान मंत्री जी पर और हमारी सरकार पर आक्रमण किया है, तो शिष्टता का यह तकाजा था कि वह दूसरे माननीय सदस्य जो भाषण करते हैं उनको भी सुने। उनको चाहिये था कि वह यह भी सुनते कि दूसरे माननीय सदस्य क्या कहना चाहते हैं। जिस प्रकार की डेमा-गागी का उन्होंने परिचय दिया, ठीक उसी प्रकार का उन्होंने फरूखाबाद के चुनाव में दिया था। उस वक्त उन्होंने इस प्रकार की बातें कहीं जिस प्रकार की जर्मन राष्ट्र में युद्ध के पहले युद्ध का वातावरण तैयार करने के लिये कही जाती रही हैं। एक उन के गोबल्स थे। उनका यह स्लोपन था कि जहां तक हो सके वहां तक जनता में झूठ बोलो, रोज झूठ बोलो। जोर से बोलो। उनका यह निष्कर्ष था कि एक बात जब परवटिड वे में तथा कैलकुलेटिड हंग से झूठ बोल कर, रोज बोल

कर, जोर मे बोरलकर कही जाएगी तो उसका असर अवश्य जनता पर पड़ेगा । प्रधान मंत्री के सम्बन्ध में उन्होंने साफ साफ नहीं कहा । उन्होंने कह दिया कि प्रधान मंत्री जी की कोठी पर तीन रुपये कुत्ते पर रोज खर्च होते हैं । एक पुस्तिका भी उन्होंने निकाली है जिस में कहा गया है कि पच्चीस हजार रुपया रोज प्रधान मंत्री पर खर्च होता है । इसका उन्होंने उल्लेख भी किया है । इस पुस्तिका को मैंने पढ़ा है । इसमें एक जगह तो लिखा हुआ है कि दस हजार रुपया खर्च होता है, एक जगह लिखा हुआ है कि पंद्रह हजार रुपया खर्च होता है और एक अन्य जगह पर लिखा हुआ है कि पच्चीस हजार रुपया खर्च होता है और चौथी जगह पर लिख दिया है कि चालीस हजार खर्च होता है । इतना ही नहीं, यह सरकार कैंसी है, इसकी ओर इशारा करते हुए राष्ट्रपति भवन के सम्बन्ध में उन्होंने कहा है कि वहां पर डी० सी० करेंट को ए० सी० करेंट में बदलने पर ४१ लाख ३६ हजार २०० रुपया खर्च हुआ है । इस पुस्तिका को जनसाधारण के सामने प्रकाशित करवा कर रखा गया है इसमें ये सब आंकड़े दिये हुए हैं, आखिर वह कहते हैं, भाई देखो केवल तान आन तुम्हारी आमदनी है, सिर्फ छः एकड़ घरती तुम्हारे पास है । तुम को इन लोगों ने अकिचन और गरीब बना कर रख दिया है । हमें भेज दो । राष्ट्रपति जी पर इस करेंट को बदलने पर देखो कितना खर्च कर दिया गया है । बाद में जब मैंने पता लगाया तो पता चला कि यह खर्चा ४१ लाख नहीं था, ४ लाख ३६ हजार २ सौ था और इतना ही अनुदान यहां से स्वीकृत कराया गया था । वह आदमी जो सदन का सदस्य नहीं होता है और उस को इस प्रकार की भी इन्कवायरी करने का अवसर प्राप्त नहीं होता है, वह तो अपने मन में इस प्रकार की भावना पैदा होने दे सकता है कि राष्ट्रपति जी पर इतना खर्च हुआ है, लेकिन वास्तव में ऐसी बात नहीं है ।

राष्ट्रपति जी के घर की कल्पना की गई है । उन के घर के अन्तर्गत प्रधान मंत्री जी का घर भी आता है । किशन पटनायक जी से प्रधान मंत्री जी का पत्र व्यवहार हुआ है । प्रधान मंत्री जी ने अपने पत्र में उन्हें लिखा है कि उनके रहने सहने का जो इंतजाम है, वह इंतजाम एक होटल जैसा है । हमारी पुत्री और हमारे दो नाती उस में रहते हैं और उन का जो सारा खर्चा है, वह हम बरदाश्त करते हैं । लेकिन फिर भी प्रधान मंत्री जी के उस उत्तर के बाद उनको सन्तोष नहीं हुआ और वे विताण्डावाद में पड़ रहे । संसदीय प्रजातंत्र का यह एक नियम है कि जब कोई शंका हमारे मन में पैदा हो और उसका क्लैरिफिकेशन हम सीक करें और उसकी सफाई दी जाए तो जो प्रधान मंत्री कहें, उसको हम मान लें । उसके बाद भी इकरार करना विद्रोह करना और यह कहना कि प्रधान मंत्री झूठ बोलते हैं और यह कहना कि प्रधान मंत्री स्पष्ट बात नहीं करते हैं, बड़ी ही गलत बात है । यह प्रधान मंत्री जी की बात को झूठी बात कहते हैं और इस तरह से कहा जाता है तो यह प्रापेगंडा की बात हो जाती है, फ्रस्ट्रेशन की बात हो जाती है । इस तरह की बातें उनकी तानाशाही मनोवृत्ति की प्रतीक हैं, यह मैं स्पष्ट शब्दों में कहना चाहता हूं । प्रधान मंत्री जी का कहना क्या है, इस को आप देखें । उनकी बात पर विश्वास किया जाना चाहिये था ।

मैं कहना चाहता हूं कि लोहिया जी का सारा पोलिटिकल कैलकुलेशन यह है कि लोगों को भड़काया जाए, उनको झूठ बोल कर सरकार के और कांग्रेस के खिलाफ किया जाये । कुछ लोग कहते हैं कि उनका तरीका यह है कि जनता को असली बात बताई जाए । अच्छा होता अगर यह बात ठीक होती । लेकिन एक कैलकुलेटिड एक गुणा बाकी कर के हमारी इस राष्ट्र के एक अत्यन्त आदरणीय व्यक्तित्व के बारे में जिस प्रकार का वह भ्रमात्मक प्रचार करते

[श्री राम सहाय पाण्डेय]

हैं, जिस प्रकार का एक हास्यास्पद प्रहार करते हैं, झूठा प्रचार करते हैं, उसको बहुत दिनों तक बरदाश्त नहीं किया जा सकता है।

एक बात स्पष्ट है, पंडित जी ने पत्र के उत्तर में कहा है कि मेरी गाड़ी के आगे एक आदमी चलता है जो कि सुरक्षा की दृष्टि से आवश्यक है, उस से सिक्योरिटी का इंतजाम होता है। मैं कहना चाहता हूँ कि प्रधान मंत्री जी की जान की रक्षा के लिये हम को २५ हजार नहीं २ लाख २५ हजार या २ लाख ५० हजार भी खर्च करना पड़े तो वह भी हम करेंगे। इतिहास को हम भूले नहीं हैं। जरा सी गफलत से, जरा सी भूल के कारण और सम्भव है और कुछ खर्च की बात भी रही हो, हम ने बापू को खो दिया और इस तरह के कुछ लोग बैठे हुए हैं जिन का दामन आज भी उनके खून से रंगा हुआ है। स्पष्ट बात वे नहीं कह सकते हैं क्योंकि दबी हुई है उनकी भावनायें। बापू की याद आते ही भारतीय संस्कृति की गर्दन नीची हो जाती है, सुरक्षा प्रशासन की गर्दन झुक जाती है। आज तक उसका कोई एक्सप्लेनेशन नहीं हो सका है कि क्यों हम बापू को बचा नहीं सके।

यह भी कहा जाता है कि लाखों की दरियां हैं। लेकिन जब उन्होंने कह दिया है कि हम होटल के समान रहते हैं तो बात साफ़ हो जानी चाहिये। मैं आप के द्वारा सदन में यह कह देना चाहता हूँ कि वह झूठ बात कहते हैं, प्रगल्भ असत्य बात कहते हैं और असत्य ही नहीं बल्कि ट्रेप के कारण ऐसी बातें कहते हैं और ट्रेप भी कैसा, व्यक्तिगत। इसका उत्तर दिया जाना चाहिये राष्ट्र को पता चलना चाहिये कि इस प्रकार की प्रगल्भ झूठी बातें बरदाश्त नहीं की जा सकती हैं।

चीन के सम्बन्ध में डा० लोहिया ने कहा कि इस बात को हम से छिपाये रखा गया और सब बातें नहीं बताई गईं। मैं कहना चाहता हूँ कि एक एक नहीं नौ नौ श्वेत-पत्र

इस हाउस की टेबल पर रखे गये हैं, पूरा पूरा जितना पत्र-व्यवहार चीन के साथ हुआ है, उस को सदन के सम्मुख रखा गया है, जितनी भी डिप्लोमेटिक नैगोशियेशंस हुई हैं, जितना भी आना जाना रहा है, वह सब का सब सदन को बताया गया है। जो हमारी रिवाँसिस हुई है, उस को भी हम ने नहीं छिपाया है। कोई भी बात हम ने छिपाई नहीं है। प्रजातंत्र की उदात्त प्रणाली को हम ने स्वीकार किया है और उस पर हम चले हैं। कभी कोई बात छिपाई नहीं है। इतना होने पर भी आरोप लगाया जाता है कि बातें कोई हम ने छिपाई हैं। जो बात जिस तरीके से वह उसकी कल्पना करते हैं, जो बात सत्य नहीं है, उस तरह से उन के विचारों के अनुरूप हम उसको कैसे प्रकट कर सकते हैं, किस तरह से कागज़ों को फैंब्रिकेट कर के हम उनको कोई बात बता सकते हैं। अगर आप यह चाहते हैं कि इस तरीके से जिस तरीके से आप चाहते हैं, कोई बात आप के सामने रखें तो यह कैसे हो सकता है। जिस तरह का आपका इंटरप्रैटेशन है, जिस तरह से आपकी कल्पना शक्ति और इमेजिनेशन है, उस से तो देश में बगावत ही पैदा हो सकती है और इसको बरदाश्त नहीं किया जा सकता है।

चारों तरफ़ हम ने तरक्की की है। हमारे विरोधी दलों के सदस्य कहते हैं कि हम ने कोई तरक्की नहीं की है और सरकार को चले जाना जाना चाहिये। मैं क्लृप्ता चा ता हूँ कि आपकी मे. रबानी से हम यां बैठे हुए नहीं हैं, करोड़ों मत दाताओं ने हम को यहां बिठाया है, आप में से किसी की मे. रबानी हम पर नहीं हुई है। अपने अधिकार से बैठे हैं और बैठे रहेंगे। मैं दावे के साथ कह सकता हूँ कि अगर इलैक्शन हों जो नहीं होने चाहियें, तो भी मैं प्राफेसी तो नहीं कर सकता हूँ, लेकिन ये ७३ जो कच्चे धागे में बंधे हुए हैं ये अगले आम चुनाव में ७३ भी नहीं आ सकते

हैं। देश पागल नहीं है, देश जागृत है, उसको ज्ञान है, और वह समझता है इस प्रपेण्डे को, और वह जानता है कि यह झूठा प्रगल्प बतावरण बनाया जा रहा है और इस डेमोगोगी को वह जानता है और आप फस्टेटिड हैं, इसको भी वह जानता है, आप क्या चाहते हैं, यह किसी से छिपा हुआ नहीं है। आप चाहते हैं पद प्रतिष्ठा, राज्य। आप चाहते हैं सत्ता को लेकिन सत्ता प्रतिष्ठा पद आदि पाने का यह रास्ता नहीं है। उसका रास्ता यह है कि जनता के साथ ईमानदारी का व्यवहार। क्या जाए।

जो हमारी पंचवर्षीय योजना के आंकड़े हैं वे स्पष्ट और साफ होने चाहियें। एक आयना हम को सामने रखना चाहिये जिस में कोई दरार न हो, ऐसी भावना हमारी होनी चाहिये जिस में द्वन्द्व न हो, ईर्ष्या न हो इस प्रकार राष्ट्र को हम मत्त्व दें कि राष्ट्र के निर्माण में जनता भी हमारी साथ दे।

बात करते करते हमारे लोहिया जी ने यह भी कहा कि प्रधान मंत्री जी कहते हैं कि खेती गमलों में हो और छतों पर हो। गमले से मतलब एक छोटा गमला भी हो सकता है और काफी बड़ा गमला भी हो सकता है और अगर गमले में बेल लगा दी जाए तो उस में से कुछ वैजिटेबल भी पैदा हो सकती है। अगर गम्भीरता के साथ प्रधान मंत्री जी की बात को लिया जाए तो छत का मतलब जमीन से भी हो सकता है और उसका बौद्धिक इंटरप्रेशन होगा। जमीन में खेती का मतलब उन्होंने छत लगा लिया और अच्छी खेती का मतलब उन्होंने गमला लगा दिया। यह कटुता ही हो सकती है और कुछ नहीं।

श्री विभूति मिश्र : गमले में पेड़ रोपा जाता है, भाई।

श्री राम सहाय पांडेय : उन्होंने कहा कि हमारे यहां दो प्रकार के मंत्री हैं। कुछ रूस से लगाये गये और कुछ अमरीका से लगाये गये। मुझे याद आया, हमारी नान-

अलाइनमेंट की पालिसी में तो प्रोफाउंडिटी है, प्रेसाइजनेस है, जो उस का प्रभाव है, वह इसी बात से सिद्ध हो जाता है कि संसार के दो बड़े राष्ट्र हैं, एक अमरीका और एक रूस। आइडियोलोजिकली में एक दूसरे को देख नहीं सकते, बड़ा अन्तर है, दोनों में, एक टोटैलिटेरियन है, एक प्रजातांत्रिक है लेकिन हमारा सम्बन्ध दोनों से है और हमारे मंत्रियों की नीति है कि हम सब के साथ सहयोग करेंगे। अगर मिग वॉ से आयेगा तो लेंगे, अगर एयर ट्रेनिंग का ऐग्रिमेंट होता है तो वहां से लायेंगे। मैं समझता हूँ कि नान-अलाइनमेंट पालिसी की जो प्रोफाउंडिटी है, जो प्रेसाइजनेस है, जो उस की मौलिकता है, वह इसी से सिद्ध हो जाती है। जैसा लोहिया जी ने कहा है उन की भगवना है कि सब एक है, उसी तरह से हमारी सरकार की नीति संसार के सामने वसुधैव कुटुम्बकम् की है और रहेगी।

हम पर जब आक्रमण हुआ तो हमने सहायता मांगी। उसके साथ ही तमाम प्रजातांत्रिक राष्ट्रों ने हमारे लिये कहा कि वगैर किसी शर्त के हमारी सहायता करने के लिये तैयार हैं। और वह स्पार्टनिअस हेल्प थी। हम ने उसे स्वीकार किया। अन्तर्राष्ट्रीय युद्ध क्षेत्र आप देखिये। जब ऐसा संत्रांमक काल होता है, युद्ध के बादल मंडलाते हैं तब पले संधियां होती हैं। मगर हम ने संधि नहीं की। हम ने कोई कंडिशन नहीं रखी हम ने अपना दामन साफ रखा और कहा कि डिमाक्रैटिक क्षेत्र से सहायता आती है तो स्वागत है, रूस से आती है तो स्वागत है, अमरीका से आती है तो स्वागत है, आये। जो भी हमारे साधन हैं हम उन से अपनी रक्षा करेंगे। इस के पीछे जो बैकग्राउंड है और चीन की जो अहंकारी नीति है उस का हम जवाब देंगे और डट कर देंगे। इसलिये आज देश हमारे साथ है, नेहरू जी के साथ है, सरकार जो उन के नेतृत्व में चलती है उस के साथ है। हमें किसी से भीख मांगने की आवश्यकता

[श्री राम सहाय पाण्डेय]

नहीं है। हमारे साथ आप रहें या न रहें लेकिन एक संसदीय प्रणाली की जो उदात्त भावना है वह यह है कि जो भी हम निर्णय करते हैं उस के हिस्सेदार सब होंगे। हम ने यहां पर टैक्सेज की बात पास की है, हमने बजट पास किया यह संसदीय प्रणाली संसार के किसी डिमाक्रेटिक कंट्री में नहीं होती कि जो भी सदन पास करता है उस का बाद में विरोध किया जाये। चाहे सदन में उस पर वोट हो या न हो, लेकिन वह एक मॅन्डेट बन जाता है। लेकिन हमारे विरोधी दल के भाई यहां पर वोट भी करते हैं और यहां से बाहर जा कर विद्रोह करते हैं गोल्ड पालिसी के खिलाफ भाव बढ़ गये हैं, उस के खिलाफ। अनाज कम है, शकर कम है, लेकिन इस युद्ध की सब से बड़ी पुकार जो थी वह यह थी कि विरोधी दल के लोग, विरोधी दल का एक व्यक्ति उठ कर कहता है कि इस वक्त क्यूबा की शकर चुंकि कम है इसलिए आवश्यकता यह है कि हम शकर खाना बन्द कर दें या कम कर दें, फारेन एक्सचेंज की ऐक्यूट शॉर्टेज हैं, उसे हम प्राप्त करें। लेकिन एक भी राष्ट्र भक्त सामने नहीं आया जो यह कता कि आज शकर की क्यू लगी हुई है, अनाज के भाव बढ़ रहे हैं, चावल की कमी है तो उस का सामना किया जाय। मैं कहना हूँ, जैसा कि श्री पाटिल ने कहा, यहां चावल की कमी है, लेकिन क्या चावल का काम गेहूं द्वारा नहीं चल सकता? आज लोगों की हैबिट पड़ गई है, वे हबिचुअल हो गये हैं यह कहने के कि हम चावल खायेंगे, चावल खायेंगे। चावल खाना ठीक है लेकिन आज अगर चावल की कमी है तो एक रोटी खा लीजिये। हमारे पास वफर स्टॉक हैं, आप चाहे जितना गेहूं ले लीजिये। लेकिन चावल के नाम पर विद्रोह करना, यह कहना कि भाव बढ़ गये हैं, यह ठीक नहीं है। मैं कता हूँ कि देश को अपनी हैबिट बदलनी पड़ेगी, अपनी नीति बदलनी पड़ेगी। हिन्दुस्तान आज जिस चोरोहे पर खड़ा है वह

दिशा बतलाता है कि स्थिति कैसी हो गई है, वह ग्राहवान करता है कि चावल का त्याग किया जाये, चावल के स्थान पर गेहूं खाया जाये। यह आलोचना की बात नहीं इस प्रकार की स्थिति आज बदलनी चाहिये। चावल के स्थान पर रोटी का उपयोग होना हिये। मैं समझता हूँ कि भाव बढ़ने की जो स्थिति है वह सदा नहीं रहेगी और इस प्रकार की समस्याओं का, जो कि हमारी सामाजिक समस्यायें हैं, अपने आप निर्णय जायेगा।

एक भाननीय सबस्य : अगर गेहूं खत्म हो गया तो क्या कीजियेगा।

श्री राम सहाय पांडेय : गेहूं है हमारे पास।

अब मैं भापा के संयम के बारे में कुछ निवेदन करना चाहता हूँ। हमारे श्री किशन पटनायक ने कहा कि नेहरू को गर्दन पकड़ कर निकाल दिया जाय। पटनायक ने तो कहा ही, इस पुस्तिका में भी इस प्रकार की बात कही गई कि गर्दन पकड़ कर निकाल दिया जाय। हिन्दुस्तान की लोक सभा के लिये उन्होंने कहा, लोक सभा तो मालिक है। प्रधान मंत्री जी के लिये क्या कहा गया, वह मेरे मुंह से नहीं निकलता है, लेकिन लोक सभा के लिये उन्होंने क्या कहा है। उन्होंने जो कुछ उसे मैं कोट करना चाहता हूँ जो कि पेज ८९ पर है और उस के बाद मैं बैठ जाऊंगा। आप लोक सभा के उपाध्यक्ष हैं, . . .

श्री स० मो० बनर्जी : कौन सी किताब है ?

श्री राम सहाय पांडेय : लॉरिया जी की। वह कहते हैं :

“सौ वर्षों में ऐसी लोक सभायें हिन्दुस्तान में औद्योगीकरण और समाजीकरण तथा

न्यायपूर्ण वितरण को नहीं ला सकेगी। वह स्थिति आ जानी ही चाहिए।”

यः फासिस्ट मन्टैलिटी बतलाती है। लोक सभायें न कह कर अगर कांग्रेस कहते कि कांग्रेस दल १०० वर्षों में समाजीकरण नहीं कर सकता, औद्योगीकरण नहीं कर सकता तो मैं समझ सकता हूँ। लेकिन लोक सभा जो कि सावरेन बाडी है, डिमाक्रेटिक बाडी है, उसके लिये ऐसा कहना कहां तक उचित है? कांग्रेस आज है, कल नहीं रहेगी, लेकिन १०० वर्षों के बाद की प्रोफेसी करना, ज्योतिष से काम लेना, यह लोक सभा की मर्यादा और प्रतिष्ठा के विरुद्ध बात है। जो लोक सभा हमारी मालिक है उसकी यह धृष्टतापूर्ण व्याख्या सुन कर हमारी गर्दन गर्म से झुक जाती है। उन्होंने आरोप लगाया और पंडित जी की लफ्फाजी की बात कही। उन के एक-एक चैंप्टर की बात को अगर मैं आप के सम्मुख उपस्थित करूँ तो इस प्रकार की गन्दी भाषा, इस प्रकार की असंस्कारिक भाषा, इससे लिखी हुई है कि उस को पढ़ने में भी लज्जा आती है।

आप ने मुझे समय दिया इस के लिये मैं आप का अनुग्रहीत हूँ और यह चाँता हूँ कि यः जो प्रस्ताव आया है उसे न केवल हम अस्वीकार करेंगे बल्कि करोड़ों आदमी जो इस सदन के बाहर हैं वे भी रिजेक्ट कर देंगे, आउटराइट रिजेक्ट करेंगे, अस्वीकृत कर देंगे।

Shri D. C. Sharma (Gurdaspur): Mr. Deputy-Speaker, Sir, I have been listening to the discussion on the No-Confidence motion, a very ill-timed motion, a very mischievous motion, a very anti-social motion, a very unpatriotic motion, for the last two days and to tell you the plain truth I have had the sense of extreme 'let down' while listening to some of
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the speeches which have been delivered on the Opposition benches. I think of that day when this House rose to a man to pledge itself to the great task which was before us, the great task of vacating the Chinese aggression, the noble task of getting back every inch of our territory. But today I find that on the floor of this House people have been singing the praises of China. They have been comparing us with China and some section of the House has been gloating over the comparison. Everybody knows, every journalist knows, every politician knows, that it is very difficult to find any statistics about China. It is impossible to know what is happening in China, how much land they are cultivating, what they are producing, how much steel they are producing...

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): How does Mr. Lohia know it?

Shri Sham Lal Saraf (Jammu and Kashmir): He has his own sources.

Shri D. C. Sharma: How much grain they are producing, nobody knows it. Even those countries which have the vast network of espionage have failed to do so. But here is a Member of the Opposition who stands up and says, China has produced so much of steel, China has produced so much of grain, China has produced so much of this thing or that thing. I hang my head down in shame when I see these things, that a gentleman should fabricate statistics about China when nobody knows anything about China and when, more than anything else, he should try to compare India unfavourably with a country about which nobody knows anything. India is an open book. Anybody can read it. This is a country with an open door; this is a country accessible to everybody, to friends and foes and we always place our cards on the table. But China which is like a secret society and which is a closed book to every-

[Shri D. C. Sharma]

body should be known to the hon. Member of this House is what baffles my comprehension. How has he been able to get these facts and figures?

Shri Kashi Ram Gupta: Why did you send the cooperative farming team to China?

Shri D. C. Sharma: The cooperative farming team was sent to China so many years ago when you were not here. You do not know that statistics go on changing from day to day. You are only parading your ignorance. What can I do? Statistics are a living, dynamic thing. They change from hour to hour, from moment to moment, from day to day. You are talking of the times when the cooperative farming team was sent. I think nobody could be more ignorant than this.

To come back, Sir, to what I was submitting very respectfully, that a man should compare us unfavourably with China passes my comprehension; and then, for any one on the floor of this House to pass remarks about those persons who are not here is a gross violation of the traditions which we have built up in this House.

I think, Sir, that the speech which all of us listened to, a very entertaining speech, a speech which could have done very well in a Ram Leela, that speech was, I should say, in bad taste and showed sentiments with which, I think, very few Indians will agree. And when we were told that we should face the general elections and then we could see the results, I was reminded of something. Mr. Deputy-Speaker, I have been a teacher and sometimes I have presided over these prize distribution ceremonies. Many of my friends also might have done that. What happens is this. There are some students who get prizes on account of merit; there are some students who get certificates be-

cause of the excellent work that they have done; but there are some students to whom we award consolation prizes. These three musketeers of Amroha, Farrukhabad and Rajkot are the winners of the consolation prizes of democracy! And they talk like heroes as if they have come after killing some dragon or they have come after killing some giant or they have come after overcoming some great difficulty. Nothing of the kind. Democracy sometimes takes pity on some persons.

Shri Bhagwat Jha Azad: What can they do? General elections do not suit them.

Shri D. C. Sharma: They have been crawling to reach this stage, and the public knows it. The electorate knows it. They were beaten so many times; they said, "All right, let us give these men also a chance". I do not know why they should feel so boastful about that. I think that success should not go to the head of a person; we should take success humbly, we should appreciate success in a spirit of humility. But humility is unknown to these persons and therefore they talk so extravagantly about their gains.

I have not found anything new in what they have said. But I am worried about one thing. Of course, my friends have said it is more a censure motion against each other than against the Government. Are there any parties who see eye to eye with each other? Of course, there may be free-lancers; there are some; they call themselves Independents, and yet they are in some groups, they may be toeing that line. Sir, when I was a student of the High School, in algebra we used to find some exercises cancelling each other, some equations cancelling each other, and the result used to be zero. If you take the speeches of the Members of the opposition and see which has contradicted which, who has contradicted whom and cancel them, you will find that the total will be equal to zero.

They have not said anything new; they have not made any constructive suggestions. They are talking about proportional representation. Proportional representation is something which has been given up all over the world. And these are the out-moded, out-dated advocates of proportional representation. Even in small institutions like universities or other bodies this has been given up. It is practised only on a very small scale, and in small bodies. But they want us to have proportional representation when we are dealing with millions of voters, crores of voters. I think, Sir, nothing can be a greater travesty of truth than this. Now, they are talking about general elections. Have we not had these general elections? And what have they done? I think they have been talking all the time in those three general elections. We have done very well and, as somebody said last time, these general elections have been very dangerous for the opposition, specially for the opposition leaders: they are generally defeated in the general elections.

But I am not going to base my arguments on that. But I can say that general elections will come in their time and general elections will be there, and general elections will be fought with all the vigour which we command. And, then I can assure you, Sir, that the results will not be what my friends contemplate. They are living in a lotus land; they dream of capturing power. It is the dream of an opium eater. I think that the general elections will not make much difference so far as the supremacy of the Congress at the Centre is concerned and so far as the supremacy of the Congress in the States is concerned. We will still hold the field, come what may, and I can tell them that their calculations will go wrong, their hopes will be disappointed, their ambitions will not be fulfilled. That is what will happen.

I want to say one thing. To whom will this debate do good? I think Members of the Opposition have not

brought forward any new points which we do not know already or any new argument which the public does not know already. For whose benefit is the opposition speaking? Of course, I do not think they have that intention, but I can tell you that the speeches of the opposition will be read with the utmost joy, with the utmost sense of self-gratification, with the utmost sense of self-congratulation, in China, in Pakistan. They will gloat over these speeches. They will say, "This is what the Members of the Lok Sabha are saying and this is what they are aiming at and this is what they are thinking." (*Interruption*). I can assure you, I know, I have said that you may not intend it like that; but you will fall into that trap. They will quote your speeches, they will broadcast them on the radio. What I say is this that these speeches are not going to dislodge the Government. These speeches are not going to dislodge the Council of Ministers. But these speeches will be a grist to the broadcasting stations of Peking and Karachi. They will provide food for the press of Pakistan and the press of China. That is what will happen, and I think we will not feel very happy. Because, one thing that we have done all these three days is this, that each one of us, in his own way, has tried to spoil the image of India that the world has got. I do not talk of India as it is understood by the opposition members; the opposition will not see any good in the party in power, and it should not.

Shri Kapur Singh (Ludhiana): You see much good in yourself.

Shri D. C. Sharma: I should be afraid when you see much good in me; but I must very respectfully say, Sir, that the image of India that we have given to the world for the last 15 years is going to be besmirched by the unbridled speeches that they have made on the floor of the House. What is the image of India in the outside world? I am not talking of this world to my left, a few benches to my left, but I am talking of millions of people who are living in this world.

[Shri D. C. Sharma]

All over the world that is the image that we have got? The image of India that they have got is this. India has meant democracy on a big scale, India has made a thumping success of democracy. Nobody can deny that and every country, Sir which stands for democracy is proud of it. Whenever I go to any outside country, to any democratic country, people there feel happy to look at me because they think that I come from a country where democracy is a going concern, a successful concern, where democracy is prospering, where democracy is doing so well. Well, what are they doing here? They are trying to say that democracy is a failure. Whatever you may say, the world knows that we have made a success of democracy and even the statements made by the opposition shows how much latitude the ruling party can give because it is interested in democracy. Democracy, as we understand it, is a synonym for tolerance, for large-heartedness, for open arms of friendship and that is why I say, Sir, that the world understands it.

Therefore, I would request hon. Members of the opposition not to besmirch this grand image of democratic India that the countries of Asia, Africa and America have got. What the people there know is this. They know that India is a country where we are trying something unique. It has not been done anywhere. (*Interruptions*). Of course, it has been done in Israel to which my hon. friend has sometimes gone and he will understand this argument of mine. They know that we have attempted planning on a big scale within the democratic framework and that we have tried to raise the standard of living of the people. Somebody said that 25 crores of people were earning only three annas per day.

Shri S. M. Banerjee (Kanpur): 27 crores. It is in the Planning Commission's report. That is nearly 60 per cent.

Shri D. C. Sharma: I know it. These things are said not to improve the standard of living of the people but to say to them: Well, remain where you are, you are getting only three annas per day. Remain where you are till after 100 years or 140 or 150 years our party comes into power. and then we will be able to raise your standard of living to four annas or four and a half annas. So, Sir, this is what is happening.

Now, I would like to say something about our economic policy, our defence and about our non-alignment. Everybody speaks highly about our non-alignment and I should tell you that our non-alignment is only of military blocs. So far as trade, cultural exchanges etc. are concerned, there is no non-alignment in any part of the world. There is an exhibition of American books in Moscow and there is an exhibition of Russian books in New York. What I mean to say is this. Non-alignment is there. This non-alignment is known the world over though some of my friends from the opposition do not know it.

About economic policy. I wish to say something. Is our economic policy a failure? Why do they have an Aid India Club? Why do so many countries of the world give us money to make our plans successful? Why do they give us money? Why is it that an unknown country is going to give us Rs. 60 crores? Do you think they are going to give the money so that it can go down the drain? They believe in our plans. They believe that we make good use of the money that we get. They believe that we will spend every pie that we get for improving the standard of living of the people.

Then, Sir, something has been said about steel plants. It was said that steel plants are making a profit of 0 or 0.04 or 0.05 per cent. Well, how can you expect a child to have the same strength which a grown up man has got? Our steel plants are yet in a state of infancy and as they grow they will show much profit and would

compare with any other private sector project.

An hon. Member said something about the condition of landless labourers. People living in Malabar Hill, people living in Marine Drive are talking about landless labourers! Anatole France has written about a French woman wearing diamond earrings and talking socialism. People living in high altitudes of society are talking about landless labourers. Are they having their tongues in their cheeks? But I tell you that landless labourers in India today are much better off than they were ever before. They have got their pieces of land and their wages are determined and nobody can say that the landless labourer is not having a fair deal in our country.

Somebody said that the country is suffering from a mood of frustration, a mood of unhappiness, a mood of depression, etc. and that these great physicians have come to dispel that mood. I remember the words of a great American poet, Robert Frost who said "I had a lover's quarrel with life". They feel unhappy because they love the Congress and know that Congress is a mass organisation and not a splinter body with membership of a few lakhs. Congress is a mass organisation. People love the congress. They love the Congress government because they know that the Congress government stands for the welfare of the people in general and above all they stand for the leader of this country, Pandit Jawaharlal Nehru, because they know that he has his utmost respect for and utmost faith in the people of this country and is thinking every minute of his time to serve our country. I think, Sir, this no-confidence motion is ill-timed and I am sure this House will give it the treatment which it deserves. And I am sure the House will give it the burial which it deserves but I want to say that the House should give it a decent burial, because, after all, the Congress party stands for decency.

श्री अ० प्र० शर्मा (बक्सर) : उपाध्यक्ष महोदय, आज जिस अविश्वास-प्रस्ताव के खिलाफ बोलने के लिये मैं खड़ा हुआ हूँ, उस को इस सदन में पेश करने के लिए जिस सज्जन को शिकार बनाया गया है, अर्थात् कृपालानी जी, उन्होंने गांधी जी के कदमों में बैठ कर बहुत दिनों तक उन से सबक लिया। मैं समझता हूँ कि उन के लिए भी यह एक बहुत ही दुर्भाग्य की बात है। दुर्भाग्य की बात इसलिये है कि तमाम विरोधी पार्टियों ने, जिन के न सिद्धांतों में एका है और न काम और बचन में,

एक माननीय सदस्य : आप लोगों में है ?

श्री अ० प्र० शर्मा : आप से ज्यादा है।

. . . उन सब ने मिल कर इस काम के लिए दादा को अपना नेता चुना।

श्री कृपालानी : आप ने निकाल दिया, इसलिए उन्होंने चुना।

श्री अ० प्र० शर्मा : दादा को यह अच्छा काम मिला है, क्योंकि महाभारत में भी एक शिखंडी का उपयोग किया गया था।

इस प्रस्ताव के लिए दादा कृपालानी जी, मसानी साहब और लोहिया जी, इन विचित्र त्रिमूर्तियों का मिलन हुआ है, कृपालानी जी सिद्धांतों के सम्बन्ध में अपनी अल्पदृष्टि के लिए मशहूर हैं। आज यहाँ और कल वहाँ, इस तरह की बातें करते हैं। मसानी साहब की बात तो कहने लायक ही नहीं है, क्योंकि कल तक तो वह देश में समाजवाद स्थापित करना चाहते थे और आज वह देश में पूँजीपतियों का समर्थन कर रहे हैं। जहाँ तक लोहिया जी का सम्बन्ध है, जो कुछ दुनिया में बना हुआ है, उस सब को वह विध्वंस करना चाहते हैं, यहाँ तक कि अंग्रेजी में लिख हुए साइन-बोर्डों को भी तोड़ना चाहते हैं। आज उन्होंने बहुत ही नाटकीय भाषण दिया और

[श्री अ० प्र० शर्मा]

में समझता हूँ कि पिछले पंद्रह वरस से उन को जो भूख थी, वह आज पूरी हुई है। लेकिन मैं कहना चाहता हूँ कि अब ज्यादा खा लेने से कहीं उन की तबियत खराब न हो जाये। अगर उन के सारे भाषण को देखा जाये— मैं ने उनकी दो चार बातों को नोट किया है— उस भाषण में प्रधान मंत्री पर कीचड़ उछालने, उत्सर्ग निन्दन करने और उन की आलोचना करने के सिवाये कोई भी ऐसी बात नहीं मिलेगी जिस के आधार पर इस सरकार या किसी भी सरकार के प्रति अविश्वास प्रकट किया जा सकता हो।

वास्तव में विरोधी पार्टियों को तरफ से वह प्रस्ताव सरकार के प्रति कोई अविश्वास प्रकट करने के लिए, या अविश्वास पैदा करने के लिए, नहीं लाया गया है, बल्कि यह नाटक उस लिए रचा गया है कि जो देश का सब से बड़ा नेता है और जो देश का जिम्मेदार सरकार है, उन को लोगों के बीच में बदनाम किया जाय और अपनी पार्टियों और अपने मित्रान्तों का प्रचार किया जाये। इस प्रस्ताव के मूवर, दादा, अच्छी तरह से जानते हैं कि जब इन प्रस्ताव पर राय ली जायगी, तो इस का इश्वर क्या होने वाला है। यह बात सब लोगों को मालूम है।

मुझे अफसोस तो इस बात का है कि काश, इस अविश्वास-प्रस्ताव को पेश करने ने पहले आचार्य कृपालानी ने यह भी देखने को कुछ कोशिश की होती कि पिछले पंद्रह वरसों में इस देश में अति का कोई काम हुआ है या नहीं। मुझे याद है कि आज से तीन चार दिन पहले हमारे क्षेत्र के एक बड़े बजुर्ग कांग्रेसी प्रधान मंत्री को मिलने आये। उन्होंने कहा कि मेरे एक आंख रह गई है और मेरी स्वाहिश थी कि मरने से पहले आप को देखूँ। प्रधान मंत्री ने उन को कहा कि आप की एक आंख तो है, लेकिन बहुत से ऐसे लोग हैं, जिन की दो आंखें होते हुए भी वे कुछ नहीं देख सकते। लोहिया जी की

दो के बदले चार आंखें हैं और कृपालानी जी की भी चार आंखें हैं—वह चश्मा पहनते हैं—लेकिन फिर भी वे देश में पिछले पंद्रह वरसों में हुई उन्नति और काम को नहीं देख सकते, अथवा देखना नहीं चाहते। इसीलिए वे यह अविश्वास-प्रस्ताव लाए हैं।

उन सज्जनों ने जितनी भी बातें कहीं, उन में सिवाये व्यक्तिगत आक्षेप के कोई भी ऐसी बात नहीं थी, जिस से यह कहा जा सके कि उन के पास कोई कारण है सरकार पर अविश्वास प्रकट करने का।

मुझे आज मालूम हुआ कि लोहिया जी को ३६, अगोका रोड प्लाट हुआ, जो उन्हें पसन्द नहीं है। लेकिन प्रधान मंत्री जी की और उनके ऊपर खर्चों की चर्चा करते हैं। कांग्रेस पार्टी को भी चर्चा की जाती है, लेकिन क्या वह बता सकते हैं कि अपनी पार्टी को चुनाव के लिए उन लोगों के पास खर्चा कहा से आता है? जब ये लोग कलकत्ता जाते हैं, उस समय मजदूरों का क्या काम करते हैं यह बात मैं जानता हूँ। आज लोहिया जी चुनाव की बातें करते हैं। मैं ने मुंबलबगर में चौदह वरस से मजदूरों के बीच में काम किया है। वहां पर उन को शिकस्त किस ने दी थी? मजदूरों ने दी थी या किसानों ने दी थी? किस ने दी थी? आज वह चुनाव का चैलेंज करते हैं। मैं सदन के सामने उन को चैलेंज करता हूँ कि लोहिया जी इस्तीफा दे कर जहां भी खड़े हों, मैं वहां विरोध में खड़ा होने के लिए तैयार हूँ।

श्री स० मो० बनर्जी (कानपुर) : इस्तीफा दे दो।

श्री अ० प्र० शर्मा : लोहिया जी से इस्तीफा दिलाओ। मैं खड़ा होने के लिये तैयार हूँ।

आज प्रधान मंत्री जी ने लीडर आफ दि हाउस की हैसियत से और उपाध्यक्ष

महोदय ने आदेश दिया है कि सदन में उचित और सभ्य व्यवहार किया जाये और शिष्ट भाषा का प्रयोग किया जाये, लेकिन आज सदन के सामने जिस प्रकार की अशिष्टतापूर्ण भाषा का प्रयोग किया गया, चाहे वह पार्लियामेंटरी भाषा रही हो, उसको कोई भी आदमी बर्दाश्त नहीं कर सकता। विरोधी पार्टियों के दोस्तों को मालूम होना चाहिए कि चाहे वे जितना भी प्रोत्साहन लोहिया जी को दें, लेकिन लोहिया जी की एक एक बात उन पर भी लागू हो सकती है—स्वतन्त्र पार्टी पर भी हो सकती है और कम्युनिस्ट पार्टी पर भी हो सकती है और दादा की तो कोई बात ही नहीं है।

मैंने इस सदन के सामने रखने के लिए कोयले के उत्पादन में वृद्धि और इण्डस्ट्रीज की प्रगति आदि के बारे में आंकड़े तैयार किये थे, लेकिन समय कम होने के कारण उन को यहां रखना कठिन है। कल पाटिल साहब ने खाद्य के बारे में सब बातें सदन को बताईं। मेरे जैसा माध्याग्न कार्यकर्ता तो इन बातों को देख सकता है, लेकिन आश्चर्य की बात है कि कृपालानी जी, लोहिया जी और मसानी साहब उन को नहीं देख सकते हैं।

15 hrs.

अब मैं कम्युनिस्ट पार्टी और उसके उन समर्थकों, फ्रैंको ट्रेवलर्स, के बारे में कुछ शब्द कहना चाहता हूँ, जो अपने आपको इंडिपेंडेंट कहते हैं, लेकिन जिन को आज से कुछ समय पहले हमारे फिनांस मिनिस्टर साहब ने फ्रैंको वांडरर कहा था। आज से कुछ दिन पहले इन लोगों ने इंडस्ट्रियल ट्रूस रेजोल्यूशन मंजूर किया और अब दो तीन रोज से वे बम्बई की स्ट्राइक को प्रोत्साहन दे रहे हैं। इस कम्युनिस्ट पार्टी ने १९४२ में क्या किया? आज कम्प्लेक्सरी डिपॉजिट स्कीम का विरोध किया जा रहा है, प्राइसिज़ और डीयरनेस एलाउन्स की बातें कही जा रही हैं, लेकिन १९४२ में जब हिन्दुस्तान गांधीजी के नेतृत्व में एक झंडे

के नीचे आजादी की आखिरी लड़ाई लड़ रहा था, उस समय चूंकि ब्रिटेन और रूस के बीच में सन्धि थी, इसलिए हिन्दुस्तान के कम्युनिस्ट साथियों ने मजदूरों से जबर्दस्ती काम कराया और कारखानों में लड़ाई का सामान तैयार करवाया और इसको जनयुद्ध बनलाया। उन्होंने उस समय महंगाई का सवाल नहीं उठाया, उस समय उन्होंने मजदूरों के खिलाफ क्या ज्यादाती हुई इस सवाल को नहीं उठाया। गोपालन साहब ने कहा कि ट्रेड यूनियन के कार्यकर्ताओं को आज जेल में बन्द किया जाता है। मैं दावे के साथ कह सकता हूँ कि किसी भी ट्रेड यूनियन कार्यकर्ता को ट्रेड यूनियन के काम के लिये जेल में नहीं बन्द किया गया है। बन्द किया जाता है जब उसके ऊपर शक होता है कि वह चीन का मददगार है, जब वह देश-द्रोह का काम करता है। जब वह एंटी-सोशल काम करता है तब जेल में बन्द किया जाता है। मुझे आश्चर्य मालूम हुआ कि आज से एक दिन पहले सदन के सामने हमारे गोपालन साहब ने कहा "वर्कर्स आर वर्किंग मोर एफ़ डिमांडिंग मोर।" मैं कहना चाहता हूँ कि जहाँ तक प्रोडक्शन का सवाल है, काम करने का सवाल है इस देश में उत्पादन बढ़ाने का सवाल है, उसके लिये वे क्रेडिट लेना चाहते हैं, लेकिन आज इमर्जेंसी के समय में ट्रूस रेजोल्यूशन मानने के बाद उन का नाग क्या है? कहते हैं "आधा दाम और आधा काम, जैसा दाम वैसा काम।" इस प्रकार की बातें करते हैं और लोगों को स्ट्राइक के लिये इस्टिगेट करते हैं। एक तरफ मैं डेज लास्ट में कमी की बात करते हैं और दूसरी तरफ उत्पादन बढ़ता है तो उसका क्रेडिट लेना चाहते हैं। इस पार्टी ने इंडस्ट्रियल ट्रूस रेजोल्यूशन को मंजूर किया और उसे तोड़ा भी। सबसे बड़ा अफसोस तो लक्ष मालूम होता है जब देखते हैं कि कम्युनिस्ट पार्टी की आड़ में तीन चार आदमियों की जो सोशलिस्ट पार्टी यहां पर है, जिसने मुस्लिम लीग से साठ-गांठ किया, जनसंघ से साठ-गांठ किया बड़ प्रजा सोशलिस्ट पार्टी, जो कि

[श्री अ० प्र० शर्मा]

शांखिरी दम तोड़ रही है, वह भी उसके पीछे संगड़ाती हुई चलने की कोशिश करती है। इन पार्टियों की हालत आज क्या है? मैं खास तौर पर मजदूरों के बीच में काम करता हूँ। यह बड़ी लम्बी चौड़ी बातें करते हैं, लेकिन सारे देश में पिछले १५, १६ वर्षों में, या २० वर्षों में कोशिश करने के बाद भी आज मजदूरों के बीच में उनकी क्या हालत है? किसी की सदस्य संख्या १ लाख है, किसी की १॥ लाख है, ए० आई० टी० यू० सी० की ३ या ४ लाख के बीच है, लेकिन उसके मुकाबले राष्ट्रीय मजदूर कांग्रेस है, उसके अन्दर लाखों की तादाद में मजदूर हैं। उन की संख्या १६, २० लाख तक पहुंच चुकी है।

श्री स० ओ० बनर्जी : वह बोगस होंगे।

श्री अ० प्र० शर्मा : जो बोगस होते हैं वे दूसरों को भी बोगस समझते हैं क्योंकि उनकी कोई हैसियत नहीं है। वे न तो सोशलिस्ट पार्टी में हैं न कम्युनिस्ट पार्टी में हैं और न प्रजा सोशलिस्ट पार्टी में हैं। ये तो अप्राच्युनिस्ट पार्टी में हैं। इसलिए मैं कहना चाहता हूँ कि इस समय में जो उनकी संख्या आज देश के अन्दर कम है वह क्यों है। लोगों को बहका कर, छोटी मोटी बातों के लिये जरूर वे तैयार कर सकते हैं वः भी किसी किसी जगह में, लेकिन सब जगह पर वे ऐसा नहीं कर सकते। आज से दो दिन पहले इस सदन में बनर्जी साहब ने कहा था कि सारे देश में स्ट्राइक फैल जायेगा। क्या वे सन् १९६० की बात भूल गये? सारे देश में उन्होंने ने सैकड़ों मजदूरों को गुमराह कर के स्ट्राइक करवाया और आज वे भूखे मर रहे हैं। इसका दोष किस के ऊपर जायेगा? कल श्री प्रकाशवीर शास्त्री ने कहा कि जो लोग लड़ाई में मारे गये उनकी माताओं को कौन जवाब देगा? मैं पूछूंगा उन वामपन्थियों से जिन्होंने सन् १९६० में मजदूरों को गुमराह करके हड़ताल करवाया। सैकड़ों लोग आज नौकरी से बाहर बैठे हुए हैं। उनकी जिम्मेदारी किस के ऊपर है? गुमराह करवाने वालों के ऊपर है।

(Interruption) आपसे मैं कहना चाहता हूँ कि आज इस प्रकार की प्रवृत्ति जो देश में फैल रही है वह इसलिये कि वे कांग्रेस पार्टी को कमजोर करना चाहते हैं, बदनाम करना चाहते हैं। आपकी जब कोई गणना नहीं है देश में तो फिर क्यों चिल्लाते हैं।

15-05 hrs.

[SHRI THIRUMALA RAO in the Chair]

लोहिया साहब का क्या उद्देश्य है यह भी मैं आपको बतलाना चाहता हूँ। उन्होंने फर्रुखाबाद एलेक्शन में कहा कि कांग्रेस की हुकूमत बदले, अगर देश में अराजकता भी फैल जाय तो वह ज्यादा अच्छी है। वे देश में अराजकता फैलाना चाहते हैं। वे ऐसा क्यों करना चाहते हैं, लोहिया साहब देश में अराजकता क्यों फैलाना चाहते हैं यह मैं आप से बतला रहा था। जहां तक उनके आपस के विचारों का सवाल है वे मेेशा आपस में टकराते रहे हैं, लेकिन उन्होंने यहां पर आकर एक साजिश की ताकि यहां पर एक तमाशा खड़ा करें। उस साजिश के पीछे एक ही बात थी कि दो तीन दिनों से लोगों को पढ़ा लिखा कर, समझा बुझा कर यहां पर यः प्रस्ताव लाये (Interruption) जिस में देश के सामने और लोगों के सामने कांग्रेस के प्रति एक अश्रद्धा फैल जाय और कांग्रेस के नेतृत्व के प्रति अश्रद्धा फैल जाय। इस अविश्वास प्रस्ताव के पीछे और कोई बात नहीं है। मैं यहां पर कहना चाहता हूँ कि लोहिया जी ने जो कुछ अपने भाषण में कहा उसमें व्यक्तिगत बातों के सिवाय और क्या है। उन्होंने प्रधान मन्त्री के लिये कहा कि वे व्यक्तिगत बातों में बहुत अधिक उलझ जाते हैं। मैं इस सदन के सामने पूछना चाहता हूँ कि क्या यः पर कोई ईमानदार व्यक्ति ऐसा है जो इंकार कर सके कि लोहिया जी ने व्यक्तिगत बातों के सिवा और कोई भी बात कही? तो उनका उद्देश्य सिर्फ यह था। मुझे याद है पटना के एक होटल में बैठ कर उनके एक नेता जो बम्बई में हड़ताल

कराते हैं और मुलः की बात भी करते हैं। वहाँ पर मैं भी बैठा था, वे शायद मुझे पहचानते नहीं थे। लोहिया साहब भी पहचानते नहीं हैं कि हमारे ही लोगों ने लोहिया साहब को हराया था चन्दौली में।

श्री रामसेवक यादव : कौनसी जगह की बात है ?

श्री प्र० प्र० शर्मा : पटना की जी, आप तो होटलों में बैठते हैं। वहाँ पूछा गया कि संसद् में आपका कार्यक्रम क्या होगा ? उन्होंने कहा कि संसद् में हमारा कार्यक्रम सिर्फ नेहरू के खिलाफ बोलने का है, और कुछ नहीं। उन्होंने एक बात और कही कि कलकत्ते में ढाई हजार आदमियों ने प्रदर्शन किया और प्रधान मन्त्री से इस्तीफा देने के लिये का।

एक माननीय सदस्य : ढाई सौ।

श्री प्र० प्र० शर्मा : ढाई सौ आदमियों ने प्रदर्शन किया और प्रधान मन्त्री ने उसे हुल्लड़बाजी बतलाया और कहा कि वे उनकी हुल्लड़बाजी से इस्तीफा नहीं दे सकते हैं, बीस हजार लोग हुल्लड़बाजी करें तो भले ही वे इस्तीफा दे दें। मैं कड़ना चाहता हूँ कि लोहिया जी अगर इसमें विश्वास करते हैं कि हुल्लड़बाजी ही बहुत अच्छी चीज है और उससे वह देश की हुकूमत बदल सकते हैं, तो उन्हें समझना चाहिये कि जिस अस्त्र को अपना कर वह देश की हुकूमत को बदलना चाहते हैं उसी अस्त्र के उससे पहले वे शिकार हो जायेंगे क्योंकि दुनिया में यह बात सही मानी गई है कि जो इन्सान दूसरों के लिये जो रास्ता अख्तियार करता है उसी रास्ते से उसे जाना पड़ता है।

मैं आखिर में कःना चाहता हूँ कि आज इस सदन में अविश्वास प्रस्ताव लाने का समय नहीं है। इस सदन में कुछ लोगों ने कहा, श्री प्रकाशवीर शास्त्री ने कहा, कि उन्हें सफेद टीपी से शिकायत है। वे शायद चाहते हैं कि सब लोग रंग बिरंगे कपड़े पहन कर साधु

सन्ध्यासी बन जायें ताकि उन लोगों को ज्यादा फायदा हो सके। लेकिन मैं कहना चाहता हूँ कि यह कपड़े का दोष नहीं है। यह है मनो-वृत्ति का दोष जो कि अच्छी चीजों को अच्छी चीज की तरह नहीं देख सकते हैं। उन्होंने गांधी जी के कोटेशनस दिये, गांधी जी के सम्बन्ध में उन्होंने कुछ कहा। लेकिन गांधी जी के सम्बन्ध में उन्होंने वह कहा जो कि उन्हें सूट करता है। जो उनको नापसन्द है उसे नहीं कहा। मैं बतलाना चाहता हूँ गांधी जी का जो सबसे बड़ा सिद्धान्त था वह यह था कि पहले अपने को देखो उसके बाद दूसरे को देख सकते हो। पता नहीं आचार्य जी ने गांधी जी के कदमों में बैठ कर क्या सीखा। उनको गांधी जी से जो सबक लेने का मौका मिला उन पर विचार करते हुए कैसे उन्होंने इस प्रस्ताव को सदन में रक्खा। आज अविश्वास प्रस्ताव पेश करने का समय नहीं है। आज तो समय इस बात का है, जिस तरह से सारे देश की ओर आज भी चीन का आक्रमण जारी है, लड़ाई बन्द है लेकिन आक्रमण जारी है, चीन तैयारी कर रहा है आक्रमण करने के लिये, उसमें जरूरत इस बात की है कि सारे देश की जनता, सारे देश के लोग मिल कर पंडित जवाहरलाल नेहरू के नेतृत्व में इस देश की आजादी की रक्षा उसी तरह से करें जिस तरह से हिन्दुस्तान की आजादी हासिल करने के लिये गांधी जी के नेतृत्व में देश ने एक होकर लड़ाई की थी। मेरा विश्वास है कि देश की जनता जो हुल्लड़बाजी होती है उसके ऊपर ध्यान नहीं देगी क्योंकि इस देश की जनता को पंडित जवाहरलाल नेहरू की ईमानदारी में विश्वास है, उनके नेतृत्व में विश्वास है।

इन शब्दों के साथ मैं अपने वक्तव्य को समाप्त करता हूँ।

Mr. Chairman: Shri Buta Singh. It seems it was agreed that he will get only five minutes. He may please bear it in mind.

Shri Buta Singh (Moga): I will try to finish even before that.

[Shri Buta Singh]

I rise to speak on behalf of the Sikh constituents of the Shiromani Akali Dal to endorse the case which Shri Masani has made against the Council of Ministers of the Government of India. In addition, I accuse the ruling party of the country of three particular mortal sins which they have committed, not only in relation to the Sikh people, but also the entire Indian nation. These three mortal sins of the Congress rulers I list as follows. The first is that they have deliberately and through evil disposition destroyed inter-group faith amongst the various sections of the Indian nation, by violating the solemn pledges they had given to the Sikhs before and during 1947.

It is well known that on account of their peculiar political importance and their historical significance, the Sikhs had been accorded the status of a third party in India in 1947. At that time it was open to the Sikhs to carve out for themselves a separate destiny and a separate homeland, but they did not choose to do so. They did not choose to do so for two reasons. Firstly, they were convinced that they could not realise their true destiny except as an integral partner in the destiny of the Indian nation as a whole. Secondly, they were stoutly opposed to any solution of the political problem of India based on physical partition of the country. The highest Congress leaders, and specially those who have held power at the Centre since 1947, formally and solemnly assured the Sikhs that no Constitution of the country would be enacted unless the Sikhs freely endorsed it, and further that political arrangements shall be made such as can give the Sikhs "the glow of freedom". After power passed into the hands of the present rulers, all those solemn pledges were not only perfidiously repudiated, but all the cleverness peculiar to foreign rulers was employed to divide, frustrate and to demonetise the Sikhs.

I am not speaking here for the cession of a Punjabi Suba. Punjabi

Suba is already made a Dead Sea fruit by the Congress rulers and the Sikhs have been already reduced to what they are. In any case, the Sikhs shall get what they deserve, and they are not entitled to any more than what they can take and hold. Such is the Law of the Jungle. But what I emphasize here is the complete cynicism of the Congress rulers in repudiating solemn pledges made to the Sikhs who constitute a vital part and parcel of the Indian peoples.

I remind this House of the one reason why India remained weak, divided and subjugated during the last one thousand years. It was because there was lack of mutual confidence amongst the various groups of the country. The present Congress rulers have sown afresh the seeds of this inter-group mistrust which cannot but lead to further misfortunes to this unfortunate country. This sin of the Congress rulers is of such a magnitude that history is sure to condemn them with much greater vehemence than the acclaim to which they have got themselves accustomed at the present moment.

My second accusation against the Congress rulers is that they have systematically and deliberately eroded all the foundations of a true democratic Society, with the object of capturing totalitarian power for their party. True democracy can be sustained only in a society where there is an independent press, an enlightened middle class and an independent and fearless judiciary. The Congress rulers, during the past 16 years, in the name of socialism and in the name of simulated emergency, have destroyed the foundations of all the three. The people of the country are now almost completely in their grip. Those who have lived through British slavery and Congress freedom, and are not now on the right side of the right people, envy those who died as slaves. Neither is their 'mind free of fear', nor is their 'head held high'. Now, the building up of a truly democratic and free

society in India has become a truly Herculean task. I accuse the Congress rulers of this mortal sin also.

Lastly, I accuse the present rulers of the country of having denigrated the moral bases of our social structure under the pretext of secularism and planned economic growth. For the temples of the shining gods they have substituted tangible works and achievements of man in the shape of dams and industrial plants. For the Golden Temple of the one timeless God they seek to substitute the Medical Research Institute at Chandigarh. They have banished God and conscience from our social awareness, and have thus tried to strike at the very roots of our moral foundations. This can only lead to chaos, communism and slavery. I accuse the Congress rulers of this mortal sin also.

I therefore say: let the present Congress rulers quit the seats of power which they have occupied through a minority vote during the last 16 years. Let them go for the sake of the Indian nation. Let them go for the sake of the country. Let them go for the sake of the political health of Asia. Let them go for the sake of the good of mankind. Let them go and quit soon, for, there is no decent alternative, not even a procession in Delhi of a hundred thousand people from Punjab, led by the Chief Minister of the State of Punjab.

Shri Karuthiruman (Gobichettipalayam): Mr. Chairman, Sir, the great poet Tiruvalluvar has said:

*"Pal kuzhuvum pazh seyyum
utpahaiyum vendu alaikkum kol
kurumbum illadu nadu."*

Ever since the time of Tiruvalluvar, caste and other group complexes have given trouble to the orderly administration of the State. The State should be free from too many groups and divisions based upon distinctions of race, religion and caste, it should be free from anti-social and destructive elements which disturb the peace of the nation. If these elements gain the

people's mind, even an orderly Government will find it very difficult to function.

The so-called no-confidence motion sponsored by Acharya Kripalani reminds of a story in the *Panchatantra*. The alliance of these parties is like the alliance of the rat and the frog in that story. A rat and a frog had an alliance, their legs tied to each other. The frog being an aquatic animal and the rat being a non-aquatic animal, they could not live long. Yesterday, the frog, the D.M.K., tried to leap out of this circle, because they say they do not stand for this nation. Their philosophy of a nation is quite a different thing, which cannot be understood. It could have been understood in the eighteenth century under Robert Clive's rule. But now we are in the twentieth century where we think in terms of a world nation, world peace.

For your information I may say that as early as 1946 there was a conference of the Justice Party at which the so-called leader of that party sponsored a resolution requesting the British Government that in case independence was granted to India, Madras State should have the benefit of direct rule of the British Government. These people come here and say that this is a polyglot country and all these things.

I want to tell the House that they are the most anti-national elements prevailing in the country. In 1957 when the Prevention of Insults to the National Honour Bill was brought before the Madras Assembly, these are the people who voted against it. They have no business to exist in this country because they say that the national flag can be insulted. They are such anti-national elements that cannot be tolerated. Fortunately or unfortunately they are here, but the people of Madras will teach them a lesson for ever in the 1967 general election.

Shri N. Sreekantan Nair (Quilon): Exterminate them.

Shri Karuthiruman: Even in the last elections, they made false promises and misled the people. They have proclaimed that for one rupee, if they come to power, they would give three Madras measures of rice, that is, 5 kgs. per rupee. I am afraid that it will not be possible even at the end of the Fifth Plan and even if 50 per cent. of the cost of cultivation is subsidised. There is so much of politics in this cry about the rise in prices; **Shri S. K. Patilji** showed the real politics behind this cry. To get cheap popularity they raise these slogans. But the farmers of India and the rural people of India are behind the Congress. They raise these slogans for the benefit of some urban people but 70 per cent. of the people are not benefited by what they say. Communists want controls and State trading. If the Government imposes controls, they will go to the people and say that because of the Congress regime, they have got these controls. God forbid controls. They say that we are short of foodgrains. But they should give remunerative price to the farmers and a fair price. The present increase in agricultural production is partly due to plans, and partly due to advance in the methods but chiefly due to the prevailing prices. But these people here say that the prices should be lowered down without looking to the farmers' needs, without caring for the cost of cultivation.

It was said by the Opposition that non-alignment was not fit for our country. This is a product of the divine leadership of Mahatma Gandhi. Once a college girl wrote a letter to Gandhiji: how she could guard her chastity without sacrificing non-violence and truth, Gandhiji wrote back: it is possible to guard chastity by a resolute will and by your nails of the fingers and by the teeth in your mouth. The defence of India does not depend upon military strength alone. In the nuclear age it partly depends upon diplomacy and world opinion and chiefly upon the morale of the people and the army. We were a

down-trodden country under the British Imperialism. We freed ourselves. Even this dragon can be fought with tooth and nail of the 43 million people of India.

The opposition says that the Congress got only 45 or 46 per cent. of the votes whereas they got more than 50 per cent. I am reminded of a 200 yards race where ten people take part. The man who successfully runs all the 200 yards is naturally declared successful. The people who are defeated, if they say that that one man ran 50 yards, another ran 76 yards and the third ran 100 yards and so all the others put together have run more than 200 yards, can they claim thus that they were successful? Will any sportsman approve of it. Will any political party in the whole world tolerate such a claim as is now made by the opposition? **Shri Govinda Menon** pointed out why in any democratic country any ruling party cannot get more than 50 per cent. of the votes. If they go to the people and get more than 40-45 per cent. of the votes, well and good; let them get a majority. But they would not get a majority because it is only the Congress Party which stood for the people and for the welfare of the people, whether in or out of office.

Kambar has said: *puayathurai valia-
renum poraiyudan porundhi vazhdhal
jayathurai aranumadhe*. Even if we are fully armed and equipped, peaceful co-existence is the secret of success in any nation. Instead of adding strength to the Government, the motion of no-confidence wants to create confusion among the people. I am afraid that this may give a handle to the Chinese aggressors to say: here is an opposition like this. In a democratic country it is true they can bring motions like this but this is an ill-timed motion. They express their want of confidence in the Council of Ministers. What have they done? **Thiruvalluvar** says: *vankan kudi
kathal katru aridhal al vinaiyodu ain-
dhudan mandathu amaichu*. There are

five requisites for a good administration, for a good Minister: a minister should be resolute in action, have the welfare of the people at heart, possess learning and discrimination and be ever active. Can we find any person who satisfies these conditions more than Pandit Jawaharlal Nehru. It is not that I am praising him as he is our leader. He is not only the leader of India but he is the light of Asia and the leader of the world. If there is going to be world Government and I am sure he will be chosen the leader of the world government. Why? Our country has got a long history. We had Asoka, the great lover of peace. We had Akbar the great for the national integration. We find both Asoka and Akbar in the great personality of Pandit Nehru. Long live Pandit Nehru for the state of the people and the nation.

श्री गु० सि० मुसाफिर (अमृतसर) :

सभापति महोदय, डा० लोहिया की तकरीर के बाद कुछ हमारे मेम्बर्स बोले हैं जिन्होंने बारबार डा० लोहिया का नाम लिया है। मैं बहुत ज्यादा उन का नाम लेना नहीं चाहता। शायद ये तकरीर उन्होंने इसीलिये की मालूम पड़ती है कि वे ऐसा समझते हैं कि हुकूमत तो कभी उनके हाथ में आ नहीं सकती है तो चलो मेरा जिक्र ही बारबार अगर पार्लियामेंट में आ जाय तो वही काफी होगा। इस मौके पर मुझे एक शायर का शेर याद आ रहा है :—

“नजरे गजब मे देखते हैं, देखते तो हैं,
मैं शाद हूँ कि हूँ तो किसी की निगा में”

डा० लोहिया की जो तकरीर हुई है। जो शुरू बहैसियत पार्लियामेंट के एक म्बर के, माननीय प्रधान मंत्री को सम्बोधन करके इस किस्म के अल्फाज इस्तेमाल कर सकता है, बेशरमी के अल्फाज इस्तेमाल कर सकता है, उसके बारे में आप खुद ख्याल कर सकते हैं कि वह किस किस्म का है।

इस लिये उनका जिक्र ज्यादा करने का क्या फायदा है।

“बहुत शोर सुनते थे पलू में दिल का,
जो चीरा तो एक कतरये खून निकला।”

जितनी भी बातें उहोंने की हैं मैं तो समझता हूँ कि उनकी तरदीद करने की जरूरत नहीं है। हो सकता है कि उनका मतभेद हो। डिफेंस आफ ओपोनिय हो सकता है मगर व्यक्तिगत इस तरह के अल्फाज इस्तेमाल करना, यह शायद डा० लोहिया ही कर सकते हैं। यह जो बेऐतबारी का प्रस्ताव इस सत्र में पेश किया गया है, मैं समझता हूँ कि ये बाएतबारों पर बेऐतबारों की तरफ से बेऐतबारी का प्रस्ताव है, क्योंकि जिन्होंने ये बेऐतबारी का प्रस्ताव पेश किया है, उन पर तो किसी को ऐतबार नहीं है। जनता ने उन पर ऐतबार नहीं किया। उन्होंने इस इलैक्शन में मिल कर पूरा जोर लगाया, लेकिन एक एक पार्टी फेल हुई इक्तदार हामिल करने में, इसलिये बेऐतबारों का ये जो पैक्ट है, अगर वे ऐतबार वालों पर बेऐतबारी का प्रस्ताव पेश करता है, तो यह एक मजाक है।

दो रोज तक, कल शाम तक, जो तकरीरें हुई, उन से तो कुछ ये अन्दाजा लगता था कि शायद कोई अच्छे ढंग से यहां पर बहस होगी, लेकिन कल शाम और आज की कुछ तकरीरें सुनने के बाद मैं इस नतीजे पर पहुंचा हूँ कि तकरीर करने वालों ने ये ख्याल किया है कि आचार्य कृपालानी और मसानी साहब ने हमारे साथ इन्साफ नहीं किया है, क्योंकि ये प्रस्ताव पास तो हो नहीं सकता, इस लिये हम ने तो कुछ क ने सुनने के लिये ही ये प्रस्ताव पेश करने के लिये उन को आगे किया था, लेकिन अगर वे अच्छी तरह कह मुन नहीं सकते और मको कहने सुनने का मौका नहीं मिलता, जो कुछ

[श्री गु० सिंह मुसाफिर]

कहना मुनना है, अगर व भी हम ने जोर से नहीं कहा, तो हम को यह प्रस्ताव पेश करने का फायदा नहीं है।

जैसा कि मैंने कहा है, यहां पर बड़े दावे किये गये कि इस प्रस्ताव के पीछे इस वक्त जनता की आवाज है। लोहिया साहब ने यह कहा कि और मसानी सा व ने भी इस तरफ इशारा किया। मैं नहीं समझता कि य बात समझने का उन का मयार क्या है। आचार्य कृपलानी ने जिस ड्रामेटिक तरीके से अपने थिये में से कुछ चिट्टियां निकाल कर मेज पर रखीं, क्या मसानी सा व उससे अन्दाजा लगाने हैं कि २१ करोड़ वोटर्ज उन के साथ हैं? आखिर क्या मयार है, जिस से अन्दाजा लगाया जा सके कि इस वक्त जनता इस प्रस्ताव के पीछे है। किस तरह अन्दाजा लगायेंगे?

एक अन्दाजा लगाने की आवाज पंजाब से उठी, तो सब तड़प उठे। का गया कि जो कान्स्टीट्यूशन की बात है, तरोके की बात है, वह ही, ऐसा काम करें। लेकिन य मुजाहिरों का काम शुरू किसने किया है? अगर किसी मकान को गिराने के लिए मुजाफिर हो सकते हैं, कुदानें उठाई जा सकती हैं, तो जो लोग उस मकान को बचाने की कोशिश करते हैं, क्या वे बुरा करने हैं? फारमी की एक मसल है कि जो चीज तुम अपने लिये पसन्द नहीं करते, दूसरों के लिए क्यों पसन्द करने हो। अगर मुजाफिरों की बात बुरी है, तो पांच दस हजार आदमी क्यों इकट्ठे किये गये मुजाहिरा करने के लिये? अगर पंजाब के एक स्ट्रांग आदमी ने, जो मैंने आफ मामिज है, उस का जवाब देने के लिये य आवाज उठाई, तो उस का विरोध क्यों किया जा रहा है?

हम बारे में कल माननीय मेम्बर, श्री प्रकाशवीर शास्त्री, ने कहा कि रक्षा दल के लोग आयेंगे। उन्होंने पहले ही अन्दाजा लगा लिया है। पंजाब की जनता

यह बात बताना चाहती है कि जो बांडर का सूबा है, वहां के लोगों की अवस्था दूसरों से विन्कुल ही मूढतन्त्रिफ है। उन में अपनी सरकार पर एतमाद, कन्फिडेंस, पैदा हुआ है। अगर आप मेरी कंस्टीट्यूएँसी, अमूनसर, में जा कर देखें—मैं माननीय मेम्बरों को व आने की दावत देना हूँ— तो आप को पता चलेगा कि हमारा किमान बांडर के सिरे पर अपने कंधे पर बन्दूक रख कर चलता है और एक इंच जमीन भी नहीं छोड़ता है।

यह एतमाद उस को किस ने दिया है? यह एतमाद उस को गर्वमेंट ने दिया है। वह इस एतमाद को गिरने नहीं देना चाहता है। वह लोगों को यह इम्प्रेशन नहीं होने देना चाहता है कि यह गवर्नमेंट कमजोर है।

आज लोहिया साहब ने कहा है कि पहले इस्तीफे की बात थी, लेकिन अब हम जवाहरलाल को निकालना चाहते हैं। ये किन लोगों के हमनवा हैं? मेरे हाथ में एक पत्र है, जो पाकिस्तान सरकार की नुमायंदगी करता है वह लिखता है :—

“मिस्टर नेहरू अगर वाकई मुस्तीफा होना चाहते हैं, तो उन्हें यह कदम फौरन उठाना चाहिये। मजीद ताखीर उन्हें मंहगी पड़ेगी और कुछ अरसे के बाद उन का इस्तीफा बेमानी होगा।”

यानी जो भाई यह बात कहते हैं, वे पाकिस्तान के हमनवा हैं। जो पाकिस्तान वाले चाहते हैं, वही बात हमार कुछ भाई भी चाहते हैं।

जैसा कि मैंने पहले कहा है, यह बेएतबारी का प्रस्ताव बेएतबारों की तरफ से किया गया है और उन गुलचीनों की तरफ से किया गया है, जो हमारे बाग के फूल चुनना चाहते

हैं, छीनना चाहते हैं, लेकिन फूलों के गिर्द जो बाढ़ लगी हुई है, उस पर वे नाराज़ हैं। इस बारे में मुझे एक शेर याद आता है :

फूलों के गिर्द क्यों है लगादी बाढ़ कांटों की,
यह गुलचीनों ने नालिश दागुर्दा है बागवानों
पर।

सेठ गोविंद दास ने इस गठजोड़ के बां में हिन्दी की एक मसल मुनाई थी कि "कड़ी की ईट कहीं का रोड़ा, भानमनी ने कुनबा जोड़ा"। यह ठीक है, मगर मैं यह कहना चाहता हूँ कि अगर ये रोड़ है, तो वे पांवों में चुभने के लिये हैं और अगर ईटें हैं, तो इमारत की तामीर के लिये नहीं, बल्कि किसी का माथा फोड़ने के लिये है, क्योंकि इन की बनावट ही ऐसी है। अगर डा० लोहिया जैसे कारीगरों ने इन को इमारत में लगाना है, तो फिर यह किसी मूरत में किसी इमारत में काम नहीं आ सकती।

अभी हमारे भाई, सरदार बूटासिंह, ने आप के सामने तकरीर की। मैं आप को एक मिसाल देना चाहता हूँ और मैं उम्मीद करता हूँ कि मेरी बहनें और खासतौर से माननीय सदस्या, श्रीमती सुभद्रा जोशी, मुझे माफ करेगी, क्योंकि मैं सिर्फ मिसाल के तौर पर ही यह बात हकना चाहता हूँ। मैं कुछ औरतों के इकट्ठा की उपमा देना चाहता हूँ। जो हर वक्त इस ताक में रहती हैं कि कहीं रोने पीटने का अवसर मिले। लेकिन जब उन को रोने-पीटने का अवसर मिलता है, तो वे सिर्फ अपने को ही रोती हैं, चाहे वे कितनी देर के मरे हुए हों। मसानी साहब ने कुछ कहा, द्विवेदी साहब ने कुछ कहा और सरदार बूटासिंह ने कुछ कहा। मैं आप को सब कहना हूँ कि अगर अकाली दल, मुस्लिम लीग और जनसंघ वाले मिल सकते, तो हमारे देश की गुलामी की उम्र कभी भी इतनी लम्बी न होती।

श्री कछवाय (देवाम) : हम वक्त जनसंघ था ही नहीं।

श्री गु० सि० मुसाफिर: यह पाकिस्तान, जो आज हमारे लिये दद-मिर बना हुआ है; जिस का जिक्र हर एक माननीय सदस्य ने किया है, कभी न बनता, अगर अकाली दल, मुस्लिम लीग और जनसंघ वाले इकट्ठे हो जाते। फारसी में कहा गया है, "ई खयाल अन्ना महाल अस्तो जनु अस्त"। उन का मिलना बड़ी मुश्किल बात है। कृपलानी और मसानी, यह काफिया तो मिल सकता है, लेकिन मिल कर वे कोई ठुकूमत चला सकेंगे, "ई खयाल अन्ना महाल अस्तो जनु अस्त"। यह खयाल कभी भी किसी तरह पूरा नहीं हो सकता है।

मैं आपसे कहना चाहता हूँ कि बेशक अगर किसी मकान को गिराने के लिये कई मनचले कुदाले ले कर इकट्ठे हो जायें, तो उसे बहुत जल्दी गिरा सकते हैं। लेकिन बनाने के लिये प्लान की जरूरत होती है, नक्शे की जरूरत होती है, मैटीरियल की जरूरत होती है, अच्छे कारीगरों को तलाश करनी पड़ती है। जब यह सब कुछ हो जाता है तब जा कर इमारत बनती है। जो गिराने की बात सोचते हैं, बनाने की बात अगर वे नहीं सोचते हैं तो कम से कम गिराने की बात तो न सोचें; जो कुछ बना हुआ है, उसको तो बनाये रखें। अगर वे उसको चार चांद नहीं लगा सकते हैं तो वह जो नक्शा बना हुआ है, उसको तो न बिगाड़ें। तामीर करना बड़ा मुश्किल है, गिराना बड़ा आसान है।

खुदा न ह्वास्ता अगर जो भाई हमारे इकट्ठे हुए हैं, जो गुट मिले हैं, और जो मिल कर इस बनी बनाई इमारत को गिरा भी देते हैं और अपनी ठुकूमत कायम भी करना चाहते हैं, तो उन से तो मैं एक ही बात पूछना चाहता हूँ। मुझे भाई पंजाब का फिक्र है। मैं जानना चाहता हूँ आचार्य जी मे कि पंजाब में अकालियों का पंजाबो सूबा वह बनायेंगे या जन संघ वाले जो बात कहते

[श्री गु० सि० मुसाफिर]

हैं, उसको मानेंगे। क्या वह इसके मुताबिक फ्रैमला करेंगे, इसको तो जरा बता दें।

राय में जरूर इख्तलाफ हो सकता है, सब बातें हो सकती हैं। लेकिन फिर भी कोई न कोई उसकी बुनियाद जरूर होनी चाहिये। बुनियाद के बगैर जो भी तामीर होगा, वह टेढ़ा होगा, जल्दी गिर जायगा और अब्बल तो किसी सूरत में भी वह बन ही नहीं पायेगा।

इस मौके पर मुझे बड़े दुःख के साथ अपने एक पुराने लीडर श्री राजगोपालाचारी का जिक्र करना पड़ रहा है। मैं उनका बड़ा अदब करता हूँ, मुझे उनका बड़ा लिहाज़ है और मैं उनकी पूरी इज्जत करता हूँ। मैं चाहता हूँ कि मेरी जवान से कोई ऐसा लफ़्ज़ न निकले जो कि उनकी शान के खिलाफ जाता हो। लेकिन ये जो हमारे भाई बात करते हैं और चेलेंज देते फिरते हैं उनको मैं बतलाना चाहता हूँ कि मेरी चेलेंज लफ़्ज़ इस्तेमाल करने की आदत नहीं है। लेकिन मुझे इसमें अच्छा लफ़्ज़ और कोई मिलता भी नहीं है। मैं किसी जज़बत के मातहत नहीं कह रहा हूँ। लेकिन राजा जी ने यह जो नई तजवीज़ छोड़ी है कि काश्मीर को या तो यू० एन० ओ० के हवाले कर दिया जाये या मुश्तरका मिल कर दोनों को निषाम बना लें या जम्मू और काश्मीर को खुदमुख्तियार करार दे दे दिया जाए, यह ऐसी तजवीज़ है, जो कि किसी भी हिन्दुस्तानी के गले नहीं उतर सकती है। काश्मीर का सवाल एक बर्निंग सवाल है। ऐसी बात नहीं है कि राजा जी जैसी शखसियत अगर इसके बारे में कुछ कहे, तो इसका कोई असर न हो। अगर कोई ऐसा कहता है, तो मैं उसकी बात को नहीं मान सकता हूँ। लेकिन यह सवाल इतना नाजुक सवाल है कि अगर इस पर कुछ भी न कहा जाए तब भी एक बड़ी भारी गलती होगी। मेरी बात को आप चेलेंज समझिये या उसे एक सज्जान समझिये।

ये हमारे भाई अगर इनमें हिम्मत है, उनको अपने आप पर भरोसा है और हमारे लोया जी देर से इसका इन्तजार कर रहे हैं कि अगले जनरल इलेक्शन में यह हकूमत सम्भालेंगे और उन के सामने मैं नाचीज़ सा हूँ, मेरी उतनी आवाज़ भी नहीं है, तो मैं मौका दे देता हूँ कि इसी इशू पर राजा जी कहीं से भी खड़े हो जायें या कोई और उनका कहीं से भी खड़ा हो जाए और मैं उनकी इज्जत की वजह से कांग्रेस के किसी चपड़ासी के बारे में तो नहीं कहता लेकिन छोटे से छोटा कांग्रेसी भाई जो है, अगर उसको भी खड़ा कर दिया जाए, तो इसी इशू पर उनकी जमानत ज़रूर हो जाएगी। कहीं से भी इस इशू पर व. चुनाव लड़ कर देख लें। अगर कोई व्यक्तिगत बात नहीं है और पालिसी का ही मतभेद है, तो इसी इशू पर चुनाव लड़ा जा सकता है और उसका जो परिणाम आयेगा, उसको देखा जा सकता है। काश्मीर का सवाल एक बर्निंग सवाल है। इस सवाल के बारे में हमारे एक सेंटर के मिनिस्टर ने पाकिस्तान के साथ बड़ी सकसेसफुली बात की है और आप जानते ही हैं कि कितनी देर तक बात होती रही। आखिर कुछ बात तो है जिसकी वजह से यह सारी चीज़ चलती रही है। जो बात मैं कह रहा हूँ यूँ ही नहीं कह रहा हूँ। लेकिन मैं खास तौर पर पंजाब की और आम तौर पर सारे हिन्दुस्तान की फीलिंग को अच्छी तरह से जानता हूँ। इस मामले में राजा जी का यह कहना और इस तरह से विचार प्रकट करना, मैं समझता हूँ देश की पीठ में छुरा घोंपने के बराबर है। किसी सूरत में भी

Shri Ranga: You are afraid of having even a by-election. Why do you talk of all these things in a boastful manner.

श्री गु० सि० मुसाफिर : मुझे एक शेर याद आता है :

बाग़दां ने आग दी जब आश्याने को मेरे
जिन पे तकिया था वही पत्ते हवा देने लगे।

चीन ने हिन्दुस्ता 'प' हमला किया तो हमने कहा कि एक दोस्त 'नुमा' दुश्मन है और उसको माफ नहीं किया जा सकता है लेकिन जो भाई हो कर इस तरह की बात कहे तो बड़े गजब का शनो और बड़ा बामानी और मुझे याद आता है :

खाके जो तीर देखा कमीगांह की तरफ अपने ही दोस्त से मुलाकात हो गई ।
(हंसी)

ये जो तीर अपने भाई लगा रहे हैं, यह हंसने की बात नहीं है, सोचने की बात है । चीन हिन्दुस्तान को हड़प करना चाहता है तो ये हमारे भाई उनको हड़प करना चाहते हैं जो हिन्दुस्तान की हिफाजत कर रहे हैं ।

मैं काफी देर हुई १९५४ में मास्को गया था और आते ही मैंने अपने कम्युनिस्ट भाइयों को सलाह दी थी कि मास्को का जो वातावरण है वह तो ऐसा है कि आपको कम्युनिस्ट पार्टी की हिन्दुस्तान में जरूरत नहीं है । उसके बाद हिन्दुस्तान के ताल्लुकात रूस के साथ अच्छे होते गए हैं । कई बातों में इखलाफ होता होगा क्योंकि मसलों पर उन्होंने अपने ढंग से सोचना होता है और हम ने अपने ढंग से सोचना होता है । बहुत से भाइयों ने, राजनीतिक सज्जनों ने नान-एलाइनमेंट की पालिसी को नुक्ताचीनी का है । अगर वह इस पालिसी को गलत समझते हैं तो वे भाई यह बतलाने की कृपा करें कि अगर नान-एलाइनमेंट की पालिसी पर न चला जाए तो एलाइनमेंट किसके साथ होना चाहिए । अपोजीशन के भाई बायें कि किस का साथ हम करें । जब आपस में बात होती है तो कहते हैं कि खुशी की बात है कि हमारी रूस भी मदद करता है और अमरीका भी मदद करता है । मैं यह कहता हूँ कि कम्युनिस्ट पार्टी अगर अक्ल से काम ले तो शायद रूस और अमरीका एक दिन एक हो जायें, आपस के जो ये सारे झगड़े हैं, ये खत्म हो जायें, बड़ी ताकतें जो झगड़ती हैं, वे झगड़ना बन्द कर दें । हमारे नेता ने जो पालिसी अबतक

की है, उस पालिसी की इस वक्त यहां ही नहीं बल्कि दूसरे लोगों ने भी सराहना की है । हमारे भाई जो नुक्ताचीनी करते हैं, वे इस वास्ते करते हैं कि एक आदत सी हो गई है कि जरूर गवर्नमेंट के किसी भी काम की नुक्ताचीनी करनी है, चाहे वह अच्छा भी काम क्यों न हो । मैं कहना चाहता हूँ कि गवर्नमेंट गवर्नमेंट में फर्क-होना है, काम, काम में फर्क होता है । पर वाना भी जलता है और शमा भी जलती है, लेकिन दोनों के जलने में फर्क है । शमा और परवाना जल जाते हैं लेकिन फर्क है एक जलने के लिए है और एक जलाने के लिए है । इसलिए उसको समझना चाहिए कि यह सरकार जो है, इसकी बेशक वे नुक्ताचीनी करें । लेकिन इसमें कोई सन्देह नहीं है कि हमारे देश में पैदावार बढ़ी है, लोहे का प्रोडक्शन बढ़ा है, इरिगेशन के मामले में हमने तरक्की की है और तेल ने जलाने बिजली और पावर हमारे देश में बढ़ी है । लेकिन क्या आपको पता है कि हमारे भाई जो तंगल के इर्दगिर्द अपोजीशन वाले रहते हैं वे क्या कहते हैं ? इलेक्शन के दिनों में मैंने खुद उनके भाषणों को सुना है । उन्होंने कहा है कि इस पानी से तंगल में जो बिजली तैयार की जा रही है यह पानी से बिजली तैयार नहीं की जा रही है बल्कि पानी में बिजली तैयार की जा रही है और जब यह पानी खेत में लगगा तो खती जल जायेगी । दूसरी बात वे यह कहते थे कि पानी से जो ताकत है उसको निकाल रहे हैं और फीका पाना जो है, वह खेतों को दिया जा रहा है । इस तरह का प्रचार हमारे अपोजीशन वालों ने चुनावों में किया है । मैं आपको एक मिसाल देता हूँ । जाट और तेली का आपस में झगड़ा हो गया । तेली ने गुस्से में जाट से कहा जाट रे जाट तेरे मिर पर खात । जाट ने कहा तेलीरे तेली तेरे मिर पर कोल्हू । तेली ने कहा यह काराफिया नहीं मिला और उसको जवाब दिया गया कि जिसके सिर पर कोल्हू होगा वह उसके बोझ में तो मरेगा ।

[श्री गु० सि० भूसाफिर]

यही हमारे भाइयों की भी बात है। बात करते हैं पंडित नेहरू से गद्दी छड़वाने की। मगर यह गद्दी छड़वाने का जो नारा है वह ऐसा ही है जैसा नारा कभी पाकिस्तान ने लगाया था कि "दिल्ली चलो", "दिल्ली चलो।" मगर वह भूल गये थे कि दिल्ली जाने के लिए रास्ते में अमृतसर भी आता है। यह हमारे भाई घबरा गये हैं इस जलूस जो यहां इस-लिये आयेंगे कि वह बतलाये कि वह पाकिस्तान को, बतलाये चीन को, कि जनता जो है हिन्दुस्तान की, जनता जो है पंजाब की, वह नेहरू के साथ है, नेहरू सरकार के साथ है। इसमें बुराई क्या है? अगर वह यह बतलाते हैं तो इसमें कौन सी खराबी है? अगर उन्होंने एक चीज शुरू की है तो उससे घबड़ाने की क्या जरूरत है? प्रताप सिंह को उसमें बार बार क्यों लाते हैं? प्रदेश कांग्रेस कमेटी ने यह फैसला किया है और चूंकि प्रताप सिंह स्ट्रांग आदमी हैं और वही इस फैसले को पूरा कर सकता है, तो इसमें बुराई की क्या बात है? उसको जरे बहस किस लिये ला रहे हैं? यह तो एक सीधा सी बात है कि पंजाब के जो लोग हैं, रक्षा दल में वह एक सेकेन्ड लाइन आफ डिफेन्स हैं। एक माननीय मेम्बर हैं राज्य सभा के, इस पार्लियामेंट के, जिन की रहनुमाई में यह रक्षा दल चल रहा है। रक्षा दल में क्या बुराई है। जलूस में तो सिर्फ जनता के लोग आयेंगे। आप देख लेंगे कि पंडित नेहरू के हाथ में हुकूमत आई। उनके हाथ में हुकूमत आने के बाद पंडित जी ने हुकूमत की गेंद को एडल्ट फ्रैंचाइज के मैदान में फेंक दिया। जिसकी ताकत हो उस गेंद को ले जाये। सागी टीमें नैवार हुई। एक दफे हारे, दूसरी दफे हारे, तीसरी दफे हारे। सितम को हम करम समझे, जफा को हम बफा समझे,

जो इस पे भी वह न समझें तो उस बुन से खुदा समझे।

यानी तीन दफे हारने के बाद भी यह कहते हैं

कि नेहरू ने अपने पास गद्दी रखी हुई है। उन्होंने गेंद फेंका हुआ है। जिसकी ताकत हो ले जाये। लेकिन अगर ले जाने की ताकत नहीं है तो याद रखिये :

नूर खुदा है कुफर की हरकत पै खन्दाजन फूको से यह चिराग बुझाय न जायेगा।

Mr. Chairman: Shri Maurya. According to the arrangements, he will have ten minutes.

Shri Maurya (Aligarh): Sir, may I point out that it is totally inadequate? I will require more time.

Mr. Chairman: He has to adhere to the time limit, because the Finance Minister has to reply to the debate.

An Hon. Member: He can do it afterwards.

Mr. Chairman: Order, order. I have called Shri Maurya.

Shri Hari Vishnu Kamath: Is the Finance Minister replying to the debate or participating in the debate?

Mr. Chairman: I am not a pandit in English. I will accept his correction.

Shri Hari Vishnu Kamath: It is not a question of correction. There is only one pandit in this House. I am not questioning that. I want to know something on a point of information.

Mr. Chairman: I accept his correction. Now, Shri Maurya.

Shri Maurya: My party was given an assurance that we will be given twenty minutes. I am surprised to know that I have been given only ten minutes. So, I am rather disappointed. May I request you to give me more time?

Mr. Chairman: Order, order. This is the arrangement made by the Deputy-Speaker. So, he may proceed with his speech.

Some Hon. Members rose—

Mr. Chairman: Order, order. Please do not interrupt me when I am on my legs. Dr. Lohia was given more time because some other hon. Members very generously gave their time to him. Now, we must have some arrangement with regard to allotment of time for each party. Shri Maurya's party gets ten minutes. So, I call upon him to speak.

Shri Buta Singh: Sir, may I point out.....

Mr. Chairman: Order, order. I have called Shri Maurya. Are you Shri Maurya? If not, you may resume your seat. I think he can defend himself. I do not want one hon. Member to speak on behalf of another hon. Member. Now will he resume his seat or not? I want to hear Shri Maurya.

Shri Maurya: I would like to know how time is being allotted between the various parties. Some hon. Members are given twenty minutes or more while I am given only ten minutes.

Mr. Chairman: There can be no argument on the allotment of time by the Chair. Does he want to take this opportunity to make his speech or not? If he does not want to make his speech, I will call the next member.

श्री मौर्य : सभापति महोदय, मैं इसी से शुरू करता हूँ आज की चर्चा को अफसोस इस बात का है कि सदन में भी डिस्कमिनेशन होता है। मुझको बतलाया गया था कि १० मिनट तुमको मिलेंगे, उसमें डा० लोहिया को समय देने या न देने का कोई प्रश्न नहीं उठता था। लेकिन मैंने देखा कि कुछ विशेष व्यक्तियों को जो कि किसी दल से सम्बन्ध नहीं रखते, बीस मिनट और उससे ज्यादा समय मिला। पर जैसी आपकी आज्ञा है, मैं तो वैसे ही चलता हूँ।

15.56 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

Mr. Deputy-Speaker: I told you that you will get only ten minutes.

Shri Maurya: That is what I have said but some of the Congress Members are objecting that I am being given less time.

उपाध्यक्ष महोदय, कांग्रेस के कुछ आदरणीय सदस्यों ने, इस सदन के, अपनी चर्चा के समय यह कहा है कि विरोधी दलों का यह अपवित्र गठबन्धन है। कुछ हैं जो अराजकता में विश्वास करते हैं, कुछ हैं जो समाजवाद में विश्वास करते हैं, मगर इसके बावजूद भी वे आज एक हैं। मैं यहाँ से ही अपनी बात को शुरू करता हूँ। बहुत सी सफेद टोपियाँ इस सदन में नजर आ रही हैं। वे इसी प्रकार से हैं जैसे कि अगर सूरज की किरण को एक प्रिज्म के भीतर से देखा जाय तो सफेद किरण के बहुत से रंग दिखाई देते हैं। मुझे सफेद टोपियों में से सब के सब रंग नजर आते हैं। उनमें कुछ जनसंघी हैं, कुछ मुसलिम लीगी हैं, उनमें से कुछ स्वतन्त्र विचारधारा के हैं, उनमें से कुछ समाजवादी हैं, उनमें से कुछ कम्युनिस्ट हैं, कुछ उनमें से जनसंघ से भी ज्यादा दक्षिणानुसी विचारधारा के हैं। यहाँ पर जब कांग्रेस के लोग इस प्रकार की चर्चा करने हैं तो कम से कम वे अपनी तरफ तो देख लिया करें। इस बात की ओर ज्यादा ध्यान देते हुए यहाँ पर जो मैं अविश्वास के प्रस्ताव में सम्मिलित हुआ हूँ रिपब्लिकन पार्टी की ओर से, उस के बारे में कुछ चर्चा करना चाहता हूँ।

भारत में जिस प्रकार आम चुनाव होते हैं, मेरा और मेरी पार्टी का विश्वास उन में से जाना रहा है। गरीब आदमी, जो कि ६५ फी सदी भारत में रहते हैं, व यहाँ पर इस तरह की व्यवस्था में चुनाव नहीं लड़ सकते। यदि वे लड़ेंगे तो जीत नहीं सकते,

[श्र मौर्य]

यदि जीत जायेंगे तो पिटीशन से बच नहीं सकेंगे। यहाँ व्यवस्था ऐसी है जिस में ६५ फी सदी आदमी चुनाव में लड़ कर सच्चे प्रतिनिधि नहीं भेज सकते। प्रधान मंत्री यहाँ उपस्थित हैं, और भी मंत्री यहाँ मौजूद हैं और कांग्रेस सत्ता दल के अन्य सदस्य भी मौजूद हैं, उन के दिल जानते हैं कि चुनाव के अन्दर उन के कितने रुपये खर्च हुए हैं। आम चुनावों में या उप-चुनावों में रुपयों की होली फूँकी जाती है। पहले तो मैं यह कहता हूँ कि चुनाव की जो प्रथा है उस को बदला जाय ताकि ६५ फी सदी लोगों के प्रतिनिधि, उन के रिप्रजेंटेटिव सही मानों में इस सदन में आ सकें। इसी कारण से मैं अविश्वास प्रस्ताव में सम्मिलित हुआ हूँ।

यही नहीं है, हमारे यहाँ संविधान है, हमारा कांस्टिट्यूशन है, वह इतना ही पवित्र है जैसे भगवत गीता जैसे धम्मपद जैसे कुरान शरीफ जैसे गुरुओं की वाणी। उस के अन्दर धारणें हैं, वे भी उसी तरह पवित्र हैं। एक हमारे संविधान की धारा है ७५ सबक्लाज (३), वह कहती है :

“The Council of Ministers shall be collectively responsible to the House of the People.”

यह हमारे संविधान की पवित्र धारा है। मैं पुरानी चर्चाओं में नहीं जाना चाहता, जो घटनायें हुई हैं कल और परसों, उन में जाना चाहता हूँ।

चीन ने हमला किया। सन् १९५४ में हमला हुआ। न्हाइट पेपर में जो चर्चा चलती है वह बाराहोती से चलती है। आदरणीय प्रधान मंत्री जी इस बात को जानते थे फिर भी हिन्दी-चर्चा भाई भाई का नाश लगा, चीनी प्रधान मंत्री यहाँ बुलाये गये और सब चर्चाएँ उन से चलती रहीं। मैं यह नहीं कहता कि डिफेन्स मिनिस्टर जिम्मेदार थे। मैं खाने संविधान की धारा को लेता हूँ।

Article 75, sub-clause (3):

“The council of Ministers shall be collectively responsible to the House of the People.”

श्री कृष्ण मेनन के पंडित जवाहर लाल नेहरू गुरु थे और वे उन के चेले थे उन के कहने पर ही चलते थे तो पूरी कैबिनेट की यह जिम्मेदारी थी कि जो भी उन्हीं ने गलती की, उस पर सब के सब इस्तीफा देते। भले ही वे दुबारा इस सदन के नेता चुन लिये जाते परन्तु उन्हें इस्तीफा देना चाहिये था।

यही नहीं अभी वायस आफ अमरीका की चर्चा हुई। उन दिनों मैं अमरीका में था। अमरीका के लोग हिन्दुस्तान के नेतृत्व पर हंस रहे हैं, यहाँ की जनता चाहे जैसी हो लेकिन यहाँ के नेतृत्व पर वे हंस रहे हैं। वह कहते थे कि क्या अब भी तुम कह सकते हो कि तुम नान-एलाइड हो, क्या अब भी तुम कह सकते हो कि तुम किसी ब्लाक में नहीं गए हो, इस प्रकार वहाँ के लोग हमारी हंसी उड़ाते थे। ये चर्चाएँ जून के महीने में चली थीं। प्रधान मंत्री से जब पूछा जाता है तो कह देते हैं कि मुझे पता नहीं था। प्रश्न यह है कि पता क्यों नहीं था, और था तो एसा क्यों होने दिया गया।

टाटा, बिड़ला, डालमिया का प्रेस नाराज हो गया, कुछ मारवाड़ियों का प्रेस नाराज हो गया। उस नाराजी को दूर करने के लिए जो समझदार साथी थे उन की कुरबानी दे दी जाती है। यह अच्छा तरीका नहीं है। यहाँ पर संविधान के आचार को तोड़ कर हम कुछ ऐसे कन्वेंशन बनाते जा रहे हैं जिन से कि आगे चल कर देश में एक सिविल वार हो सकती है।

बहुत सी चीजें हैं जिन पर मैं रोशनी डालना चाहता था। लेकिन समय नहीं

है। आप ने केवल मुझे दस मिनट का समय दिया है।

भ्रष्टाचार, मिलावट और अनटचेबिलिटी, ये तीन इस देश के सब से बड़े अभिशाप हैं। चीन चाहे हम को समाप्त न कर सके लेकिन मैं दावे से कह सकता हूँ कि यदि ये तीन अभिशाप भारत वर्ष में रहे तो एक लाख नेहरू भी इस देश को नहीं बचा सकते, यह देश इस ज्वाला में स्वाहा हो जाएगा। जातिवाद, अस्पृश्यता, भ्रष्टाचार और मिलावट, इन चीजों को समाप्त किया जाना चाहिये। यह बहुत जरूरी है। आदरणीय पंडित जवाहरलाल नेहरू में केवल कांग्रेस को ही विश्वास नहीं है बल्कि विरोधी दलों को देश की जनता को भी उन में विश्वास है, परन्तु वे कुछ कदम ऐसे उठा लेते हैं, अपने भ्रष्टाचारी साधियों को शरण देते हैं। जिसे देख कर हमारे दिलों में बगावत पैदा होती है। क्या वह यह नहीं जानते कि बहुत से चीफ मिनिस्टर रिश्तत लेते हैं और पूंजीपतियों को बढ़ाते हैं जोकि कांग्रेस को रुपया ला कर देते हैं और इसी लिए उन को चीफ मिनिस्टर रखा जाता है। क्या वह नहीं जानते कि बहुत से चीफ मिनिस्टर हिन्दू मुस्लिम दंग करवाते हैं और उन के कारण क्लक्टरों को कमिश्नर बना कर तरक्की देते हैं। क्या वह यह सब नहीं जानते। वह सब जानते हैं। लेकिन उन के खिलाफ कोई कदम नहीं उठाते।

जो अनटचेबिलिटी का अभिशाप है, मैं उस की ओर जाना चाहता हूँ। "जाति हीन समाज की स्थापना के बिना स्वराज्य प्राप्ति का कोई महत्व नहीं", यह शब्द भारत के एक सपूत बाबा साहब अम्बेडकर ने कहे थे। उन का कहना था कि यह किस तरह का स्वराज्य और स्वतंत्रता है जिसमें जातिवाद बढ़ता जा रहा है। आदरणीय महात्मा गांधी जी ने भी कहा था—“छूतछात कलंक है। हम शीघ्र इस कलंक को मिटा दें नहीं तो यह कलंक हमारी स्वतंत्रता को समाप्त

कर देगा।” क्या हम ने छूतछात को समाप्त किया। आप के शिड्यूल्ड कास्ट कमीशन की रिपोर्टों मेरे हाथ में हैं। ये कहती हैं कि यहां पर अभी भी छूतछात चल रही है। काश मेरे पास समय होता और मैं उन को पढ़ कर आप को सुना सकता। यहां पर जातिवाद है और अस्पृश्यता है। मैं एक रिपोर्ट में से कुछ पढ़ कर आप को सुनाना चाहता हूँ। इस में लिखा है :

“In some villages of Andhra Pradesh, even now, Scheduled Caste people have to wait in a row, with their earthen pots, on the embankment of tanks till some Caste Hindu would come and pour water into their pots, according to his own convenience. The Scheduled Castes are not allowed to wear dhotis below the knees, . . .”

Shrimati Lakshmikanthamma (Khammam): Andhra Pradesh was the first State to have a Scheduled Caste Chief Minister.

Shri B. P. Maurya: The Scheduled Castes are not allowed to wear dhotis below the knees, and a Scheduled Caste bride-groom cannot put on a turban with a turra in some of the villages of Madhya Pradesh. In some areas of this State, band music is not allowed to be played at the time of marriage among the Scheduled Castes, their women folk cannot wear bangles and other ornaments made of silver and the Scheduled Caste people are not allowed to ride a horse or use a bullock-cart as means of transport. . . . it is to be admitted that untouchability is still practised in many parts of the country, in some form or the other, the most common ones being:—

denying access to public restaurants and hotels and the use of utensils kept in such places for general public;

not allowing the use of wells, tanks, water Laps and other sources of water.”

उपाध्यक्ष महोदय अब आप खत्म करें ।

श्री मोर्य : अभी तो मुझे बहुत सी बातें कहनी हैं । पर मैं उन को छोड़े देना हूँ और आगे चलता हूँ ।

हम रिज़र्वेशन के विरुद्ध हैं । रिपब्लिकन पार्टी रिज़र्वेशन की नीति के विरुद्ध है । आप कमिशन की रिपोर्टों को उठा कर देखें । क्लास वन सरविसेज़ में एक फी सदी भी अछूत नहीं पाए जाते । क्लास टू में . . .

उपाध्यक्ष महोदय : इस रिपोर्ट पर तो चर्चा आगे आने वाली है ।

श्री मोर्य : उस वक्त मैं इस पर डिबेट में बोलूंगा । मैं तो यह बताना चाहता हूँ कि हम इस अविश्वास के प्रस्ताव के साथ क्यों हैं । हमारा इन लोगों से जोकि समाजवाद के दुश्मन हैं कोई लगाव नहीं । लेकिन हम यह कहना चाहते हैं कि इस देश में भूखी मरती हुई जनता जिस को २० फीसदी कहा गया है, उस में ६ करोड़ अछूत लोग हैं और अछूत कहे जाने वाले लोग शत प्रतिशत भूखे मरते हैं, उन के पास जमीनें नहीं हैं, उन से बेगारें ली जाती हैं । वे लोग राजा महाराजाओं के समय में जितना बुरा जीवन बिताते थे आज राम राज्य में भी वे वैसे ही बुरा जीवन बिता रहे हैं । इसीलिए मैं कहता हूँ कि हम को चीन से उतना खतरा नहीं है जितना कि गरीबी, भुखमरी, अनटचेबिलिटी, कारप्शन आदि से है । हो सकता है कि चीन हम पर हमला न करे । लेकिन आज जो डर कम्युनिज़्म से है उस को मैं आप को बनाना चाहता हूँ । अछूत कहे जाने वाले हम शोषित लोग कम्युनिज़्म को एक गंदा हथियार कहते हैं—कम्युनिस्ट मित्र मुझे क्षमा करेंगे । हम ने उस का बड़ी मात्रा में उपयोग नहीं किया है । लेकिन इस समाजवादी समाज में समाज रचना के स्थान पर बैठे हुए उच्च वर्ग के लोग हम को घूसे मारते हैं । हम कमजोर होने के कारण घूसे का जवाब घूसे से नहीं दे सकते ।

लेकिन व गूदा हथियार हमारी जेब में है

Shri R. S. Pandey: I want to know what weapon he has got in his pocket.

श्री मोर्य : आप चुप करें । बतलाता हूँ ।

उस गंदे हथियार को हम इस्तेमाल कर सकते हैं । कहीं ऐसा न हो कि हम से सत्र का दामन छूट जाए और हम उस हथियार को उन के सीने में भोंक दें और यहां बगावत हो जाए । इसलिए श्रीमन् मैं यह कहना चाहता हूँ कि भुखमरी को समाप्त करो । आज तक यह समाजवाद हम को रोटी और कपड़ा नहीं दे सका है । ये पंचवर्षीय योजनाएं किस काम की हैं । हम को ज्यादा नहीं चाहिए । हमको विधान सभाओं की और संसद की सदस्यता नहीं चाहिये हमको बड़ी चीजे नहीं चाहिए रिज़र्वेशन नहीं चाहिए । आप ने रिज़र्वेशन रखते हुए भी १३०० शिड्यूलड कास्ट अफसरों को नालायक बना कर निकाल दिया । मैं कहता हूँ कि आप नालायकों को लेते क्यों हो । उन को विद्वान बना कर लेना चाहिये । हम कहते हैं कि हम शोषितों को रोटी दो, कपड़ा दो और उस के साथ मकान दो, निशुल्क ज्ञान दो और अगर यह नहीं दे सकते तो इन गदियों को छोड़ दो वरना यहां बगावत हो सकती है ।

Mr. Deputy-Speaker: Today also the House will sit till 6 o'clock. Shri Morarji Desai.

The Minister of Finance (Shri Morarji Desai): Mr. Deputy-Speaker, Sir, I have been listening very carefully and attentively to all that has been said on the no-confidence motion which was moved by my hon. friend, Acharya Kripalani, whom I have always considered an elder for myself. He moved this motion on behalf of almost all the Opposition parties except the Communist Party. I was glad to note one thing, at any rate, that except in one speech from the Opposition there were no personal attacks. I was also very happy that my hon. friend, Kripalaniji, did not indulge in any satire of which he is a master. I

was also happy to find that my hon. friend, Shri Masani, who was always cavilling at planning and socialism, has also admitted the necessity of socialism and has been believing now in a mixed economy.

Shri M. R. Masani (Rajkot): I have always believed in a mixed economy.

Shri Morarji Desai: His disappearance from the House for some time seems to have been very educative and specially his contact with the Rajkot constituency seems to have been more educative.

Shri A. P. Jain (Tumkur): Do not hold too much of temptation for him there.

Shri Morarji Desai: They will also know him and he will know them very soon—there is no doubt about it—as he has known them in other constituencies also. He never repeats the same constituency.

Shri M. R. Masani: I promise to repeat it next time.

Shri Morarji Desai: I am quite sure, he will do it with great regret. But that is a different matter. I am not sorry that he has come here. I do not in any way dispute the right of the Opposition to move a non-confidence motion. It is not necessary that they should be sure that the No-Confidence motion should pass, nor is it necessary for them to do it only when they are sure that the Government can be changed and they can take charge of the Government. I quite grant that right, accept that right. It is not a question for me to grant. It is their right under democracy and under the Constitution. Whether they exercise it at the proper time or not is their choice, not my choice. I welcome it because it gives them a chance to throw out all that is worrying them and making them embittered so that they may be free from all that malaise and it is good for us so that we hear all that can be said against us so that we can profit by whatever

shortcomings, we may notice and what they tell us and we can also profit by getting a sense of patience and also courtesy enough to hear even things which may be said with great discourtesy or unpleasantness. That is a good education for us also.

There have been strange incidents in this No-Confidence motion, mainly one which is very peculiar. It is surprising, but perhaps inevitable, that the No-Confidence motion could not be moved by the leader of any Party but had to be moved by a leader who has no Party and that was so because the other Parties could not agree about the reasons to be given for the No-Confidence motion. That is obvious because the motion was only a short motion of 13 words. If it had been added a 14th word, perhaps the number of 72 could not have been mustered. But that was also a good thing. I would be very glad if the Opposition could unite permanently and remain united permanently. It is a good thing for democracy; it is a good thing for us. It is certainly a matter of great harm to us that there is not a strong Opposition. If there is a strong Opposition, it would also enable us always to see reason where we do not see reason or where we fail to see reason and also to keep us always on the right path or doing more and more service. I, therefore, welcome even this temporary unity. But this temporary unity was exhibited by giving reasons which were self-contradictory. That was unfortunate. I wish they could have been united even in the reasons they gave us. Both economic and political reasons have been given and I propose to deal with both of them according to my liking. I am not replying to the debate. It is not my place to do so. The Prime Minister will do so and he is the person who is most fitted to do so. But I would like to give some views on the matters raised here as regards economic and political questions.

The one political question which I would like to deal with is what was

[Shri Morarji Desai]

referred to by Kripalaniji. He said, this Party which is ruling the country has got only 45 point something per cent of the votes, whereas the Opposition has got 54 point odd per cent of the votes. I wonder if my hon. friend Kripalaniji believes in the inference to be drawn from them. And yet he says this that he represents the people. He does not represent anybody except that one Constituency. Yet all sorts of votes are gathered by all sorts of Members of Opposition—those who have succeeded and those who have voted are jumbled together—in order to show that this party has not a majority. Why did it happen? It will always happen whether this party is in power or another party is in power as long as there are many parties functioning in this country. When many candidates stand in one Constituency, votes get divided amongst many people and the person who wins does not necessarily get a majority of the votes in that Constituency. But, if you will look at Gujarat where generally there were straight contests in most of the Constituencies, you will find that the Congress got 52% of the votes and the Opposition got 48% of the votes.

Shri J. B. Kripalani: I accept it.

Shri Morarji Desai: Therefore, if you look at these matters in proper perspective, I am quite sure that this argument will not be brought forward that this party represents minority.

My hon. friend Shri Masani claimed that he would get a large number of seats if it was by proportional representation. I do not know what would happen if it were by proportional representation? It is, therefore, seriously argued that in this country we can have our elections to Lok Sabha and the Legislatures by proportional representation. I doubt if you would ever do that. Arguing only for the sake of convenience, it does not have any educative value. After all, in this House, we meet here to

conduct the Government of this country in order that our levels at all stages are raised and not merely for the sake of debating a point with one another. That is not what we are interested in. At least I am not interested in that kind of thing. We do not, therefore, claim any perfection in the tasks that we have performed and in the tasks that we are going to perform.

Kripalaniji started by saying that the planning in this country has been completely useless and its execution has been more useless. If he had said that the planning is not perfect and is full of faults, I would not have disagreed with that. There are bound to be faults in any scheme of things for which human agency is responsible. No human agency can arrogate to itself perfection or freedom from faults. That does not give of course licence to anybody to commit faults. We must certainly see the faults and correct them. Have we been doing it or not is the question that we have got to examine. What was done in order to prove that planning is useless? Three projects were cited by Kripalaniji—three projects costing Rs. 25 crores. Even granting that these projects have been faultily planned and badly executed or not executed at all, is it showing a proper sense of proportion to say that the whole planning is useless because three projects worth Rs. 25 crores have gone amiss or the planners have not been able to look at all the foibles which would come in the way of these three projects? After all, more than Rs. 1,100 crores have been assigned to industries in the Third Five Year Plan.

Shri J. B. Kripalani: That was only as an example.

Shri Morarji Desai: And these three projects would mean much less than 10%. That is so. Even he has admitted that 10% or 15% of mistakes is excusable and even if it is granted

that all these three things are useless, it comes within this limit of mistakes which he says can be committed. I do not say that. Also we would be able to say that that is alright and we have not made any mistakes. I do not want to take shelter even in that margin of mistakes. But is it right to condemn a whole thing from one item? After all, even in these three projects what has happened? These three projects are not given up. The project in Maharashtra is still under consideration. But what has happened is this, that after it was conceived there have been certain other things which have come to light or new discoveries have been made which made things more costly and less economical if the same scheme is proceeded with. It is therefore that we have to consider it. And we considered it. Also, there was a question of foreign collaborators. And if the foreign collaborators shy at the thing because of certain new circumstances having arisen, it cannot be said that the Planning Commission has made a fault. After all, the planning that we have got today in this country is done under very arduous conditions. We must remember from what stage we started. After all, when it is said that this country has made no progress—that was another castigation of the Government by Acharya Kripalani—it has to be remembered from what place we have started. When we became free in this country there were many people in the tribal areas, and even in other areas, who did not get a square meal in a day for several months in a year. That was the position. Today that position does not remain. Today nobody can say that he does not get cereals, not even one man in this country. That is the position we have reached. But that does not mean that we have reached a very good position. Not at all. We still remain very poor and we want to be better, and better as early as we can. But abusing the Congress Party is not going to make the country better in any way. If my hon. friends had

shown some other things, if they had suggested some other things to show how things could be improved and how better plans could be made, I would have certainly thanked them. But it is a good sign of progress that those who did not believe in planning at all have now begun to believe in planning and are trying to show that the planning is faulty! I think that is some service that the Congress planning has done, and if that is recognised we should be satisfied for that kind of a thing.

My hon. friend Shri Masani said that in the steel project there was a loss in one year. Well, he does not seem to have examined the whole account. A large amount, several crores were taken in as depreciation, into the depreciation fund, and therefore it appeared like that. But even if that were not so, in the initial years that is bound to be so until full production is reached. Does he remember the case of Tatas where he was serving for a long time? I do not know whether he is doing so now.

Shri M.R.Masani: I left them seven years ago. You are out of date by seven years.

Shri Morarji Desai: They are very able people and very good industrialists in this country. It was a good thing that he was there. But he does not seem to have profited by it. If he had looked at them he will find that they gave only three dividends in twenty years. That was the steel works in Jamshedpur. The Burnpur people gave three dividends, again, in eighteen years. And yet that is forgotten and it is expected that the steel works of Government must begin to give dividends even before they are properly built or before full production has started. The production is now coming in and they are paying dividends. He also said that wrong priorities are there...

Shri M. R. Masani: That is right.

Shri Morarji Desai: Now you will say that that is right—and that Government is unnecessarily concentrating all basic industries like steel production which are capital-heavy industries. The argument is that we should concentrate more on consumer industries or light industries where less capital is required and more profits are obtained and that we should not invest more money in steel factories. Does he realise that steel is the base of the whole industrialisation?

Shri M. R. Masani: Agriculture is the base.

Shri Morarji Desai: Agriculture is certainly the base. For industry steel is required even more than agriculture. We have given the greatest priority to agriculture. That is the first priority. (*Interruptions*). That may be disputed by the hon. Member because he believes in disputing and not giving facts, but he forgets this. He forgets that Jamshedjee Tata was the pioneer of industrialisation in this country and who is respected and revered by all people in this country. In 1907 and before that he thought it fit to bring the steel works in this country when there was no industrialisation whatever and my hon. friend, Shri Masani says, he is wiser than Jamshedjee Tata. I don't understand this at all.

Shri M. R. Masani: He risked his own capital. He did not invest the ex-payer's money.

Shri Morarji Desai: That is true. But still, in very adverse circumstances he brought a steel factory to this country and then there was no industrialisation and he had the foresight to see that this is very necessary. If he had not done that perhaps we would not have been able to erect even the three factories today which government have set up; and yet my hon. friend blinks at all the facts and says that there should be no heavy industries, there should be less concentra-

tion and less investment in that. But I am glad that he believes in a mixed economy at any rate.

Shri M. R. Masani: I was the father of the mixed economy in 1945, when we were not independent. You just do not know the background.

Shri Morarji Desai: My hon. friend gets very impatient when it goes home. I did not interrupt him when he was speaking. I did not try to correct him when he was speaking. He speaks according to his likes and I speak according to my likes and therefore it is no good getting annoyed by these things and trying to correct things.

Shri M. R. Masani: In 1947 I had published a book, a Plea for the Mixed Economy. It is no good your putting things into my mouth.

Shri Morarji Desai: My hon. friend Mr. Masani is more obstinate than anybody else. But these are matters where one must give at any rate good hearing to the other side but he is not prepared to do so. He even jumps to conclusions immediately. I have been digesting all that he has been saying all the while and I have come after that with all these facts and figures.

An hon. Member: It is a case of indigestion.

Shri Morarji Desai: If I take only the substance which you could give me it will be nothing else but death but I know what else I have got to take. Even that I can take even if it is very difficult and therefore it is not possible for my hon. friends to give me indigestion.

Then, Sir, in the matter of planning, you would remember that we started with a very low base. We started without any experience of this kind of thing. We had no technicians when we became free. We had very few technicians. We had very few who had

experience and still we had to start with it. We started that in 1951 and after that we have gone on profiting by experience and working it better and better and even now I cannot say that we have perfected the whole system. We have got to go on learning as long as we live. If we do not go on learning everyday and working better we will become more stupid. Therefore it is necessary that we should go on like this. As hon. Members have pointed out certain faults, we will certainly profit by them. But is it a case of finding out only the faults? It is only a case of condemning the whole thing without any facts only because this Government has got to be condemned? I can understand the desperation to which the opposition is reduced to because there is no chance for them to get power but this is not the way to get power. I wish they get power. I do not want that congress party should remain here all the while. It will be a wrong thing at any time for one party always to remain in power. But congress cannot give up its responsibility. So long as another party does not get the confidence of the people it is impossible for congress to give up its responsibility. And therefore it has to go on going to the electorate.

An hon. Member: What about Kerala?

Shri Morarji Desai: Somebody asked, what about Kerala. There was nothing wrong in Kerala. I don't understand what has happened in Kerala.

Shri Nambiar: When another party was in power in Kerala you throttled it and you did everything including violence to throw it out.

Shri Morarji Desai: Again my hon. friend is running riot and therefore he is trying to attribute that to us also. If anybody has been responsible for more rioting than anybody else, it is my hon. friend. They remember only riots because what else can they do? They wanted to create riot in Bom-

bay and they have failed. Therefore they are sorry. These are all the things which are happening. But we are not like that. We believe in democracy. And I have every hope that my hon. friends also one day will come round to that path and will give up the wrong path in which they are now. I have no doubt about it in my mind, if we have sufficient patience and if we are right in what we are doing.

Therefore, in the matter of planning, if we are not planning properly, that is, if there are some mistakes, we are there to learn, but nobody will be able to say that the planning in this country has been barren or desolate or useless. The testimony of all those economists of the world who are unbiased and are objective is there before anybody to see. Not only has the planning benefited this country, but it has benefited other democracies also. For, there was a feeling before that planning could not be done in a democracy and planning was associated only with dictatorial governments or with communist governments or with fascist governments, because then alone they thought that a plan could be carried out. And, therefore, we were suspect even in the eyes of democracies that we were going on the path of communism. But when people realised that ours was a real democratic planning, we found that other democracies also were copying, and they are also now thinking in terms of planning. That is the service which we have done not only to this country, but, I think, to the democratic world too.

Then, my hon. friend Acharya Kripalani said that we have failed in coal, electricity, iron and fertilisers which were to be the basis for future progress; he also said that there has been no progress in agriculture. In the matter of coal, there was some lag which is now made up. We have made some progress which must be seen. If there was a temporary lag, that did not mean that we had failed. Bottle-necks are bound to come, in planning or in the execution of planning in a coun-

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try like his, where the resources are poor but where the population is very large, but without any technicians, and where the technicians also have got to go on increasing every year. Therefore, we have to depend upon machinery from outside. If, therefore, we have spent the money that we have said we shall spend for the Plan, and we have not fulfilled the targets in the sense of achieving all that we wanted to achieve, it is because we are depending upon imports from outside countries where the prices go up from time to time. Then, again we are also short of experience, and we are gaining more and more experience. We are also in a hurry or in an impatience, as we should be, to see that we made more progress in these things. Therefore, we want to plan as much as we can and to bring in as many projects as we can, of course, consistent with prudence, with as much prudence as we can muster. Therefore, the estimates increased. The time also increases. It is not that the time increases for no reason. In order to fulfil the task early, we made an estimate that we would take a short time, but then the time increases, because the time is bound to increase, and the thing is bound to take its own time.

Shri J. B. Kripalani: A barber learns by shaving fools.

Shri Morarji Desai: I do not know that a barber always goes to fools. I never realised that a barber picked up on fools. But I do not know how my hon. friend knows so much about the profession of a barber.

In the matter of electricity also, we are increasing the content of power production. In the matter of fertilisers also, we are trying to increase the production and it is increasing. But there too there are limitations which prescribe also the limitations of progress. And yet, we are doing all that we can to see that progress is made. But to say that no progress is made in the face of the figures that

are there is something which I am not able to understand from people of the eminence and intelligence of my hon. friend Acharya Kripalani. It is only because he is very much, perhaps annoyed with us ever since he left us that he is seeing nothing good in us after he has parted company with us. But I have every hope that he will see as well as his better half has seen.

Shri J. B. Kripalani: I am not a hen-pecked husband like you.

Shri Tyagi: You are the son-in-law of the Congress Party.

Shri Morarji Desai: You need not abuse me like that. I did not say that he is hen-pecked. But if I say that his better half is really better, how am I wrong?

Then, the question of heavy taxation is raised, that there has been very heavy taxation and the burden of taxation is too very great. Now, if it is granted by everybody—and it has been granted by everybody—that we must have our proper defence—even more than what Government is doing just now—and that we must develop more than what we are able to do today, that means we must have more investment, more resources. On this we are all agreed. If we agree on that, then we have got to produce these resources. How are we going to produce these resources? There are only two ways of doing this. Either do it through taxation or loan, or do it through deficit financing. I do not think anybody, at any rate in this honourable House, will have lost sense so completely that he will ask me to do deficit financing. After all I have heard from day-to-day in this House that there should be less and less deficit financing, even less than what we are doing just now. And if that is so, deficit financing is out of the question. And I hope the honourable House will admit that we have kept deficit financing within good limits. We have kept it even much below

the target that was fixed for the Second Plan. For the Second Plan we had kept a limit of Rs. 1,200 crores; but we brought down deficit financing to 950 crores. In the first year of the Third Five Year Plan it has been less—it was 87 crores—and in the second year, for States and the Centre altogether it is only 132 crores.

Though it should have been 240 crores for Centre alone, it has come down to 132 crores for Centre and States together for 1962-63. For 1963-64 we have shown a deficit financing of 182 crores. But it is my hope that it will be brought down and I am happy that by the various measures that we are taking we will be able to show that we are well within that limit which we have kept. But if that is so, we have got to have more taxes, and who else is going to pay it? The tax we have levied this year is of course heavy. I myself have said that it is heavy. If you are not to bear this heavy burden to drive out the Chinese from our land and to make developments.....

An Hon'ble Member: Are you going to drive them out?

Shri Morarji Desai: If Government is not going to drive out, is the Opposition going to do that? The Opposition is doing everything to put spokes in the wheel and spike the guns which we are preparing. To say that we are not making any effort won't be a proper criticism at all.....

Shri Ranga: Please allow me to interrupt him for a second. Let the Prime Minister say that he is keen to drive out the invader and to vacate aggression.

Shri Morarji Desai: I do not know why this interruption should have been made. The Prime Minister has spoken times out of number that the Chinese will certainly be put out of our land. He has only said this—which we all say—that we will try to do so by peaceful means, if possi-

ble. If peaceful means are not possible, then certainly by force of our arms we will do it. There is no doubt about it. And he will be a mad man who says that you must always act like a bull in a China shop and then get destroyed yourself without preparation. Who is going to say that? (*Interruption*).

After all, we have provided Rs. 867 crores for defence for both revenue and capital expenditure. It is more than double of what we had provided for last year. For the last four or five years, we are increasing our defence expenditure in order that we make our armies more efficient, larger and better equipped. It is not a matter where it can be done merely for the wish of it. It requires some time to train people; it requires more time to make equipment and ammunition. It requires even time to get it from other people. And it is not as if we have shied at getting it from other people. We have never shied at doing so. But there are always various reasons which delay these matters. It is not as if we do not want ammunition or arms, whatever we require from all friendly countries who have been very good to come to our help and who are also giving us. We have been asking them and they are also considering it. They have given us several things and they will give us other things also in future. But there are certain considerations which they have to take into account, which we have to consider, on which there is no dispute. But these are not all considerations which can be trotted out in public. That is not how wars are fought. That is not how defences are made and that is not how political transactions are made. If that is how it is done, then there will be an end of everything, because then nothing will be obtained.

It is, therefore, that I am not free to speak about these matters, and I have to hear the impatient criticism of my hon. friends. I am not quarrelling

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with their impatience. If they are impatient, certainly if they tell me more about it, if they criticise us more about it, we are not at all annoyed about it, because we feel that it is good that they are at us in order that we may remain all the while awake and exerted in this matter. For that I certainly thank them. But may I tell them that it is not good to go on doing it all the while, because then it will lose its prodding effect. After all, if a horse which is running is whipped all the while, the horse will fall down; it cannot run faster than it can.

Therefore, there should be a limit in this matter also. It is for them to consider. I am not prescribing anything here. I am only begging of them to consider this because the interest of both of us—all of us—is the same. And in this House, even when there are different parties, there are some matters on which we should have no difference of opinion whatsoever.....

Shri J. B. Kripalani: Bribery, corruption.

Shri Morarji Desai: This is a matter on which there can be no difference of opinion except my hon. friends, the communist, because they look at it from a different angle, a different point of view. I can understand that. But even they claim to be as patriotic as other people and they say that they are as much interested in removing the Chinese as all others are.

Shri Surendranath Dwivedy: And also you.

Shri Morarji Desai: I do not know whether they are. If they say that I am unjust to them, I will have to bear the blame, because I certainly am not sure that they are. That is my feeling—from all the actions they are doing. If that is not so, would they have wholesale strikes in the country?

would they stop everything at the time when all these things are being done? Would they want to do it? They say that they are interested in mobilising the resources. Would they be interested in asking for more and more dearness allowances and spend the resources, which are very valuable, which are required to be spent for these other purposes, for these other matters, and in exciting people in the name of poverty to run riot and then to go against at this Government in order to bring it down? Certainly, I do not think that that is prompted by patriotism. I cannot say that that is so.

Therefore, the taxation may be heavy as it is being called, but, after all, for what purpose is it imposed? Is it not for necessary purposes? If these purposes are not necessary, then certainly this taxation would not be necessary, but if the purposes are necessary, as they are granted to be, then the taxation is necessary. And have we not excluded all articles of minimum consumption or consumption by the very poor people from this taxation? We have done that except the item of kerosene. That we had to do because we are dependent on imports for more and more kerosene. And the increase in tax was lessened at the request of several of my hon. friends here. But the taxation has served a good purpose, I find, in the last three months. It has reduced consumption of kerosene in this country, and it has saved foreign exchange. Consumption was rising in the first three months of the year, and now it has gone down. I do not know whether the trend will persist and whether again it will go down, but in these three months it has happened and the policy has succeeded.

At the same time, we did not increase the tax on edible oil. On the contrary, we took it away from edible oil. We have, therefore, made this taxation only in such a manner that it can be borne. Of course, it can be

borne only with difficulty, but difficult days have got to be borne with difficulty, and if difficulty is not to be borne, then difficult days cannot be borne and we will go down and perish, and it is therefore that we have got simply to do this. Instead of that, if we ask them to do something else, we will not be loyal to the country, and we will not be loyal to the voters or the electorate. This, is why I am pleading with my hon. friends to see this matter in its proper perspective. Therefore, all this talk of heavy taxation is unjustified if it is meant to excite the people against the Government by giving that as a reason. It is therefore that, when the Budget was being passed, I request my hon. friends to see that the people bore it cheerfully when they went out after it was passed, to see that this was explained to them, that there was no opposition on this account, so that the people of the country could meet as a whole the menace that is there on the northern frontiers with success.

Shrimati Renu Chakravartty: Why don't you control prices? That is the main point.

Shri Morarji Desai: Madam, do not be very impatient. I am coming to that, and I am coming to you also. (*Laughter*). Some people may mistake me, but I meant I was coming to her party.

Shrimati Renu Chakravartty: It is a hardy annual, go ahead.

Shri Morarji Desai: It is always started by the hon. Member. Otherwise, I will not have to reply. I have never made any attack.

Then it is said that this taxation could be avoided if nationalisation of banks is made or if nationalisation of export and import trade is made or if nationalisation of general insurance is made. There is a great fondness of this nationalisation in certain quarters. We in this Government at any

rate have no allergy either for or against it. If nationalisation is necessary, we will do it, but we do not want to indulge in the pastime merely for the sake of doing it. After all, what will nationalisation do? Take the banks themselves.

Shri Hem Barua (Gauhati): It is a Congress Member who moved the resolution to nationalise banks.

Shri Morarji Desai: There are several friends on my side who are sometimes affected by the thoughts which you propogate, but that is a temporary thing.

Shri Hem Barua: It is very good, it is a compliment to us.

Shri Morarji Desai: Yes, I am giving you a compliment, but it is no compliment to my hon. friends if they are not affected by good thoughts. In the matter of banking, if you take last year and if Government had all the banks with it the profit would be about Rs. 6.5 crores. Would this give me all the material that I require for defence and development?

An Hon. Member: What about the deposits?

Shri Morarji Desai: They are given out to various people; they are not lying in the banks to be taken by my hon. friends and by me. We do not believe in expropriation; that is not a system in which this Government believes and it will not believe in it whatever my hon. friends may want us to do. If we nationalise them, we will have to pay compensation. I have not calculated how much it would be but on a rough estimate it will not be less than Rs. 100 crores. Where am I to pay it from? It will take more than 16 years if I have to pay from the profits.

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Shri Prabhat Kar (Hooghly): What is the paid up capital of the whole banking industry?

Shri Morarji Desai: I do not go with all the figures in my head but as I said it will require about Rs. 100 crores to nationalise them and to give them compensation. The deposits are about Rs. 2000 crores.

Shri Prabhat Kar: You can give them defence bonds.

Shri Morarji Desai: Even then there will be interest to be given; it will not be less than the profit that accrues. Then, as soon as it is done my hon. friends will immediately come for higher wages for the workers and will say that Government must set an example. Therefore, the profits also will be less when it comes to the Government. Instead of all that, we have sufficient powers with the Reserve Bank to see that the banks work properly and see that the banks do their duty to the country. They are doing it; they are investing large amounts, several crores in Government securities according to the limits prescribed by the Government. That limit was recently increased and they are doing that. Therefore, there would be no use whatsoever in doing it. On the contrary, it will hurt us. The same thing applies to nationalisation of other things. If we nationalise all the other industries as they say, we should have to pay again compensation. Where is that compensation to come from? It has to come from whatever resources Government has. Instead of having running industries and locking up all the money with you like that, is it not better that whatever money you have could be invested in new industries and thus increase the scope of employment in the country and also the prosperity of the country. That is what this Government is doing. This constant trotting of nationalisation could come only from rigid adherents to a philo-

sophy which is not good to this country.

Shrimati Renu Chakravartty: Ceylon, Burma and Nasser could do it; only we could not do it.

Shri Morarji Desai: I beg of hon. friends not to make invidious comparisons. Every country has its own philosophy and I do not want to criticise any country. I only say that it is not good for us. If it is not good for us, we will not do that.

I will now come to prices about which my hon. friend is very impatient. In this connection, I would first refer to what my hon. friend Shri Tridib Kumar Chaudhuri said. He quoted the *Times of India*. I hope I am right; and there was a heading: "40 per cent rise in cost of living in one year". I do not know whether he read only the heading or he read also what was written inside because if he had read what was inside I am quite sure he would not have made the mistake which he has. What was the survey? The survey is completely unscientific, there is no systematic investigation. There is no collection of figure anywhere. They have jumped to the conclusion from one fact here and another fact there and a third fact from somewhere, and have jumbled up everything, and then again made wrong headings. The very first sentence says that the cost of living has gone up by anything between 15 and 40 per cent varying from centre to centre. But the heading says that it is 40 per cent and not 15 to 40 per cent. But even that is wrong. This is how the *Times of India* goes on. Apart from this, throughout the text there is no consistent reference to any particular period of time. Although the headline refers to rise in the cost of living in one year, the text hints at so-called increases in the cost of living sometimes over a period of eighteen months, sometimes over the period of the last six months of 1962 and some-

times, as in the case of their table, during the first six months of 1963. It is also clear that far from having made a systematic survey, the newspaper has consulted at random individuals and organisations and have recorded their impressions, just like the impression of my hon. friend here. The general conclusion formed do not follow in anyway from the so-called facts as the newspaper has reported. It is only a sensational printing and nothing else. That is all I can say.

Even then, take one instance in this matter, the case of Kashmir where they say on the authority of the President of the Kashmir Chamber of Commerce, the cost of living in Kashmir has gone up by 40 per cent in the past 18 months. While we are expected to believe this statement, the only facts quoted in the report would suggest that the rise in the cost of living could not have been anywhere near this figure. The table in the report, for example, shows that in the fair price shops, rice was available in July, 1963 at the same price as in January, 1963, that is, at 36 nP per kilogram; wheat shows only a slight rise from 64 nP to 69 nP per kilogram and edible oils from Rs. 2.42 to Rs. 2.70 per kilogram; sugar from Rs. 1.30 to 1.55 per kilogram and kerosene from 66 nP to 83 nP per litre over the same period. These commodities form nearly 70 per cent of the consumption expenditure, and yet, the paper has the hardihood to say that it has gone up by 40 per cent. If this is how we are going to rely on the figures in a very responsible House like this, I do not know how we are going to look after the interests of this country. That is the only question that I have got to ask. I hope my hon. friends study these matters before they quote those figures. I have no objection to figures being quoted, but the figures must be properly quoted and properly scrutinised.

Shri Nambiar: When was rice sold at 36 nP per kilogram? In which year
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was it sold like that? It is an absolutely wrong figure. Rice was never sold at 36 nP per kilogram during 1963.

Shri Morarji Desai: This is only about what is happening in Kashmir. It is in Kashmir; not in Kerala. The figures are absolutely correct.

Shri Nambiar: They have been quoted as the figures for India.

Shri Morarji Desai: Why does not the hon. Member hear me? Why should he sleep at one moment and awake immediately?

Now, by how much has the rise in price taken place? The general index of wholesale prices has gone up from 127.1 in March, 1963 to 135.7 during the week ending 3rd August, 1963, that is, an increase of 6.8 per cent. I am well aware that the recent trend in prices has caused considerable concern not only to us here but to people outside also, but we must be aware of what these things are. Therefore, we have got to examine properly what is happening.

In part, the price rise is due to seasonal factors. In every season, from March to August, the prices do rise; they rose last year; they rose in the previous year: they rise every year. From September to March the prices go down; from March to August the prices go up, because of scarcity or because at that time all the crops have come in as the case may be. Therefore, this is merely seasonal. Six to 8 per cent. between March, 1963 and August, 1963 compares with last year not very badly. If you take the whole year, that is, if you compare it with last year at this time, the rise is only 3.5 per cent. Therefore, on this to say that prices have run away is only to beat the Government with wrong figures. That is all I should say.

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17 hrs.

And, why have they risen? It is mostly on account of three commodities: rice, sugar and *gur*. Was Government responsible for making a bad season? If rice was produced less, it was not due to any fault of the Government, it was due to the fault of the season which happens in this country often. My hon. colleague, Shri Patil yesterday replied in the matter of agriculture and other matters very ably. I need not, therefore, repeat those arguments. But whereas rice has gone up, and gone up mostly in three States—Orissa, West Bengal and Madhya Pradesh—it has not gone up so much in other places.

Shri Priya Gupta: In Assam also.

Shri Morarji Desai: In Assam the prices are generally high and that is taken into account. But in other things the prices have gone down—wheat prices have gone down, jowar prices have gone down, bajra prices have gone down and in others also the prices have gone down.

Shrimati Renu Chakravartty: See the figures. What is the price of jowar?

Shri Morarji Desai: I can give you the figures. The index figure for the wholesale price for wheat in the week ending 3rd August, 1963 was 90.5 as against 92.6 in the corresponding week last year.

Shrimati Renu Chakravartty: What about *bajra*?

Shri Morarji Desai: Similarly in the case of jowar it was 109.0 as against 140.1 last year. For *bajra* it was 1333 as against 136.5 last year. In maize it was 107.1 as compared to 110.9 last year.

Shri Priya Gupta: Those statistics are lipsticks of the Government

machinery. They are all wrong figures.

Shri Morarji Desai: May I say, Sir, with all due respect to my hon. friend who has the habit of getting up every time—and he does not want to miss any single opportunity of making us hear his voice he says it every time—I would only ask him only one thing. Will he grant that it is only the Government which has the machinery for getting statistics and it is only those statistics which the hon. Members also are using? They cannot get any other statistics from their brains or minds (*Interruption*).

Shrimati Renu Chakravartty: See the Reserve Bank figures.

Shri Morarji Desai: These are all Reserve Bank figures; these are not otherwise.

Shrimati Renu Chakravartty: But these figures show something different.

Shri Morarji Desai: You can send them to me and I will verify them again. I am not interested in wrong figures.

Therefore, we have got to consider that these rises are not abnormal.

Again, when we talk of stability in prices do we mean that prices will remain at one place and very low all the while. After, all, if prices of agricultural commodities have risen, they have risen because incentives had to be given to agriculturists, and agriculture would not come up if that were not so. In this connection, I was very much surprised to hear from the hon. Member, Dr. Lohia that foodgrains production or agricultural production has gone up from Rs. 6 crores to Rs. 8 crores. He forgets that it was Rs. 5.2 crores and not Rs. 6 crores. He goes on disputing figures that he does not know. He may be a great economist, but if this is the basis of being a great economist

I do not know what value to attach to that great economist's views. Therefore, we must have a proper sense of proportion in the matter of prices and not run away with them.

What happens when prices come down? My hon. friends there come up immediately and say, support the prices and bring them up. If they come up by two points, immediately they shout that they are going up. They want us to perform a rope-trick. A rope-trick cannot be performed like that. After all, there is bound to be some resilience in this matter. And how we compare with other countries in this matter over the last twelve years has to be seen. I have seen these figures often. If they do not want these figures, what can I do about it? I hope they will profit by these figures and not repeat the same stale argument all the while in order to make a point which is entirely wrong.

If we take the wholesale prices in India between 1950 and 1962, they have increased by 21 per cent; that is, at the rate of 1.6 per cent annually at the compound rate. This can be compared with a corresponding rate of 3.4 per cent in Australia, 2.1 per cent in Denmark, 1.7 per cent in UAR, 4.8 per cent in France, 2.1 per cent in West Germany, 3 per cent in Japan and 2.8 per cent in U.K. let alone 22.7 per cent in Brazil or 30 per cent in Chile. There are a few countries, like Canada, Switzerland and the United States where it is less than that of us, where the record is better than that of us. But, even there there is no basic stability of prices.

Shri Priya Gupta: What is the *pro-rata* percentage of corruption?

Shri Morarji Desai: My hon. friend is again up.

Then, my hon. friend, Shri Masani, talked about controls. I do not know what control he was referring to. Does

he want that there should be no controls on import?

Shri M. R. Masani: Minimum controls.

Shri Morarji Desai: They are the minimum.

Shri M. R. Masani: They are the maximum.

Shri Morarji Desai: Who says so? Let my hon. friend point out the spheres in which the controls are in excess. If he does so, I shall certainly give my very respectful attention to them. But it is no use merely making a vague allegation that there are controls. This Government is not wedded to controls as a philosophy.

Shri M. R. Masani: Since the hon. Minister has asked for an example, I will give one. Change the policy of licensing for industries.

Shri Morarji Desai: Does my hon. friend mean that there should be no licensing of industries?

Shri M. R. Masani: Yes, I say so.

Shri Morarji Desai: If that is done, does he realise there will be no money to meet all these things? Also, all sorts of things will come up and nothing good will come.

Shri M. R. Masani: Certainly not.

Shri Morarji Desai: How will that improve matters? After all does he not know that no license is required for an industry which requires only Rs. 10 lakhs as capital.

Shri M. R. Masani: There should be no limit.

Shri Morarji Desai: There can be no limit to one's folly but, certainly, a limit must be there in the case of licensing.

Shri M. R. Masani: There is no limit to his confusion.

Shri Morarji Desai: Then, it is very easy to bring forward suggestions. The question is how they are to be implemented.

Then there was the question of corruption and the Congress President was quoted in this matter. The Congress President has clarified what he had said. It seems what is quoted is something different from what has fallen from his mouth. He said that these are the arguments which are made by many people and, therefore, we must take note of them and be careful as to what we do so that we give no opportunity to any people to say anything about what we do. That is what he has asked them to do.

An hon. Member: Question.

Shri Morarji Desai: There is no question involved here. This is what he told me when I asked him about it, and I have no reason to disbelieve his words. But, if my hon. friends do not want to believe his words and want merely to stick to what he is supposed to have said, then it is a different matter altogether.

Then, this talk of corruption, if it is applied to everybody, it is something which, to my mind, is not at all honest. Why should it be applied to everybody as if everybody is corrupt, as if the whole Congress Party and the entire governmental machinery are corrupt and only my hon. friends of the opposition are the angels in this country? It looks as if they are the only angels who have come from heaven in order to man the opposition and the people here, on this side of the House, are all people who are useless. I do not understand this argument or reasoning.

Shri S. M. Banerjee: They are all in hell.

Shri Morarji Desai: If we are in hell and if my hon. friends are in heaven, I do not want to go there. (*Interruptions*).

It was argued by an hon. friend that we have large foreign debts and we have got to give much interest. After all, when we want to develop and develop fast, we have got to have debts; otherwise, you cannot advance further. But against large debts we are building up large assets and if those assets are there, the debts do not become that liability which cannot be repaid. That has got to be done. It is a wrong philosophy that my hon. friends are believing in. I do not think, they will do the same thing, if they have got to do these things at all, what they are preaching.

I have only two more points or two more things to touch upon—one is what was said by the hon. Member, Shri Lohia, and the last thing that I will have to refer to is what was said by my hon. friends from the Communist Party about myself.

Shri S. M. Banerjee: Why do you not say something about the CDS?

Shri Morarji Desai: If they want to hear anything about gold control and CDS, certainly I will say but a great deal of time has gone.

Shri Nambiar: We are anxious to hear about gold control and the CDS.

Shri Morarji Desai: If you want it, I will certainly touch upon them. But I think, a sufficient answer has been given about gold control.....

Shri S. M. Banerjee: We want to know the reason for your failure.

Shri Morarji Desai:and compulsory deposits, but I would certainly mention one thing about gold control. It was said that I had said that there was no suicide. I had never said that there are no suicides. I only said that there are not hundreds of suicides as it is said. I have enquired from all the States and I have it in writing from them that in all there have been 17 deaths like that and not 165 or 200 as it is being said.

Not only that, but even among these 17, several are not due to this but due to other factors also. Yet, they are all being tagged on to this matter. I have got facts and those who have any concern for facts can come to me and I will give those facts.

It was immediately said that I did not even know that hundreds of thousands of people are being arrested every day in Bengal.

Shrimati Renu Chakravartty: Hundreds definitely.

Shri Morarji Desai: Hundreds of thousands. It was said, that was the rhetoric as my hon. friend, Shri Mukerjee, admitted rhetorically..... (Interruption). But there cannot be this exaggeration hundreds of thousands. I have read it in his speech; it is here with me. He has said 'hundreds of thousands' when there are in all 5,400 people nearly arrested between July and 10th August, when they started. But they are not in jail today. They have all been released because they withdrew the whole thing. They realised the folly of following persons whom they should not have followed. Therefore, they have withdrawn; they are not doing it.

Shri S. M. Banerjee: They should have followed you and committed suicide.

Shri Morarji Desai: If they had followed me, they would not have committed suicide. It is only because they went into the hands of my hon. friends that they had to commit suicide.

About the Compulsory Deposit Scheme I had explained in great detail the rationale and the purpose behind it and the use of it when the Bill was passed. I was glad to see at that time that the Bill, even though it was opposed in the beginning, was passed without a division when it was passed.

Shri Ranga: No, Sir.

Shri Morarji Desai: It was passed without a division.

Shri Ranga: I raised my voice against it. We dissented from it. You are talking about truth; consult your records.

Shri Morarji Desai: No ballot was called for; votes were not recorded.

Shri Ranga: It was voice vote. What more could we do?

Shri Morarji Desai: I do not say that hon. Members agreed to it. I am not saying that. But they did not call for a division as they call for on other matters.

Shri Ranga: What does it matter? We dissented from it and we continue to dissent from it.

Shri Morarji Desai: My hon. friend need not be angry.

Shri Ranga: We raised our voice and said, "No"; they said, "Yes" and we let it pass. That does not mean that we agreed to it. Why does he twist things like that?

Shri Morarji Desai: Why is my hon. friend unnecessarily angry?

Shri Ranga: We know your habit.

Shri Morarji Desai: That is not my habit. That is given to you. I do not do it.

Shri Ranga: We know, how pernicious your twists are!

Shri Morarji Desai: I now come to what the hon. Member, Shri Lohia, said. I heard him for the first time in this House. I never had any opportunity of hearing him at any time before this. I had read some of the things which he said for some time. Then I gave up reading him because I found that there was nothing else but abuse of some people. Now, if I say that there is nothing else but abuse of some people, I will read from his

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own book and then you will see what he has to say also for my hon. friends there. Then, it will be known. Then, they can clap him as much as they like to their heart's content. I would read from Hindi which he thinks perhaps as more authentic because he writes in Hindi. There is also English version. But I would rather read from Hindi because he considers it more authentic. What he says about Parliament we must know it. This is what he says. This was in June, 1963.

‘हिन्दुस्तान की संसद् इस गंदी स्थिति को हूबहू तस्वीर है। इन के द्वारा जनता के लिये महत्वपूर्ण क़िसी सवाल पर विचार-विमर्श होता ही नहीं है। ‘काम रोको’ प्रस्तावों के ध्यानाकर्षण की सूचना दी जाती है और एसा लगता है कि सरकार को और विशेषतः प्रधान मंत्री को यह प्रदर्शित करने का मौका देने के लिए ही इस की अनुमति दी जाती है कि सरकार कितनी बहादुर और अक्लमन्द है। लकीर से बिना इधर उधर खिपके चीन या पाकिस्तान के सम्बन्ध में प्रस्तावों के लगातार उपस्थित किये जाने का लगता है कि एक प्रचलन सा हो गया है। हिन्दुस्तान की संसद्, कभी-कभी अपने प्रधान मंत्री के रूप में एकमात्र रईसे-आलम के समक्ष, भूल से कम्युनिस्ट कहे जाने वाले पाले गये तेंदुओं के बच्चों, (Interruptions).

I hope the hon. Members hear it. Then I can say it again.

An Hon. Member: It was not audible.

Shri Tyagi: We could not follow.

श्री मोरारजी देसाई : “ . . . भूल से कम्युनिस्ट कहे जाने वाले पाले गये तेंदुओं के बच्चों, प्रजा सोशलिस्टों और स्वतंत्राइयों के रूप में राजनीतिक भांडों”

Now, he has something to say about Congress also.

“और स्त्रियोंचित स्वर वाले कांग्रेसियों का भौं-भौं राग वाला तबला-सितार-वादन का नज़ारा है। कुछ सोशलिस्ट वहाँ अवश्य हैं जो मौलिक सवालों को उठाते हैं लेकिन मैं यः ज़रूर मंज़ूर करूंगा कि हम भी असर पैदा न कर सकने वालों के समूह हैं।” वर्तमान समय में तो मैं केवल आशा ही कर सकता हूँ।”

That is what he has got to say about everybody else except his own friends.

Shri Tyagi: God help him.

Shri Morarji Desai: And this is the gentleman who was being clapped very heavily by hon. friends there. Then, look at the other taste in which he has written it again. He says:

“कुछ लोग सोचते हैं कि प्रधान मंत्री के साथ मेरा व्यक्तिगत द्वेष है। यः एकदम गलत बात है। उन के लम्बे जीवन की अगर कोई अकेला व्यक्ति कामना कर सकता है तो वह मैं हूँ, यद्यपि इस के लिए मेरे पास जो कारण हैं, उन्हें वे बहुत पसन्द नहीं करेंगे। मैं चाहूंगा कि हिन्दुस्तान में प्रजातंत्र इतना मजबूत हो जाता कि एक दिन उन की गर्दन का टूट्टा पकड़ कर उन्हें अपने पद से हटा दिया जाता।”

Several Hon. Members: Shame, shame.

Shri Morarji Desai: This is a book which I did not care to read before. But I thought I would get hold of it and see what is written. This is how he brings out that Rs. 25,000 are spent on the Prime Minister everyday. It is on the line, on the reasoning which is given in this manner. After all, all the police which is there is for security. All that is no Prime Minister's account. No policemen are engaged for this purpose. They are there. That expenditure is always incurred. Is it argued that the Prime Minister's security should not be looked after especially when hon. Members like Shri Lohia are out to preach

what they are preaching? I do not see how can that be done. There can be a mad man in this country and there have been examples. Even the Father of the Nation was removed from us by an assassin who was also taken in by preachings like that. (*Interruptions*).

Shri R. S. Pandey: Shut up; shut up. (*Interruptions*).

Mr. Deputy-Speaker: Order, order.

Shri Ram Sewak Yadav: It is you who killed Mahatma Gandhi. (*Interruptions*). क्या कह रहे हैं? आप बैठ जाइये।

Mr. Deputy-Speaker: Order, order.

Shri Morarji Desai: I hope the hon. friends do not speak like this. My hon. friends should not get excited on this side. Let him get excited. Why do you want to get excited? (*Interruptions*).

Mr. Deputy-Speaker: order, order.

श्री मोर्य : महात्मा गांधी का खून कांग्रेस-जनों के मस्तिष्क पर है

श्री राम सेवक यादव : आप रक्षा उनकी कर सके. (*Interruptions*).

Shri Morarji Desai: My hon. friend gets angry. But he need not get angry. Let him examine within himself the consequences of what he is saying and what he is doing and it is therefore that I am bringing this to his notice.

Shri Priya Gupta: There are contradictions in the sayings and actions of the Prime Minister. (*Interruptions*)

Mr. Deputy-Speaker: Order, order.

Shri Morarji Desai: The hon. Member Shri Lohia made his personal attacks against the Prime Minister. Sir, I do not think that these attacks should be taken notice of very much because he has been doing that con-

sistently for many years. He says he has been waiting for 15 years to do this in this honourable House. Well, he has now satisfied himself and I hope that satisfaction will give him better sense in future.

But, Sir, I should like to refer to three or four matters to which he has referred. One was—he said—that the Prime Minister only remembers his relatives and Kashmiris and what has he to say about it. He referred to one General—General Kaul, probably. But, does he know that Gen. Kaul was in the Army before the Prime Minister ever became a Prime Minister? (*Interruptions*).

Mr. Deputy-Speaker: Order, order.

Shri Morarji Desai: He refers perhaps to Shri B. K. Nehru who is Ambassador in U.S.A. or Shri R. K. Nehru who is Foreign Secretary or Secretary General here or perhaps to Mr. Kaul who is in Russia. (*Interruptions*)

An hon. Member: He is rebuking.

Mr. Deputy-Speaker: Order, order.

Shri Morarji Desai: But, Sir, I say that these three gentlemen were not engaged by the Prime Minister at all. They were in the Civil Service much before the Prime Minister ever came to Government. They have been there for more than 20 years and therefore to say things like this is something which is simply showing a perverse taste. That is all I can say. After all, it is not a crime to be relatives of the Prime Minister or of any Minister and if Kashmiris are clever and if many of them get into the army or in the civil service, it is not the fault of the Prime Minister. Should the Prime Minister pass a law or should any Prime Minister pass a law that when he is there, nobody belonging to his community or family should ever be in the service or they should go out of service the moment he comes to power? (*Interruption*).

Shri Ranga: They should not be taken to the top.

Shri Morarji Desai: This is how the hon. Members are behaving. (*Interruptions*).

Mr. Deputy-Speaker: Order, order.

Shri Morarji Desai: But, if they have risen by their own merits, where is the question of not going to the top?

Shri Ranga: They do. But others also have gone to the top.

Shri Morarji Desai: What is the use of saying this? Then, he equally in very bad taste referred to the daughter of the Prime Minister, Sir, again in his book. The taste with which he can write can be seen; how he has referred to her. I am ashamed to read it but, I must bring it before the House how this gentleman refers to these matters. He says. (*Interruptions*)

Shri Frank Anthony (Nominated—Anglo-Indians): Read the English version. Let the whole House understand this. (*Interruptions*).

Shri Maurya: On the floor of Parliament why is he going on with all this? (*Interruptions*).

Mr. Deputy-Speaker: Order, order. Please sit down, Mr. Maurya.

Shri Morarji Desai: May I say, Sir, that this is what he says about her:

"When I made my prophesy 5 or 6 years ago, I had not known this story. I had only known the actors in the drama rather well but this story confirms my prognosis."

— the prognosis is that she will succeed the Prime Minister—

"I may add my personal reaction to it. I would prefer Mrs. Gandhi to anybody else in the Congress Party if for no other reason than that my morning newspaper would give me a pretty face to behold."

Some Hon. Members: Shame.

Shri Morarji Desai: This is how the hon. Member refers to these matters. and the story goes through the whole book Rs. 25,000/- *A Day*.

The hon. Member is a brilliant person intellectually, but when brilliance runs amuck it also runs brilliantly in a wrong way. And that is what is happening to him, and I hope my hon. friends here, instead of encouraging this kind of wrong brilliance, will give a proper place to that brilliance and see that that brilliance is utilised in a better way, in better taste, and in the interests of the country, rather than in this wrong way which is good neither for him nor the country nor his party.

Then I would like to refer to the hon. Member, specially Prof. Hiren Mukerjee, who spoke on behalf of the Communist Party on this motion. He said that he would be satisfied if the Prime Minister reshuffled his cabinet and put the Finance Minister and the Food and Agriculture Minister out of the cabinet. I was surprised when he said after that—and gave me a certificate—that I was a very straight person. He said: he is a very straight person. He repeated it thrice. He said: he does not shilly-shally, does not dilly-dally, gives a straight answer also. Now, it only means this that he does not want straight men; he wants only men who would be caught by him and deceived by him; he would want people who would not be straight but who would do tricks. Is this what he wants? But I know that whatever or wherever I may be they will not want me; and perhaps their party may not want me also to remain in this world because I am a constant menace to them, as they say. But they are very much mistaken. I have no enmity against them. I consider them as much my brothers as I consider others, even though they are mistaken and misled and are quite on a destructive path. But I do believe that if I have patience enough, they will come round one day. And

I have not lost hopes of people, and that is the Indian philosophy. Of course, they do not believe in the Indian philosophy; they believe in some other philosophy. Also, I think that one day the Indian blood will call to them and tell them that that philosophy only is true, and then I have no doubt that we will be all right.

But I know their game. Their game is to divide this party. Their game is to create divisions in this party to show that the party may be destroyed, so that they may have a full ground to play. It is like a bird which only waits for dead bodies; it does not wait for live men but it waits only for dead bodies. And this is what the Communist Party wants. It wants the dead body of the Congress, so that they may have a full play. They are not bothered about the other people at all. They think the Congress is the only impediment. And they somehow give me the tribute that I am standing in their way, therefore I must be put out. Well, I know that for fifteen years. Not only they want to put me out of the cabinet but, as I said, they would want me to be put out from India or from the world.

Some Hon. Members: No, no.

Shri Morarji Desai: There is nothing in common because . . .

Shrimati Renu Chakravartty: It is political.

Shri Nambiar (Tiruchirapalli): We are satisfied with your quitting the cabinet for the present.

Shri Morarji Desai: When they say this, the objection against me is that I do not believe in Congress socialism or in the socialism which the Congress believes in and that I am not here carrying out the policies which the Congress Party has laid down and which the Prime Minister, as others believe him, has laid down. Are

they not doing injustice to the Prime Minister? And they do injustice to me; I have no quarrel with it. But they know that I would not stay here for one minute if I did not believe even in one item of the Congress Party programme. I would sooner quit than remain here. I would sooner quit the Congress if I did not believe in it.

Shri H. N. Mukerjee: You have not been straight now.

Shri Morarji Desai: And there is not one item that I have done, there is not even one thing I have done which has not the concurrence or the full approval of the Prime Minister. What is the use of saying all these things? There is no one policy which is followed which is against the policy of the Congress—it is not only not against the policy of the Congress but is entirely in conformity with and in furtherance of the programme that the Congress has laid down.

Shri Joachim Alva (Kanara): Sir, my hon. friend Dr. Lohia referred to the Prime Minister's dog. I remember the story of President Roosevelt when he referred to his dog. The late President Roosevelt said: "My enemies have attacked everyone, around me; now they have started attacking my dog." This is what I was reminded of when Dr. Lohia talked about the Prime Minister's dog. I also remember another story which I read long ago, 30 years ago, in Nasik Road jail as a prisoner when an Anglo-Indian jailor handed to me a book and said, 'This is a book written by the jailor of the Andamans jail who looked after your political prisoners'. And there was a sentence in that book wherein it was stated that prisoners in jail had to remain alone and secluded and they loved to see the sight of dogs and flowers and they love to see and play with children too! I also love to play with children. Dr. Lohia is a happy bachelor and he does not like children perhaps. I have never seen a flower in his button-hole and about the third,

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I am sure, he does not like the sight of dogs. Dogs are very faithful animals. If you have a dog, you like to have a second dog. Many ministers have dogs. My wife warns me that if I get a second dog I shall be turned out of the house. Now, I want to warn those who have one dog and like to have a second dog and a third dog not to have more than one dog. Dr. Lohia likes neither flowers, nor dogs nor children.

All the three hon. Members opposite make a very strange combination. Acharya Kripalani does not like the face of the Prime Minister. Mr. Masani would like to be the Prime Minister, and step into Nehru's place. Dr. Lohia has made a very vicious attack on the image of Nehruism and the image of our country. The hon. Finance Minister has made certain revelations from the book written by him. All that I can say is this. It comes from a diseased mind. I was a great admirer of Dr. Lohia in the past when he was removed from Bombay to Lahore jail in the Quit-India campaign. Not one paper dared to write about his transfer to that jail but I had the courage to write about that in my journal, the Forum, and ready to take the consequences. But Dr. Lohia has passed a long way since then. Being a lonely warrior in the battlefield of his imagination his mind has been thwarted. He was also in Germany when Hitler was there, and I think he was hardly 13 years old when the great Pandit Motilal Nehru joined the non-cooperation movement and he was less than 20 years when the great Saroop Rani the mother of our Prime Minister faced lathi charge in the streets of Allahabad. This young man who got his shelter in Anand Bhawan in Allahabad when he came from Europe should not talk against a guru in the fashion in which he has done it. When a gentleman ceases to be a gentleman he cannot be moved by a clean talk, a clean mind and a clean act. It is time that he is hauled up. We have seen how his

followers have been trying to pull down parliamentary government to pieces. If the discipline and character of Parliament is gone to pieces, you and I will have a very big and solemn responsibility on our shoulders. Our children and the school boys and girls look up to us. But when they come here and sit in the galleries they put down their heads in shame, because here the gentleman starts standing and shouting when the Speaker starts speaking. These are Dr. Lohia's followers whom we see. If we see the followers, we can judge the tree from which the fruit has fallen.

Dr. Ram Manohar Lohia objects to Rs. 25,000 being spent on the Prime Minister's security. The hon. Finance Minister has answered him very well. Does he want the hand of a Godse to fall on the Prime Minister?

I was the first person to suffer after Mahatma Gandhi was assassinated. I shall tell you a story in this connection. I wrote a small piece about Shri Jamnadas Mehta who was put up for trial at the Red Fort for the murder of Mahatma Gandhi, and I wrote in Forum that he pretended to be innocent when he was guilty! I am grateful to the then Home Minister of Bombay, Shri Morarji Desai, who ordered the police to show me the diary, because a civil defamation suit was filed against me. On that occasion, I had the opportunity to see the diary written in Godse's own hand-writing. On the 27th January, 1948, he went to Bombay and met and stayed with Shri Jamnadas Mehta who was once a follower of the late Pandit Motilal Nehru. On the 28th, he went to Delhi. On the 29th he was in Gwalior, and on the 30th January he shot Mahatma Gandhi. So, these are the persons who secretly nourish ambitions to kill the great ones of the land. What shall we say of others who can be hired out on Rs. 1000 to kill anybody they like? You can hire out easily one hundred

people for one hundred rupees. It is a shame for you and I who are the guardians of our land that in order to protect the image of our country, in order to protect Mahatma Gandhi and in order to protect all the leaders, we have to have hired police. This is a shame for which the whole population and you and I are equally responsible. You and I are responsible for the safety of our national leaders. What will the world say, and what will history say, that the great ones of this land suffered for their country, but the moment they assumed power, the assassin's hands were ready to hit them? So, we have to protect our great leaders. But for this sum of Rs. 25,000 which is spent on the security of the Prime Minister, God alone knows what would have happened to him.

An hon. Member: He has not said that.

Shri Joachim Alva: I am not concerned with whether he has said it or not. I am concerned with the money that is apportioned for the police protection of our great leaders or of any VIP.

We have seen what is happening in other countries. There was a Minister here from Burma, Mr. Rauf. I forget his name. His brother was an Ambassador of our country. I know him. He told me that he was absent on that particular day in Burma, otherwise, he too would have been shot at. Seven Ministers were killed, and you know what happened in Burma. We do not want that kind of thing to happen here. But these people first want to remove the image and then the others. These are the things that I am concerned with in regard to the security of the land.

Now, let us come to the question of leadership, the organisation and the followers. What kind of leader have we got? Have we got a man of less calibre? Go round the world and see for yourself. I was for four days together seeing the House of Com-

mons, but Mr. Macmillan was not there on his seat, for all those four days, though he was in London. Though old Mr. Churchill, the great warrior was there sitting on his seat, the next day he fell down in his bathroom. But our Prime Minister, whenever he is in Delhi, day in and day out, for every hour almost, except for an hour or two, is always on his seat. That is not a small thing. He is there on his seat, with all his enormous physical disabilities, with enormous physical pressure on his time, with innumerable calls and what not. And yet, Dr. Lohia says that he wallows in luxury. You cannot get a better leader with that noble calibre. May I say that it will take a long time before another Prime Minister will come into this country with a calibre, nobility and sagacity such as that of our present Prime Minister? Suppose you go to his room; he will open the door and see you in; he will get up and greet you, an act of grace which I hope the ordinary officers of this land will imitate.

An Hon. Member: They would not.

Shri Joachim Alva: The Members of Parliament are sometimes shocked when ordinary IAS officers do not get up and greet them. I am saying this not because they are representatives of the people but because unless they learn to greet the ordinary Members of Parliament, how will they care for the ordinary man in the country? The Prime Minister has set the highest pattern for others to follow.

I have seen him going to the UN by plane in 1960. I was an ordinary passenger travelling in that plane. And I can say that the Prime Minister of ours has got the smallest retinue of any VIP in the world. When the last Prime Minister of Turkey came, Mr. Adnan Menderes—Shri D. C. Sharma will confirm me; we met him in Turkey—he came to Delhi with a full load of Members of Parliament and friends on his plane. I would not say anything more on this. I am only stating facts. I have

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nothing against anyone. That is not my business at all. But he came with a full load of Members of Parliament and friends on his plane. Then, we had Prince Norodom, a charming man of great culture; he came with a load of people generally on his plane though his daughter was no doubt a good dancer and so were others in her troupe. And I saw Dr. Sokarno having his ADC on the platform of the U.N. I am not saying anything which I have not seen or heard. Here is our Prime Minister who enters a small car as if he cannot go in a bigger car. We have other magnates who want to change the pattern of their cars every three months. Here is a Prime Minister going in a small car just to show an example that you need not waste money on cars. He does not think that though he is an old man he needs a bigger car.

Shri D. C. Sharma: He is not old.

Shri Joachim Alva: These are things which you and I know. But then these Opposition Party men here who have worked with him and dined with him—Shri Masani has served under the Prime Minister, Acharya Kripalani and Dr. Lohia were his companions—run and scandalise the Prime Minister. It is time to call a spade a spade!

How can this party be knocked down? India has faced three massive general elections, the mightiest perhaps in the history of democracy. We have a leader, a great leader, who has won these elections after contacting millions and millions of people, and after the third election he fell ill and was luckily snatched away from the jaws of death. He has had to pay a heavy price to pay for electioneering. You and I are just here on this platform, on the platform of this Parliament, because of this victor. He is an unchallenged victor in the elections which no country in the world has had.

I have also witnessed the Presidential election of President Kennedy. You could not be sure till the last minute as to who would win. It was only when the American electorate made up their mind before the third television that the people knew that Mr. Kennedy was elected. Here the Prime Minister goes from place to place beyond his physical capacity—4 o'clock at Hyderabad, 8 o'clock at Aurangabad, 9 o'clock at Belgaum, 10 o'clock at Hubli, 1 o'clock at Mangalore. I have seen him 40-45 times getting out of his car to greet people, whereas you and I are not perhaps able to get out once and wish our friends.

Now that is a heavy price to pay. That is the leadership we have got. This leadership we may not get in the next generation or hereafter. This is a leader who is unchallenged. Bring me one leader of one-fifth of his calibre and then you can cross over and take the place in the treasury benches. You have none like that, my dear friends. Let us be very clear about that.

I remember what Rajaji said at the last Congress Party meeting in the fifties. The words are ringing in my ears. He said: "I am going away from here when the going is good"! But still he has not left politics but is clinging to visions that should have vanished from his mind. He is acting as a Swatantra party mentor and is giving political and spiritual flavour unto his crowd of irreconcilables.

The Opposition have ignored everything. In the first general election the Congress got 357 seats. In the second general election we got 371 seats. In the third we got more than what we got in the first election. We got 361 which means we lost 10 seats. Now these three knights are intoxicated with success. These gallant knights were saying blood-curling stories—I will do this, I will do that—and now want to pulverize Indian democracy.

Another point is, Shri Masani said that we should go under the NATO umbrella. Very fine, wonderful! What kind of NATO umbrella is it? I shall now read out from a paper which Shri Measani is himself very fond of. I am referring to TIME. Shri Masani said that Turkey is protected, Pakistan is protected and Thailand is protected. Pakistan has kicked out its protector and gone out of the umbrella! I have been on the border between Russia and Turkey and have seen the situation from both sides of the border. This is what TIME, dated February 3, 1958, says about Turkey:

"In the last 300 years the Turks have fought the Russians so many times they have lost count; some say there have been 13 Russo-Turkish wars, some estimate as many as 22. In the process, Turkey has come to regard Russia with hatred and utter distrust."

Says one U.S. official, noting with rueful admiration that Turkey's man army constitutes the biggest force contributed to NATO by any nation: "With most of our allies, the problem is to get them to build up to minimum strength. With the Turks, the problem is how to reduce them."

And the last:

"Turkey today has one of the world's most inflated currencies and a credit rating so poor that the Turkish Central Bank refuses to honour government orders to release foreign exchange".

This is the state of Turkey as pictured through American eyes. What is the state of Thailand? When I was in Bangkok, I said 'Please take me to Parliament'. They said 'Parliament is closed'. I asked, 'Parliament is closed after session?' They said, 'No, Parliament is closed permanently'.

Now, do we want to be protected in this manner? Do we want to have our democracy run in that fashion? Do we want our country to follow in the wake of Thailand or of Turkey or of our next-door neighbour, Pakistan which is getting the best of both the worlds, which has kicked out one of its protectors and which will perhaps ultimately become a victim of one of its latest protectors, an aggressive neighbour? This is the position of these countries.

Shri Masani and other leaders of the Opposition never mentioned about our greatest problem, the explosion of population. Only Shri Frank Anthony referred to it. All the plans that we have will go off the track—with all the goodwill that you and I have—if the population grows at the terrific rate at which it is growing. Our population was just 200 millions about 60 years ago; today it is 450 millions. This is a problem to deal with which you and I, all of us, will have to co-operate. If the population growth goes out of our hand, no planning can succeed. It is no use finding fault with the planners. No plan can succeed, and not all the gold in the world will help us, if we do not arrest its growth. China has a population of 600 millions and perhaps it has its ambition to take it to 1000 millions and thus be an aggressor and frighten us all. The countries between Burma and Australia have got less than 100 millions and they are afraid to extend their helping hand to us. This is the position of our neighbouring countries.

If this is the kind of population explosion we are having, the earlier we, the leaders of the Opposition and the leaders of the Congress Party, sit together and put matters right, the better for all of us.

India has made all-round progress. In air services, external and internal, we have progressed. We have the second largest internal services of the world. We have got Air India which is a matter of pride to us. If you go

[Shri Joachim Alva]

round the world and see a number of our posters. Air India's posters come first or second.

We have got our shipping. In 1947, we had less than 1 lakh tons. Today we have crossed the 1 million ton mark. Our ships are earning hard money. This is a striking fact which my hon. friends opposite ignore.

In regard to dams, irrigation, hospitals, medical services and so on, we have built them and multiplied them. On the food front, we had a production of 50 million tons; from that in the last ten years or more we have increased it and now have 80 million tons. In regard to atomic energy, we are holding our head high. Today we are holding our head very high and we are the third, fourth or fifth power capable of taking atomic care of ourselves. This is a matter of pride for us.

As regards films, a capital investment of Rs. 87 crores is invested. It gives us more than Rs. 50 crores of turnover every year.

Coming to oil, we have made sufficient progress. We have three refineries. We have many gas and oil wells. Workers are searching and doing the work of exploitation and putting it on sale. We have the Indian Oil Company. We have got the Nunmati in Assam which is capable of earning Rs. 3 lakhs a day and making a profit of Rs. 50 lakhs, though it has just gone out of order (*Interruption*). It will be all right. Do not worry. It is not our fault. It is perhaps the unconscious fault of the people who set it up. These are the things that have helped us. There Shri K. D. Malaviya did a very good job as the Minister of Oil. And we must not forget that in regard to oil, we can hold our head high and show something important.

Shri Masani talked about unemployment. He forgot to go to the

home to which he always goes. One of the major planks on which president Kennedy was elected was that he would remove the unemployment of five million people in the United States, and he is right now worried that he will have to face the electorate next year with four million people unemployed. If this is the condition of the United States, what is the use of telling us that we have not done the work in less than 20 years?

He went on to compare India with Germany and Japan. Japan was an integrated nation almost two or three centuries ago, while we have started the process less than 20 years ago. Germany was a great industrial power as far back as 1918 when it started fighting the Allies and several European powers. What is the use of comparing this pigmy with those great industrial giants? Give us more time, and we will deliver the goods and succeed.

In regard to Voice of America, I would like to quote Mr. George Allen, who wrote an article in the *New York Herald Tribune*. He was Director of the United States Information Services and in charge of the Voice of America. This is what he wrote recently.

"Too many of them (men and women from the East European countries hired by the Voice of America) tacitly incline toward the Peking thesis that the East-west conflict must ultimately be decided by war. Only through this means can their kinfolk and fellow nationals be freed from communist dictatorship. Their thinking and their interests are basically East & European rather than American. . . Above all, let there be no more crusades. Nothing has served to label United States Information Agency more indelibly than the anti-Castro campaign, and nothing could have helped Mr. Castro.... It is often

said that Americans are the world's worst propagandists.

"Perhaps during the next ten years they shall come to admit this fact and stop trying. Only then will the USIS become powerful instrument it should be in the conduct of our foreign relations, because it will be believed."

Shri Masani who has worked as the Ambassador of this country under the Prime Minister in 1947 thereafter accused the Prime Minister of lack of courage. He should have known one thing about Shri Jawaharlal Nehru. He may lack anything else, I can concede, but he has never lacked courage. His courage has always been in the forefront, by which he has inspired all of us. It has been the backbone of his career. Shri Masani says that the Prime Minister is afraid, that the Government is nervous. The reply has been given by Shri Morarji Desai that we do not want to rush like a bull into the Chinese shop and destroy ourselves. Our experiment of friendship with China was a great experiment in the laboratory of international human relationships. We may have failed, but we have not failed spiritually, we have not even failed politically, because we are governed by the philosophy of peace with both the East and the West, the philosophy of both Christ, Buddha and Asoka who said that if one cheek is slapped, show the other cheek. We shall continue to advocate admission of China into the United Nations. Perhaps Shri Masani does not know that if China had been there, she would have behaved like a gentleman rather than like a desperado. Today we shall use all our resources and all our strength and fight Chinese aggression and keep our country free from aggressors.

Shri Ansar Harvani (Bisauli): A few days ago I was more amazed than shocked when 72 people stood here

to move a no-confidence motion. It was a motley crowd. There were different types of people, with different thinking, different ideas and different languages. But it was very obvious that the motion was to be moved by Acharya Kripalani who has been the wandering Jew of Indian public life. I still remember that he was the President of the Indian National Congress, he was the General Secretary of the Indian National Congress. There are not many friends who will bear witness now. At a time when the Indian National Congress was not a party but a front in which all the elements of this country who were against the British Imperialism were in, Acharya Kripalani represented the most reactionary and the most backward and conservative sections in that organisation. I still remember that Acharya Kripalani was one of the congressmen responsible for hounding out Netaji Subhas Chandra Bose at Tripura Congress; on the eve of freedom when Kripalani became president of the Congress, he could not contain himself within the Congress organisation. After freedom he left the Congress and he formed the KMP Party with neither kisans nor mazdurs and ultimately that party fizzled out and disappeared. Our PSP friends welcomed and elected him as their leader; they were proud of their dada and of his leadership. But they did not realise that here was one who could not remain in any party and ultimately he left it. Everybody knows what happened in North Bombay and today he has returned to the House as an independent Member. He is independent of responsibility, of any ideology, of any thinking. I found in that motley crowd a very old and beloved friend of mine for whose intelligence I have the greatest respect, I mean, Mr. Masani; he was connected with the cause of socialism within the Indian National Congress but the moment he entered the house of Tatas in Bombay, he who was a votary of socialism became the principal advocate of the

[Shri Ansar Harvani]

forum for free enterprise. I was again shocked to find an old colleague and comrade of mine, Shri Surendra-nath Dwivedy, who believes in socialism. I do not know how he can collaborate with a man like Mr. Masani who is against socialism. About Dr. Lohia, the less said, the better. He has exposed himself today and therefore any further remarks about him will not be necessary. But I found three other parties who had every justification to stand: the Bharatiya Jan Sangh, the DMK and the Muslim League. These parties do not believe in the unity and integrity of India. I was shocked to see that some of the parties which claimed to be progressive and which claimed to be socialist stood up at this hour of crisis when a vote of no confidence was moved against the Government headed by one of the greatest sons of Mother India, one of the greatest men that in India has produced, the real successor to Ashoka and Akbar.

My hon. friends on that side often talk of corruption. We also talk about corruption from this side here; perhaps we criticise corruption much more than they have done. Unfortunately Acharya Kripalani is not here. I want to ask him: what happened to this huge funds that he received for the relief of Tibetan refugees from the Dalai Lama? How much was spent from the funds of the Gandhi Ashram for the elections in North Bombay and Amroha? I would like to ask him: how much

money he has spent in North Bombay where the ceiling was Rs. 25,000? How much money has been spent in Amroha? Did he adhere to the People's Representation Act? Is it not also corruption? They talk of corruption in Congress. The votary of non-violence, the inheritor of Mahatma Gandhi's traditions, the man who is said to be the heir of Mahatma Gandhi instead of Pandit Nehru, has indulged in every corrupt practice in North Bombay and in Amroha elections. I do not want to make a remark that has already been made.

He wanted to convert this House to his views. He has failed to convert even his better half to his views.

Mr. Deputy-Speaker: Shall we continue a few more minutes so that he can complete his speech today?

Shri Ansar Harvani: I shall continue tomorrow.

Mr. Deputy-Speaker: There are others.

Some Hon. Members: He may continue tomorrow.

Mr. Deputy-Speaker: well, then; the House stands adjourned.

18 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
August 22, 1963/Sravana 31, 1885
(Saka)*